



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

**[ For Monday,20th May 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR ORDERS -</b>				
1	<a href="#">Cont.Cas(C)/635/2020</a>	VIRENDRA DUTT GYANI <b>Versus</b> BARUN MITRA AND 5 ORS	MS. B CHOWDHURY MS H DEKA	MR. R K D CHOUDHURY (R-1,2) MR. K GOSWAMI, R-4 MR R DHAR MR R DHAR MS. L DEVI (R-1) MR. B J MUKHERJEE
2	<a href="#">PIL/15/2021</a>	NIPON DHOLUA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. R P HAZARIKA	MR. D SAIKIA, GA, ASSAM SC, G M D A SC, GMC
3	<b>WITH</b> <a href="#">WP(C)/6436/2013</a>	DEEPAK TALUKDAR and 10 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS.P BORAH MR.S BORTHAKUR	MR.D SAIKIA GA, ASSAM SC, GMC
4	<b>WITH</b> <a href="#">WP(C)/5042/2014</a>	STREET VENDORS' ASSOCIATION OF ASSAM and 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.U K DEKA MR.S BORTHAKUR	MR.D SAIKIA GA, ASSAM MR.S BORA SC, GMC
	<b>WITH</b> <a href="#">I.A.(Civil)/1878/2017</a> in WP(C)/5042/2014	STREET VENDORS ASSOCIATION OF ASSAM and 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. U K DEKA MR. S BORTHAKUR	MR. D SAIKIA GA, ASSAM MR. S BORA SC, GMC
5	<b>WITH</b> <a href="#">Cont.Cas(C)/335/2017</a>	STREET VENDOR ASSOCIATION OF ASSAM and 3 ORS. <b>Versus</b> M. ANGAMUTHU and 3 ORS.	MR.D GOGOI MR.S BARTHAKUR	MS.M HAZARIKA(Sr.Adv.)(R-1) MR.S BORA R- 2,3and4 MS.S KHOOND(R-1) MR.D SAIKIA(Sr.Adv.)(R-2,3&4)
6	<a href="#">I.A.(Civil)/2341/2022</a> WITH PIL/14/2020 (D/O), PIL/18/2008 (D/O), REVIEW PET./115/2010 (D/O) in PIL/29/2022	SMT. SABITRI SINGHA AND 33 ORS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. U N CHATTRY MR. O LASKAR	GA, ASSAM SC, FOREST ASSTT.S.G.I.

	<b>WITH</b> <a href="#">PIL/29/2022</a>	SMT. SABITRI SINGHA AND 33 ORS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. U N CHATTRY MR. O LASKAR MRS. K SARMA	GA, ASSAM MR. S P CHOUDHURY MR. P MAHANTA MR. R B GOHAIN SC, FOREST MR MRINMAY KHATANIAR, COMMISSIONER MR PRITAM MAHANTA, COMMISSIONER ASSTT.S.G.I.
7	<a href="#">WA/279/2023</a> FIXED	THE STATE OF ASSAM <b>Versus</b> PADUM BORAH AND 3 ORS.	MR. P N GOSWAMI	MR. B BARMAN (R-1 TO 4) MR. P K DAS (R-1 TO 4)
8	<a href="#">WA/340/2023</a>	BHARAT CHANDRA TALUKDAR <b>Versus</b> THE COMMISSIONER AND 9 ORS.	MR. U K NAIR MR. S CHOWDHURY	MR. S K GOSWAMI (10) MR. P J SAIKIA, SC (R-6) MR N SARMA (10) MR. B K GOSWAMI (10) SC, SEC. EDU. SC, BTC SC, G U
9	<a href="#">WA/402/2023</a> WITH WA/110/2022 (D/O)	DR. MD. SARWAR JAHAN <b>Versus</b> THE STATE OF ASSAM AND AND 6 ORS.	MR A R BHUYAN MR S ABDULLAH	SC, HIGHER EDU MR. S K MEDHI (r-7) MR. A H M R CHOUDHURY (R-5) MR. S R BARBHUIYA (R-5) MRS. M BARMAN (R-7) MR K K MEDHI (r-7)
10	<b>WITH</b> <a href="#">WA/407/2023</a>	DR. MITHUN PAUL <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S K MEDHI MRS. M BARMAN P. SWARGIARY MR K K MEDHI	SC, HIGHER EDU
	<b>WITH</b> <a href="#">I.A.(Civil)/3215/2023</a> in WA/407/2023	DR. MITHUN PAUL <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S K MEDHI MRS. M BARMAN P. SWARGIARY MR K K MEDHI	SC, HIGHER EDU
11	<a href="#">WA/405/2023</a>	PRAMOD KUMAR JHA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR F U BARBHUIYA MS S DAS	MR. S C KEYAL GA, ASSAM SC, SEC. EDU.
12	<a href="#">Cont.Cas(C)/703/2023</a>	M/S G.B. CHOWDHURY HOLDINGS PVT LTD <b>Versus</b> ASHOK K.K. MEENA, IAS AND 2 ORS	MR. N DEKA MR. M GOGOI MS E CHOUDHURY	MR B K SINGH (R-1,2,3) MR D AKRAM (R-3)
13	<a href="#">WP(C)/5994/2023</a>	SMTI. BHARATI SAIKIA AND ANR. <b>Versus</b> UNION OF INDIA AND 4 ORS	DR G J SHARMA MR M CHANDA MR S NATH MR C M KIKON	MR. M R LASKAR (r-5) MRS. A GAYAN MR N SARMA (r-5) DY.S.G.I.
14	<a href="#">PIL/5/2024</a>	RATON HOJAI AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR. B BARUAH MR U RONGPI	GA, ASSAM SC, PWD SC, N C HILLS
15	<a href="#">WA/8/2024</a>	THE STATE OF ASSAM AND ANR. <b>Versus</b> JAHIRUL ISLAM ANDN 4 ORS.	MR. K GOGOI MR S DAS	
16	<a href="#">WA/38/2024</a>	SUMIT DAS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. A K BHATTACHARYYA MR. D K DAS	GA, ASSAM SC. IRRIGATION
17	<b>WITH</b> <a href="#">WA/39/2024</a>	PULENDRA NATH PATHAK <b>Versus</b> THE STATE OF ASSAM AND ORS.	MR. A K BHATTACHARYYA MR. D K DAS	GA, ASSAM SC. IRRIGATION
18	<a href="#">WA/55/2024</a>	SAMITI DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR A ALI MS. M KHATUN	GA, ASSAM MS. M D BORAH, FISHERY DEPTT.
19	<a href="#">WA/107/2024</a> FIXED	ARUP SINHA <b>Versus</b> THE POWER GRID CORPORATION OF INDIA LTD AND 3 ORS	MR. K N CHOUDHURY MR. R J DAS	MS. P BARUAH (R4) SC, POWER GRID

20	<a href="#">Cont.Cas(C)/214/2024</a>	MANALISHA DEKA <b>Versus</b> DILIP KUMAR BORA	MR N SARMA	
21	<a href="#">Cont.Cas(C)/252/2024</a>	SAMIDUR RAHMAN <b>Versus</b> NIRAJ VERMA IAS	F K R AHMED J UDDIN	
22	<a href="#">I.A.(Civil)/807/2024</a> in WA/3011/2024	SAIFUL ISLAM <b>Versus</b> MONIR UDDIN AND 7 ORS.	DR. B AHMED MR. P K ROYCHOUDHURY MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	GA, ASSAM SC, SEC. EDU.
	<b>WITH</b> <a href="#">WA/3011/2024</a> (Filing Number)	SAIFUL ISLAM <b>Versus</b> MONIR UDDIN AND 7 ORS F	MR. P K ROYCHOUDHURY	
23	<a href="#">I.A.(Civil)/1340/2024</a> in WA/5050/2024	DR MISS JOGMAYA SAIKIA <b>Versus</b> UNION OF INDIA AND 5 ORS	MR. S BANIK MS F BEGUM	DY.S.G.I. GA, NAGALAND SC, NIT
	<b>WITH</b> <a href="#">WA/5050/2024</a> (Filing Number)	DR MISS JOGMAYA SAIKIA <b>Versus</b> UNION OF INDIA AND 5 ORS H	MR. S BANIK	
		<b>- FOR FRESH ADMISSION WITH STAY/BAIL -</b>		
24	<a href="#">WA/122/2024</a> CAVT./175/2024	GOBIN SARMAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS E	MR. A R BHUYAN MR N Z CHOUDHURY	MR. K BORUAH MS. P BORAH SC, SEC. EDU. FOR CAVEATOR
25	<a href="#">WA/136/2024</a> FIXED	JOYNAB BIBI <b>Versus</b> THE UNION OF INDIA AND 10 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK MR. A W MONDAL	SC, P AND R.D. GA, ASSAM DY.S.G.I. SC, ASEC
26	<a href="#">WA/138/2024</a> FIXED	AMIR ALI AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL	SC, ELEM. EDU GA, ASSAM SC, REVENUE
27	<a href="#">WA/140/2024</a>	THE STATE OF MIZORAM AND 4 ORS <b>Versus</b> SMTI LALTHANGKIMI AND 106 ORS	MR. A K SARMA MS. P BHATTACHARYA MR H J TAMULI ADDL. A.G., MIZORAM GA, MIZORAM	MR. P D NAIR MR G ALAM (R1, R3, R6, R9-R33, R36, R38-R41, R43-R44, R46, R49, R52, R59-R60, R65, R67, R70, R72, R78-R84, R86-R89, R91, R93, R96-R99) MR. H ROHMAN (R1, R3, R6, R9-R33, R36, R38-R41, R43-R44, R46, R49, R52, R59-R60, R65, R67, R70, R72, R78-R84, R86-R89, R91, R93, R96-R99) MR. D NAG (R1, R3, R6, R9-R33, R36, R38-R41, R43-R44, R46, R49, R52, R59-R60, R65, R67, R70, R72, R78-R84, R86-R89, R91, R93, R96-R99)
28	<a href="#">WA/142/2024</a>	ABDUR RAHIM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA A. H. AHMED	GA, ASSAM SC, SEC. EDU.
29	<a href="#">WA/144/2024</a>	PRADIP BORGHAIN AND 85 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS A	MS P RABHA M AHMED	SC, HEALTH

30	<a href="#">WP(C)/2593/2024</a>	INDRA KANTA MAIBANGSA <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MD. A J ATIA G UDDIN P ADHIKARI MR A K AZAD	DY.S.G.I.
31	<a href="#">WP(C)/2596/2024</a>	JAMIL AHMED MAZUMDAR AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. B SAHARIA MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	GA, ASSAM SC, REVENUE
<b>- FOR FRESH ADMISSION WITHOUT STAY/BAIL -</b>				
32	<a href="#">PIL/4/2024</a> FIXED	DIGANTA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. P BORDOLOI MS M NIROLA	GA, ASSAM
33	<a href="#">PIL/26/2024</a>	PANNA LAL ROY <b>Versus</b> TH STATE OF ASSAM AND 40 ORS	MR. M K CHOUDHURY MR. M SARMA	GA, ASSAM SC, FOREST SC, PWD
34	<a href="#">PIL/27/2024</a>	PALASH CHETIA AND ANR <b>Versus</b> THE CHANCELLOR KKHSOU AND 4 ORS	MR S BORTHAKUR MS. P BORAH	SC, EDU
<b>- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -</b>				
35	<a href="#">PIL/18/2018</a>	SEEMA BHUYAN <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	PETITIONER IN PERSON	MR. S C KEYAL GA, ASSAM MR. R K D CHOUDHURY MR. B CHOUDHURY, (R-3) ASSTT.S.G.I.
36	<a href="#">PIL/11/2021</a>	JOYDEB DAS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M K SHARMA MS. S S SAIKIA MR G DAS	GA, ASSAM MR. S CHAMARIA (R-4,5) MR. R DUBEY (r-8) MR. A SARMA (R4, R5) MR. M HUSSAIN (R4, R5) MS. A B KAYASTHA (r-8) MR. A N I HUSSAIN (r-8) MR. K KALITA (R4, R5) MR. M ALI (R-4,5) MR A N SARMAH (R-4,5) MR. LENTSO (R4, R5) SC, AGRI. DEPARTMENT
37	<a href="#">WP(C)/7921/2022</a>	MD ARSHAD HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	MS. R B BORA, JR. GA, ASSAM (R-2) MS K DAS, SC, EDU (SEC.) DEPTT. (R-1 & 4) SC, SEC. EDU. MR. P NAYAK, SC, FINANCE DEPTT. (R-3)
38	<a href="#">PIL/16/2023</a>	RUPAM BORBORAH <b>Versus</b> THE PHARMACY COUNCIL OF INDIA AND 11 ORS	MR. P MAHANTA MS. P SAHARIA	MR. T J MAHANTA (R-7,11) MR. A BISWAS (R-10) MS. P BHATTACHARYA (R- 11) MR R KALITA (R-10) MR. P DAS (R-11) MR M J QUADIR (r-9) MR. M KHAN (R-8) MR. J RAHMAN (R-8) MD. S ALOM MD. S ALOM MR. M S ALAM (r-7) MR. M S ALAM (r-7) MS S AHOM (R-10) MR S S ISLAM (r-9) MS P SARMA (R-11) SC ASSAM PHARMACY COUNCIL MS S AHMED (r-9) SC, HEALTH
	<b>WITH</b> <a href="#">I.A.(Civil)/1670/2023</a> <b>in</b> PIL/16/2023	RUPAM BORBORAH <b>Versus</b> THE PHARMACY COUNCIL OF INDIA AND 11 ORS	MR. P MAHANTA MS. P SAHARIA	MR. S CHAKRABORTY (R- 12) SC, HEALTH

39	<a href="#">WA/250/2023</a>	DEBASHIS PUZARI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. S P SHARMA K AHMED MS. U SARMA	SC, PWD
	<b>WITH</b>			
40	<a href="#">WA/248/2023</a>	THE STATE OF ASSAM AND 4 ORS. <b>Versus</b> DEBASHIS PUZARI B		MR. S P SHARMA MR P R SARMA K AHMED
41	<a href="#">WA/331/2023</a>	PRANJIT SARMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. K R PATGIRI MR G SARMA MR S DEKA	MR R M DAS (R-5) MR. C SHARMA (R-5) D JAIN (R-5) SC, NCHAC SC, HIGHER EDUCATION
	<b>WITH</b>			
42	<a href="#">WA/240/2023</a>	JUNU DEVI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M K CHOUDHURY MR. K R PATGIRI MR G SARMA MR S DEKA	SC, HIGHER EDU MR R M DAS (R-5) MR. C SHARMA (R-5) D JAIN (R-5) SC, N C HILLS
	<b>WITH</b>			
43	<a href="#">WA/329/2023</a>	ARUP KUMAR DEKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	DR R C BORPATRA GOHAIN MRS. S BORPATRA GOHAIN MR. A CHAMUAH MR. S P SHARMA	SC, HIGHER EDU MR R M DAS (R-5) MR. C SHARMA (R-5) D JAIN (R-5) SC, N C HILLS
	<b>WITH</b>			
	<a href="#">I.A.(Civil)/2483/2023</a> in <a href="#">WA/329/2023</a>	ARUP KUMAR DEKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	DR R C BORPATRA GOHAIN MRS. S BORPATRA GOHAIN MR. A CHAMUAH MR. S P SHARMA	SC, HIGHER EDU SC, N C HILLS
	<b>WITH</b>			
44	<a href="#">WA/376/2023</a>	TAPAS JYOTI BARMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS. H	MR. K R PATGIRI MR G SARMA MR S DEKA	MR R M DAS (R-5) MR. C SHARMA (R-5) D JAIN (R-5) SC, N C HILLS SC, HIGHER EDUCATION
45	<a href="#">WA/469/2023</a>	ANJUMAN-E-KHADIMUL ISLAM AND ANR. <b>Versus</b> SYED ABU SAYEED AND 7 ORS.	MS. R CHOUDHURY MR. A H M R CHOUDHURY MS. B. HAZARIKA	MR. S CHAUHAN (R-1 to 4) GA, ASSAM MR B B NARZARY (R-1 to 4) MR. A R SHOME MR. P MAZUMDER (R-1 to 4) MR N ALAM M. BORUAH (R-1 to 4) R DEB (R-1 to 4) SC, REVENUE
46	<a href="#">WP(C)/1093/2023</a>	THE UNION OF INDIA AND 3 ORS <b>Versus</b> SUDHAN RANJAN BHOWMICK	MR H GUPTA	MR. A AHMED MS. D GOSWAMI
47	<a href="#">PIL/7/2024</a> FIXED	SANDEEP CHAMARIA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	PETITIONER IN PERSON	SC, ASLSA GA, ASSAM SC, FINANCE
48	<a href="#">WA/40/2024</a>	M/S HINDUSTAN PETROLEUM CORPORATION LTD. AND 3 ORS. <b>Versus</b> ABHIJIT KUMAR BARUA	MR. B C DAS MR. M P SARMA MS S SARMA HAZARIKA MR. A BORO MR A CHAKRABORTY MS D MAHANTA	MR. B CHAKRABORTY MRS P HAZARIKA MS. RIA TIWARI
	<b>WITH</b>			
	<a href="#">I.A.(Civil)/338/2024</a> in <a href="#">WA/40/2024</a>	M/S HINDUSTAN PETROLEUM CORPORATION LTD. AND 3 ORS. <b>Versus</b> ABHIJIT KUMAR BARUA	MR. B C DAS	
<b>- ADMISSION WITH NOTICE SERVED - REPLY FILED -</b>				
49	<a href="#">WA/307/2023</a>	REETA DAS @ REETA DAS HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. J P SHARMA	SC, HIGHER EDU MR. D P CHALIHA (r-3) MS M ROY (r-3)

50	<a href="#">WP(C)/4008/2023</a>	DWIPJYOTI TALUKDAR <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S BANIK MR. D. BORAH	MR. S K MEDHI DY.S.G.I.
<b>HEARING</b>				
51	<a href="#">WA/72/2017</a> WITH WA/345/2014 (D/O)	M/S MOUSUMI ENTERPRISE <b>Versus</b> THE FOOD CORPORATION OF INDIA and 4 ORS	MR.H R A CHOUDHURY MR.S K SINHA MR.F U BORBHUIYA	MR.U RAJBANSHI MR.P K ROY SC, TRANSPORT SC, F C I
52	<b>WITH</b> <a href="#">WA/344/2014</a>	M/S S.D ENTERPRISE <b>Versus</b> THE UNION OF INDIA and 6 ORS	MR.N DUTTA MRSB BHUYAN MR.A K BHUYAN MR.M DAS MS.P PATHAK	SC, TRANSPORT SC, F C I
53	<b>WITH</b> <a href="#">WA/345/2017</a>	M/S RANA CONSTRUCTION AND ENGINEERING PVT LTD <b>Versus</b> THE UNION OF INDIA and 6 ORS	MR.S S DEY MR.M DAS	GA, ASSAM SC, F C I ASSTT.S.G.I.
54	<b>WITH</b> <a href="#">WA/365/2017</a>	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD <b>Versus</b> THE UNION OF INDIA and 9 ORS	MR.S S DEY MR.M DAS	MR.P K ROY MR.S K CHAKRABORTY ASSTT.S.G.I. SC, F C I
	<b>WITH</b> <a href="#">I.A.(Civil)/4345/2017</a> in WA/365/2017	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD <b>Versus</b> THE UNION OF INDIA and 9 ORS	MR.S S DEY MR.M DAS	MR.P K ROY MR.S K CHAKRABORTY ASSTT.S.G.I. SC, F C I
55	<a href="#">WA/236/2018</a>	DR. CHHAKCHHUAK LALTHANPARA <b>Versus</b> DR. LAIRUATPULI HIAWNMUAL AND 9 ORS	MR. D SAIKIA MR. K K DUTTA MR. B GOGOI MR P NAYAK MS. N BORDOLOI	MR. K N CHOUDHURY (R1) MR. J PATOWARY (R1) GA, MIZORAM
	<b>WITH</b> <a href="#">I.A.(Civil)/3004/2018</a> in WA/236/2018	DR. CHHAKCHHUAK LALTHANPARA <b>Versus</b> DR. LAIRUATPULI HIAWNMUAL AND 9 ORS	MR. D SAIKIA MR. K K DUTTA MR. B GOGOI MR P NAYAK MS. N BORDOLOI	GA, MIZORAM
56	<a href="#">C.Ex.App./10/2019</a>	THE COMMISSIONER OF CENTRAL GOODS AND SERVICES TAX AND CENTRAL EXCISE <b>Versus</b> M/S. PAN PARAG INDIA LTD.,	MR. S C KEYAL MR. B SARMAH SC, CENTRAL EXCISE CUSTOMS	DR. A SARAF MR. S K KEJRIWAL MS. S KEJRIWAL
57	<a href="#">WA/325/2019</a>	THE SECRETARY TO THE GOVERNMENT OF INDIA AND ANR <b>Versus</b> MR. K. LALREMTLUANGA AND 7 ORS	MR. S C KEYAL ASSTT.S.G.I.	MR. K N CHOUDHURY MR. J PATOWARY MISS. R R KAKATI MR. D J DAS MR. A KALITA, ADDL. AG, MIZORAM (R 5 to 8)
58	<a href="#">WP(C)/646/2019</a>	C. VINOD AND 4 ORS. <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	MR. S C KEYAL (ASSTT.S.G.I.) MR. R K D CHOUDHURY ASSTT.S.G.I. SC, UPSC

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LEAVE NOTE OF ADVOCATES FOR 20/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. S K SINHA	25-04-2024	To	22-05-2024
3)	MR. M RAHMAN	30-04-2024	To	24-05-2024
4)	MR B PATHAK	03-05-2024	To	25-05-2024
5)	MR S DASGUPTA	06-05-2024	To	30-08-2024
6)	MR D K DAS	20-05-2024	To	10-06-2024
7)	MS S DAS	08-05-2024	To	20-05-2024
8)	MR. B BARMAN	13-05-2024	To	22-05-2024
9)	MS. B M CHETRI	13-05-2024	To	20-05-2024
10)	MR B K SINGH	17-05-2024	To	21-05-2024
11)	MR. P A AHMED	13-05-2024	To	25-05-2024
12)	MR. R SHARMA	14-05-2024	To	27-05-2024
13)	MR I HASSAN	16-05-2024	To	22-05-2024
14)	MR. DITUL DAS	17-05-2024	To	20-05-2024
15)	MR S KHOUND	22-05-2024	To	28-05-2024
16)	MR D K MISHRA	20-05-2024	To	20-05-2024
17)	MR B PRASAD	20-05-2024	To	20-05-2024
18)	MR. T ISLAM	20-05-2024	To	30-05-2024
19)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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### [ For Monday, 20th May 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

COURT NO: 2

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
1 <a href="#">WP(C)/4889/2023</a>	MAZIBAR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, SEC. EDU.
<b>WITH</b>			
2 <a href="#">WP(C)/6324/2023</a>	MD. NAZRUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. U K GOSWAMI	GA, ASSAM MR. A M BARBHUIYA (R-6 to 8) MS S R MAZARBHUIYA (R-6 to 8) MS A BEGUM (R-6 to 8) S. M. ZINNA (R-6 to 8) SC, SEC. EDU.
3 <a href="#">WP(C)/146/2024</a> FIXED	PRANITA HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. P BOIRAGI	SC, ELEM. EDU SC, AG MR. S K MEDHI (SC,AG) SC, FINANCE
4 <a href="#">Cont.Cas(C)/258/2024</a>	TAPESWARI BARO <b>Versus</b> JAGADISH PRASAD BRAHMA	MR H P GUWALA MR. A BORO	
5 <a href="#">WP(C)/644/2024</a> FIXED	NILA KUMAR SARMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P BORA MR H K SARMA MS K BHATTACHARYYA MS K SARMA	MS. N M DEKA (R-5) Ms. R. R. BORAH (R-5) SC, SEC. EDU.
6 <a href="#">WP(C)/1154/2024</a> FIXED	LAKHINATH BARUAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M SARMA	SC, ELEM. EDU SC, FINANCE
7 <a href="#">WP(C)/1454/2024</a> FIXED	GOLZAR ALI SK <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D P CHALIHA MS M ROY	SC, ELEM. EDU GA, ASSAM
<b>WITH</b>			
<a href="#">I.A.(Civil)/1328/2024</a> <b>in</b> <a href="#">WP(C)/1454/2024</a>	GOLZAR ALI SK, <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D P CHALIHA MS M ROY	SC, ELEM. EDU GA, ASSAM
8 <a href="#">WP(C)/2285/2024</a> FIXED	ASHRAF ALI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S C BISWAS MS A DAS MR. P S BISWAS MS A BORAH MR. A K DAS	SC, ELEM. EDU



9	<a href="#">WP(C)/2587/2024</a>	PRATAP CHANDRA PATOWARY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY MR. P SARMAH	SC, SEC. EDU.
10	<a href="#">WP(C)/2600/2024</a>	MANMATH CHANDRA KALITA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A DEKA MR. R SALOI MR. S BORTHAKUR	SC, ELEM. EDU GA, ASSAM SC, AG SC, BTC
11	<a href="#">WP(C)/2611/2024</a>	DEBENDRA KUMAR KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MS C DAS MS. M BORGHAIN	SC, ELEM. EDU
12	<a href="#">WP(C)/2617/2024</a>	SIBESWAR DEKA AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR D C NATH MR. M MONDAL	SC, AHSEC SC, SEC. EDU.
13	<a href="#">WP(C)/2619/2024</a>	HIRAK JYOTI DEKA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR J PAYENG MS A PAYENG MS. SUSMITA DOLEY	SC, HIGHER EDU
14	<a href="#">WP(C)/2630/2024</a>	NANDINI MUKHERJEE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S B LASKAR MR A H AHMED MR. H A LASKAR MS D DUTTA	SC, ELEM. EDU
15	<a href="#">WP(C)/2633/2024</a>	ISMAIL HOSSAIN KHAN AND 5 ORS <b>Versus</b> UNION OF INDIA AND 4 ORS.	MR. D P CHALIHA MS M ROY	DY.S.G.I. SC, N M C
16	<a href="#">WP(C)/2635/2024</a> B/O	DWIJENDRA KUMAR DAS <b>Versus</b> STATE OF ASSAM AND 4 ORS	MS. D DEKA	SC, AG (A AND E) GA, ASSAM SC, SEC. EDU. SC, FINANCE
17	<a href="#">WP(C)/2636/2024</a> B/O	KHAGENDRA DAS <b>Versus</b> STATE OF ASSAM AND 6 ORS	MS. D DEKA	SC, AG (A AND E) GA, ASSAM SC, SEC. EDU. SC, FINANCE
<b><u>ORDER (STAY VACATING)</u></b>				
18	<a href="#">I.A.(Civil)/778/2024</a> FIXED in <a href="#">WP(C)/6951/2023</a> <b>WITH</b> <a href="#">WP(C)/6951/2023</a>	SURYA BORTHAKUR, <b>Versus</b> PRAFULLA KALITA AND 5 ORS	MR DEBA SARMAH MR DEBA SARMAH MS N SHYAM	SC, ELEM. EDU GA, ASSAM MR. B K DAS
		PRAFULLA KALITA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B K DAS MR S SARMAH	SC, ELEM. EDU GA, ASSAM MR DEBA SARMAH (r-6) MS N SHYAM (r-6)
19	<a href="#">I.A.(Civil)/1215/2024</a> FIXED in <a href="#">WP(C)/925/2024</a> <b>WITH</b> <a href="#">WP(C)/925/2024</a>	SEWALI DEORI <b>Versus</b> JAYASREE BARUAH DUTTA @ JAYASREE BARUAH AND 3 ORS	MR. P D NAIR MR P R SARMA	MR. D GOGOI SC, SEC. EDU.
		JAYASREE BARUAH DUTTA @ JAYASREE BARUAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR. D GOGOI	MR. P D NAIR (r-4) MR. A CHETRY (r-4) MRS. P GOSWAMI (r-4) MR P R SARMA (r-4) SC, SEC. EDU.
20	<a href="#">I.A.(Civil)/1282/2024</a> FIXED in <a href="#">WP(C)/647/2024</a> <b>WITH</b> <a href="#">WP(C)/647/2024</a>	UKIL UDDIN MONDAL AND ORS <b>Versus</b> JOHIRUL ISLAM AND 16 ORS	MR. M HUSSAIN  MR. R I MONDAL MR M KHAN MR A.K. MOLLAH	SC, ELEM. EDU GA, ASSAM MD H R AHMED
		JOHIRUL ISLAM AND 9 ORS <b>Versus</b> THE STATE OF ASSAM AND 16 ORS	MD H R AHMED MR J I MONDAL MR J ISLAM MR A MALEK	SC, ELEM. EDU GA, ASSAM MR. M HUSSAIN (r-8 to 17) MR. R I MONDAL (r-8 to 17) MR M KHAN (r-8 to 17) MR A.K. MOLLAH (r-8 to 17)

**ADMISSION**

21	<a href="#">WP(C)/8108/2017</a> FIXED	KAVE BEYPI <b>Versus</b> THE STATE OF ASSAM and 9 ORS.	MR.D BORAH MR.R DOWARAH	MR.C BARUAH SC, AG MR. P SAIKIA, G.A., ASSAM SC, SECONDARY EDUCATION SC, K A A C SC, FINANCE MRJ CHUTIA
22	<a href="#">WP(C)/3807/2019</a> B/O	TARIQUE ANWAR LASKAR AND 142 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. S BANIK MR. R M DEKA MR. R M DEKA MD. A H LASKAR MS N MAHANTA MS N MAHANTA N GAUTAM N GAUTAM MR. H G HAZARIKA MR. H G HAZARIKA	SC, ELEM. EDU MR. S P BHATTACHARJEE(R-2) MR. S D PURKAYASTHA (R-6) MR. S. BORA (SC, SSA, ASSAM) MS S.S.BORA (R- 6)
	<b>WITH</b> <a href="#">I.A.(Civil)/3135/2023</a> <b>in</b> WP(C)/3807/2019	BIPUL BARMAN AND 59 ORS. <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR. K N CHOUDHURY MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	SC, ELEM. EDU
23	<b>WITH</b> <a href="#">WP(C)/3879/2020</a>	SURAJ KUMAR DAS AND 20 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. J LASKAR (r-1,2,5,6,8,16,17,18,20,21) MR. A B T HAQUE	SC, ELEM. EDU SC, SSA
24	<b>WITH</b> <a href="#">WP(C)/7274/2021</a>	SAFATUN NESSA BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. N H LASKAR MR. T A CHOUDHURY	SC, ELEM. EDU SC, SSA
25	<b>WITH</b> <a href="#">WP(C)/5818/2023</a>	PRIYANKA UPADHAYAYA AND 11 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. K MIRA MS. L WAJEEDA	SC, ELEM. EDU SC, SSA
26	<a href="#">WP(C)/6045/2021</a> FIXED	CHAHENARA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. J LASKAR M M RAHMAN MR R DAS	SC, ELEM. EDU
27	<a href="#">WP(C)/2323/2022</a> FIXED	PUNYAWATI DOLEY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P TALUKDAR MS D ANGANA	SC, ELEM. EDU SC, FINANCE DEPTT.
28	<a href="#">WP(C)/3898/2022</a>	BIKASH DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR. S K DAS MR R KARIM MR R KARIM MR D BARMAN	MR. T J MAHANTA (r-4) MR. N I KHAN (r-4) MR. S Z RAHMAN (r-4) MR. A BORUA (r-4) SC, SEC. EDU.
29	<a href="#">WP(C)/6041/2022</a> FIXED	MANESWAR KALITA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. R C SAIKIA MS. K SAIKIA MS. N DEY MS. R GOHAIN	GA, ASSAM SC, SEC. EDU.
30	<a href="#">WP(C)/505/2023</a> FIXED	ANJALI PRABHA DAIMARI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A K BHUYAN MS. B BHUYAN MR. M DAS MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS MR R SONOWAL	SC, HIGHER EDU GA, ASSAM SC, AG SC, BTC
31	<a href="#">WP(C)/1250/2023</a>	TAPAN KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. I CHOUDHURY R L CHUTIA MS N GUPTA MS K BORAH	SC, HIGHER EDU MR. A J SARMA (R-3) MR. P D NAIR (R-3) MR G ALAM (R-3) MR. R DHAR, SC, ( WPT&BC ) MR. H ROHMAN (R-3)

32	<a href="#">WP(C)/2697/2023</a> B/O	NARENDRA NATH BARUAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR K THAKUR MR P R SARMA MR D MEDHI	SC, ELEM. EDU SC, AG MR. S BORA, (R-5) SC, SEBA
33	<a href="#">WP(C)/3006/2023</a> FIXED	SMT. SUSMITA DEB SHOME <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	GA, ASSAM MR. S C BISWAS (R-2) MR. R MAJUMDAR (R-6) MS A BORAH(R-5) MS. J GHOSH(R-5) MR RITURAJ TIWARI (R-5) SC, SEC. EDU. SC, EDU
34	<a href="#">WP(C)/3106/2023</a> FIXED	NURUDDIN AHMED AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. B K DAS	SC, ELEM. EDU SC, BTC SC, FINANCE
<b>WITH</b>				
35	<a href="#">WP(C)/4868/2023</a>	DIPAK PATHAK AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. B K DAS MR S SARMAH	SC, ELEM. EDU SC, BTC SC, FINANCE
36	<a href="#">WP(C)/4451/2023</a> B/O	DR. SAMEDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR K P PATHAK MR. R MAJUMDAR MR. JUNM LASKAR	SC, HIGHER EDU GA, ASSAM SC, APSC SC, APSC SC, FINANCE
37	<a href="#">WP(C)/5284/2023</a> FIXED	DR. SAFIUR RAHMAN AND 14 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R ALI MR H A AHMED DR. R HOQUE MR A S SK	SC, HIGHER EDU
38	<a href="#">WP(C)/6637/2023</a> FIXED	PHATIK BARUAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU.
39	<a href="#">WP(C)/25/2024</a> FIXED	SURAJ KUMAR SINGH (MINOR) <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. K A MAZUMDER MR E AHMED MR A HAI	GA, ASSAM DY.S.G.I.
40	<a href="#">WP(C)/53/2024</a> B/O	ZAKIR HUSSAIN SK AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 15 ORS	MR G U AHMED MR. R ISLAM	SC, ELEM. EDU MR. A F N U MOLLAH (r-6,8 to 12) MR. A S CHOUDHURY (r-6,8 to 12) MR. M MONDAL (r-5) K ZAMAN (r-8 to 12)
41	<a href="#">WP(C)/265/2024</a> B/O	MANTU TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A R BHUYAN MR N Z CHOUDHURY	MS. J DEKA (R-5) MS. A TALUKDAR (R-5) SC, N C T E SC, SEC. EDU.
42	<a href="#">WP(C)/1925/2024</a> FIXED	RANJIT KUMAR BARUAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA	MR. M K SARMA (r-4) MS. S S SAIKIA (r-4) MR G DAS (R-4) SC, SEC. EDU.

**ORDERS**

43	<a href="#">Cont.Cas(C)/452/2018</a> FIXED	SYED FARUK HUSSAIN KHAN <b>Versus</b> PRITOM SAIKIA AND 3 ORS.	MRS. K DEVI MR. M SARMA MS D DAS MS R P BARUAH	MR. A DEKA (R2) MR B KAUSHIK (R3) MS. A KAPINJAL (R3) MR. S HAZARIKA (R3)
<b>WITH</b>				
	<a href="#">I.A.(Civil)/1733/2021</a> in Cont.Cas(C)/452/2018	SAYED FARUK HUSSAIN KHAN <b>Versus</b> PRITOM SAIKIA AND 4 ORS.	MRS. K DEVI MS S A KHALIFA	MR. A DEKA (R2) MR B KAUSHIK (R3) MS. A KAPINJAL (R3) MR. S HAZARIKA (R3)
44	<a href="#">Cont.Cas(C)/54/2022</a> B/O	SYEDA PUTALY BEGUM <b>Versus</b> MAMATA HOJAI	MD S HOQUE MR. M DEKA MR S JAFRI	
45	<a href="#">Cont.Cas(C)/570/2023</a> B/O	ABU MD SUFIAN <b>Versus</b> NARAYAN KONWAR, IAS	MR. A R BHUYAN MR N A MAZARBHUIYA	
46	<a href="#">Cont.Cas(C)/587/2023</a> B/O	ABDUS SATTAR SK <b>Versus</b> NARAYAN KONWAR, IAS	MR. P K DEKA MR. P DAIMARY MR. R. KARIM	

47	<a href="#">Cont.Cas(C)/721/2023</a>	ABDUL AWAL <b>Versus</b> MAMATA HOJAI, A.E.S.	MR. M R KHANDAKAR	MR S M T CHISTIE MS. N BORDOLOI
48	<a href="#">WP(C)/1885/2023</a> FIXED	SMTI CHITRALEKHA KONWAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM MR. J C GOGOI (R-7) MR. K KALITA (R-7) MR B ISLAM (R-7) SC, SEC. EDU.
	<b>WITH</b> <a href="#">I.A.(Civil)/1616/2023</a> <b>in</b> WP(C)/1885/2023	KHANINDRA CHANGMAI <b>Versus</b> SMTI CHITRALEKHA KONWAR AND 6 ORS.	MR. J C GOGOI MR B ISLAM	GA, ASSAM MR. J I BORBHUIYA
49	<a href="#">I.A.(Civil)/3342/2023</a> B/O <b>in</b> WP(C)/4998/2023	MAMTAZ BEGUM BARBHUYAN, <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI D J BARMAN	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
	<b>WITH</b> <a href="#">WP(C)/4998/2023</a>	MAMTAZ BEGUM BARBHUYAN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI D J BARMAN	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
50	<a href="#">Cont.Cas(C)/110/2024</a>	DHANASHREE KALITA <b>Versus</b> AMAR JYOTI BARMAN	MR D MAHANTA	MR. B CHOUDHURY MR P NAYAK
51	<a href="#">Cont.Cas(C)/167/2024</a> FIXED	GITALI BORDOLOI DAS <b>Versus</b> NARAYAN KONWAR AND 3 ORS.	MR. B CHETRI	
52	<a href="#">I.A.(Civil)/1000/2024</a> <b>in</b> Review.Pet./2974/2024	DR. DIPANJALI SAIKIA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR	SC, HIGHER EDU SC, T U DY.S.G.I. SC, ASSAM UNIVERSITY SC, DIB. UNIVERSITY SC, G U SC, U G C
	<b>WITH</b> <a href="#">Review.Pet./2974/2024</a> (Filing Number)	DR. DIPANJALI SAIKIA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 11 ORS A	MR. B PURKAYASTHA	
53	<a href="#">I.A.(Civil)/1273/2024</a> <b>in</b> WP(C)/3858/2023	THE UNION OF INDIA AND 3 ORS <b>Versus</b> DR KAMAL NARAYAN KALITA	MR. A K DUTTA MR. S SUTRADHAR	MR. R MAZUMDAR
	<b>WITH</b> <a href="#">WP(C)/3858/2023</a>	DR. KAMAL NARAYAN KALITA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MR P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	MR. A K DUTTA (r-1,2,3,4 AND 5)) MR. S SUTRADHAR (r-6) DY.S.G.I.
<b>HEARING</b>				
54	<a href="#">WP(C)/3043/2015</a> FIXED	SMTI BARNALI DEKA <b>Versus</b> THE STATE OF ASSAM and 2 ORS,	MR.M BISWAS MR.R GOGOI MR.S DUTTA MR.H KAKATI	MR.B P BORAH(R-3) MRSR BORAH(R-3) MRB TAID(R-3) SC, HIGHER EDUCATION MR.P J DUTTA(R-3)
55	<a href="#">WP(C)/4278/2023</a> FIXED	DHONSING RONGPI AND 12 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. D GOGOI MR. R BORA	GA, ASSAM SC, EDU

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LEAVE NOTE OF ADVOCATES FOR 20/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. S K SINHA	25-04-2024	To	22-05-2024
3)	MR. M RAHMAN	30-04-2024	To	24-05-2024
4)	MR B PATHAK	03-05-2024	To	25-05-2024
5)	MR S DASGUPTA	06-05-2024	To	30-08-2024
6)	MR D K DAS	20-05-2024	To	10-06-2024
7)	MS S DAS	08-05-2024	To	20-05-2024
8)	MR. B BARMAN	13-05-2024	To	22-05-2024
9)	MS. B M CHETRI	13-05-2024	To	20-05-2024
10)	MR B K SINGH	17-05-2024	To	21-05-2024
11)	MR. P A AHMED	13-05-2024	To	25-05-2024
12)	MR. R SHARMA	14-05-2024	To	27-05-2024
13)	MR I HASSAN	16-05-2024	To	22-05-2024
14)	MR. DITUL DAS	17-05-2024	To	20-05-2024
15)	MR S KHOUND	22-05-2024	To	28-05-2024
16)	MR D K MISHRA	20-05-2024	To	20-05-2024
17)	MR B PRASAD	20-05-2024	To	20-05-2024
18)	MR. T ISLAM	20-05-2024	To	30-05-2024
19)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[ For Monday, 20th May 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 3

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/8485/2018</a> FIXED, WITH LCR	ALIMA KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. N AHMED MR R A AHMED MR. S K M ALOMGIR	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
2	<a href="#">WP(C)/8579/2018</a> FIXED, WITH LCR	USAB ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MS. R NEWAR MR. D SARMAH MR. U DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
3	<a href="#">WP(C)/8594/2018</a> FIXED, WITH LCR	MUSTT. AZIDA @ AZIDA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S CHOWDHURY	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
4	<a href="#">WP(C)/6795/2019</a> WITH LCR 2 FILES	KRITIBASH HALDER AND ANR. <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MS. D GHOSH MR. M AHMED MS N DEKA MR SAURADEEP DEY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
5	<a href="#">WP(C)/2592/2024</a>	ASAN ULLAH SK. @ ACHANULLAH SK. <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR S ISLAM J UDDIN MS. A KAUSHAR MS J MARIYAM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
6	<a href="#">WP(C)/2603/2024</a>	JAYNAL ABEDIN @ MD JAYNAL ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
7	<a href="#">WP(C)/2607/2024</a>	ABDUL SALAM @ ABDUS SALAM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. N J DUTTA MR N AHMED MR. M M ZAMAN	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
8	<a href="#">WP(C)/2625/2024</a>	MUSSTT HENA KHATOON @ FENA BEGUM <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MD B ISLAM MS M M DAS MR. A A MONDAL MR M HOQUE MR S HUSSAIN MR. S UDDIN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

9	<a href="#">WP(C)/2634/2024</a>	KULCHUM BEGUM @ KULCHAN NESSA @ KULSON NESSA <b>Versus</b> UNION OF INDIA AND 5 ORS	MR. M H ANSARI MR. S ALIM MR. B HUSSAIN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
<b>ADMISSION</b>				
10	<a href="#">WP(C)/547/2017</a> WITH LCR	MD. ABDUL MOTLIB @ MOTLIB ALI <b>Versus</b> THE UNION OF INDIA and 6 ORS	MR.N H MAZARBHUYAN MR.N ISLAM MR.K MIRA MS.L WAJEEDA	GA, ASSAM ASSTT.S.G.I.
11	<a href="#">WP(C)/569/2017</a> WITH LCR	SMT. MOMINA BIBI <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.P C DEY MR.I HAQUE MS.S PAUL	GA, ASSAM ASSTT.S.G.I.
12	<a href="#">WP(C)/2745/2017</a> WITH LCR	HASMINARA BEGUM @ HASINARA KHATUN <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.H R A CHOUDHURY MRS.S AZIZ MR.A MATIN	GA, ASSAM ASSTT.S.G.I.
13	<a href="#">WP(C)/2842/2017</a> WITH LCR	RAJESWARI BISWAS <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.S C BISWAS MR.B SARMAH MS.S BORA MS.J BORAH MRS.R C PHUKAN	GA, ASSAM ASSTT.S.G.I.
14	<a href="#">WP(C)/2880/2017</a> WITH LCR	ABDUL SATTAR <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.R ALI	GA, ASSAM ASSTT.S.G.I.
15	<a href="#">WP(C)/2963/2017</a> WITH LCR	RAFIJAN BIBI @ RAFIJAN NESSA @ RAKIJAN NESSA <b>Versus</b> THE UNION OF INDIA and 7 ORS.	MR.M U MONDAL MS N NASRIN MR.L MIAH MD I H KHAN	GA, ASSAM ASSTT.S.G.I.
16	<a href="#">WP(C)/3031/2017</a> WITH LCR	IDRISH ALI <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.H R A CHOUDHURY(Sr. Adv.) MR.B HUSSAIN MR.A K HUSSAIN MR.R S CHAUHAN	GA, ASSAM ASSTT.S.G.I.
17	<a href="#">WP(C)/3073/2017</a> WITH LCR	ABUL HUSSAIN <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.B C DAS MR.B K SARMA MR.B BARMAN	GA, ASSAM ASSTT.S.G.I.
18	<a href="#">WP(C)/3398/2017</a> WITH LCR	KAMALA KHATUN @ KHUDEJA BANU @ KHUDEJA KHATUN <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.N H MAZARBHUYAN MR.N ISLAM MR.K MIRA MS.L WAJEEDA	GA, ASSAM ASSTT.S.G.I.
19	<a href="#">WP(C)/3444/2017</a> WITH LCR	MOHIR UDDIN <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.A SAHAD MR.M B U AHMED MR.D HALOI	GA, ASSAM ASSTT.S.G.I.
20	<a href="#">WP(C)/3539/2017</a> WITH LCR	STATE OF ASSAM and ANR. <b>Versus</b> MD. GIYASUDDIN	MR.B N SARMA ASSTT.S.G.I. SC, C G S C SR. GA, ASSAM	MR. S HUSSAIN MR. M HOQUE MR. S H SIKDAR
21	<a href="#">WP(C)/3671/2017</a> WITH LCR	MANIK KAR @ MANIKLAL KAR <b>Versus</b> THE UNION OF INDIA and 7 ORS.	MR.M U MONDAL MSN NASRIN MDI H KHAN	GA, ASSAM ASSTT.S.G.I.
22	<a href="#">WP(C)/3676/2017</a> WITH LCR	SUKRITI RANI DAS <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.H TALUKDAR MS.M DEKA MR.R SARMA	GA, ASSAM ASSTT.S.G.I.
23	<a href="#">WP(C)/3764/2017</a> WITH LCR	JAMSHED ALI @ JAMSER ALI <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.Z HAMMAD MR. E AHMED MR.R A CHOUDHURY	GA, ASSAM ASSTT.S.G.I.
24	<a href="#">WP(C)/3768/2017</a> WITH LCR	SAKINA BEWA @ BACHANI BEWA @ BACHANI BIBI <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR A ISLAM MR.A T SARKAR MR.K RAHMAN MR.K RAHMAN	GA, ASSAM ASSTT.S.G.I.
25	<a href="#">WP(C)/3860/2017</a> WITH LCR	FAZAR ALI <b>Versus</b> THE UNION OF INDIA and 4 ORS	MS.M GOGOI MS.J A KHANAM MR.S A AHMED	GA, ASSAM ASSTT.S.G.I.
26	<a href="#">WP(C)/4056/2017</a> WITH LCR	RABIA BEGUM @ RABIA KHATUN <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.B HUSSAIN MR.A T SIKDER MR.S ALIM	GA, ASSAM ASSTT.S.G.I.

27	<a href="#">WP(C)/4064/2017</a> WITH LCR	ANIL MANDAL <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.B HUSSAIN MR.A T SIKDER MR.S ALIM	GA, ASSAM ASSTT.S.G.I.
28	<a href="#">WP(C)/4092/2017</a> WITH LCR	ISHAHAQUE ALI <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MS.L WAZEEDA MR.N H MAZARBHUYAN MR. P S DEKA MR.N ISLAM MR. S ISLAM MR.K KALITA MR.P DAIMARY MR.A CHOUDHURY MS. M KONCH MR.K MIRA MS.A CHAKRABORTY	GA, ASSAM ASSTT.S.G.I.
29	<a href="#">WP(C)/4175/2017</a> WITH LCR	MOIN UDDIN <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.H R A CHOUDHURY MR.F U BORBHUIYA MR.A MATIN	GA, ASSAM ASSTT.S.G.I.
30	<a href="#">WP(C)/4332/2017</a> WITH LCR	SIRAJ ALI @ SIRAJUL HOQUE and 4 ORS. <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.Z AHMED MR. E AHMED MR.R A CHOUDHURY	GA, ASSAM ASSTT.S.G.I.
31	<a href="#">WP(C)/4339/2017</a> WITH LCR	SAMSUL ALOM <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.U DAS MR.D SARMAH	GA, ASSAM ASSTT.S.G.I.
32	<a href="#">WP(C)/4378/2017</a> WITH LCR	MR. NARAYAN SARKAR <b>Versus</b> THE UNION OF INDIA and 5 ORS.	MS.P BASFORE MRB SARKAR	GA, ASSAM ASSTT.S.G.I.
33	<a href="#">WP(C)/5920/2017</a> WITH LCR	JITEN MANDAL <b>Versus</b> THE UNION OF INDIA and 5 ORS.	MR.P D NAIR MR G ALAM MR.H ROHMAN MR.D NAG	GA, ASSAM(R2-6) ASSTT.S.G.I.(R1)
34	<a href="#">WP(C)/5926/2017</a> WITH LCR	MAMATAJ BEGUM <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.S C PANDIT MR.S SARKAR	GA, ASSAM(R2,3 & 4) ASSTT.S.G.I.R1
35	<a href="#">WP(C)/5979/2017</a> WITH LCR	AMICHA BIBI@ AMICHA KHATUN <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR.M A I HUSSAIN MR.R ISLAM MRA R BHUYAN	GA, ASSAM(R. 2 to 4.) ASSTT.S.G.I.R. 1
36	<a href="#">WP(C)/8532/2018</a> WITH LCR	RAHETAN NESSA <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MS. C KALITA MR S ISLAM MR. M ALI MR P K DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
37	<a href="#">WP(C)/8547/2018</a> WITH LCR	HASENA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. U DAS MR. D SARMAH MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
38	<a href="#">WP(C)/8565/2018</a> WITH LCR	LAL BHANU KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
39	<a href="#">WP(C)/8570/2018</a> WITH LCR	INDRAJIT BISWAS @ INDRA BISWAS AND 3 ORS. <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. J AHMED MR. P RAHMAN MS G PARMAWI	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
40	<a href="#">WP(C)/8608/2018</a> WITH LCR	SUKJAN NESSA <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
41	<a href="#">WP(C)/8612/2018</a> WITH LCR	HAKIM ALI @ MD. HAKIM ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. P D NAIR MR G ALAM MR. H ROHMAN MR. D NAG	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T



42	<a href="#">WP(C)/8664/2018</a> WITH LCR	AJAHAR ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. M RAHMAN MR. A RAHMAN MS A AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
43	<a href="#">WP(C)/8083/2019</a> WITH LCR	REZIA KHATUN @ REZIA BIBI <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. I ALAM MR. T SK MS. R R BORAH	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
44	<a href="#">WP(C)/8186/2019</a> WITH LCR	HASINA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
<b>ORDERS</b>				
45	<a href="#">I.A.(Civil)/1353/2024</a> in <a href="#">WP(C)/3576/2017</a>	MD SAIDUR RAHMAN <b>Versus</b> THE UNION OF ASSAM and 5 ORS.	MR.I HUSSAIN MR.L R MAZUMDER MR.H A TALUKDAR	GA, ASSAM DY.S.G.I.
	<b>WITH</b> <a href="#">WP(C)/3576/2017</a>	SAIDUR RAHMAN and 9 ORS. <b>Versus</b> THE UNION OF ASSAM and 5 ORS.	MR.I HUSSAIN MR. E AHMED MR.L R MAZUMDER MR.H A TALUKDAR	GA, ASSAM ASSTT.S.G.I.
46	<b>WITH</b> <a href="#">WA/173/2022</a>	LILY BEGUM AND 3 ORS. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA	GA, ASSAM ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 20/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. S K SINHA	25-04-2024	To	22-05-2024
3)	MR. M RAHMAN	30-04-2024	To	24-05-2024
4)	MR B PATHAK	03-05-2024	To	25-05-2024
5)	MR S DASGUPTA	06-05-2024	To	30-08-2024
6)	MR D K DAS	20-05-2024	To	10-06-2024
7)	MS S DAS	08-05-2024	To	20-05-2024
8)	MR. B BARMAN	13-05-2024	To	22-05-2024
9)	MS. B M CHETRI	13-05-2024	To	20-05-2024
10)	MR B K SINGH	17-05-2024	To	21-05-2024
11)	MR. P A AHMED	13-05-2024	To	25-05-2024
12)	MR. R SHARMA	14-05-2024	To	27-05-2024
13)	MR I HASSAN	16-05-2024	To	22-05-2024
14)	MR. DITUL DAS	17-05-2024	To	20-05-2024
15)	MR S KHOUND	22-05-2024	To	28-05-2024
16)	MR D K MISHRA	20-05-2024	To	20-05-2024
17)	MR B PRASAD	20-05-2024	To	20-05-2024
18)	MR. T ISLAM	20-05-2024	To	30-05-2024
19)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

**[ For Monday,20th May 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./1039/2024</a> FIXED	AJOY SASNI <b>Versus</b> UNION OF INDIA	MR. M BISWAS S K DAS	SC, NCB
<b>BAIL HEARING (BA)</b>				
2	<a href="#">Bail Appln./3641/2023</a> WITH SCANNED COPY OF CASE RECORD	JAHIDUL ISLAM AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR S BORTHAKUR MR. S U AHMED MD. ANARUL ISLAM	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 20/05/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. S K SINHA	25-04-2024	To	22-05-2024
3)	MR. M RAHMAN	30-04-2024	To	24-05-2024
4)	MR B PATHAK	03-05-2024	To	25-05-2024
5)	MR S DASGUPTA	06-05-2024	To	30-08-2024
6)	MR D K DAS	20-05-2024	To	10-06-2024
7)	MS S DAS	08-05-2024	To	20-05-2024
8)	MR. B BARMAN	13-05-2024	To	22-05-2024
9)	MS. B M CHETRI	13-05-2024	To	20-05-2024
10)	MR B K SINGH	17-05-2024	To	21-05-2024
11)	MR. P A AHMED	13-05-2024	To	25-05-2024
12)	MR. R SHARMA	14-05-2024	To	27-05-2024
13)	MR I HASSAN	16-05-2024	To	22-05-2024
14)	MR. DITUL DAS	17-05-2024	To	20-05-2024
15)	MR S KHOUND	22-05-2024	To	28-05-2024
16)	MR D K MISHRA	20-05-2024	To	20-05-2024
17)	MR B PRASAD	20-05-2024	To	20-05-2024
18)	MR. T ISLAM	20-05-2024	To	30-05-2024
19)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Monday, 20th May 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE NELSON SAILO**

COURT NO: 8

[CIVIL BENCH-IV]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
1 <a href="#">Cont.Cas(C)/256/2024</a>	MS BRP ENTERPRISE <b>Versus</b> KAILASH KARTHIK N IAS AND ORS	MR. P HAZARIKA P. BORAH	
2 <a href="#">Cont.Cas(C)/257/2024</a>	SUBHAN ALI <b>Versus</b> KAILASH KARTHIK N IAS AND ORS	MR. P HAZARIKA P. BORAH	
3 <a href="#">WP(C)/1326/2024</a> FIXED	PRABIR NANDI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B CHAKRAVARTY MR. S UPADHAY MS. A LALA	GA, ASSAM
4 <a href="#">WP(C)/2494/2024</a> FIXED	SULTAN AHMED <b>Versus</b> INDIAN OIL CORPORATION LIMITED AND 2 ORS.	MR. J PATOWARY	SC, I O C
5 <a href="#">WP(C)/2497/2024</a> FIXED	SOLEMAN FAKIR @ SALMAN FAKIR <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MRS H AHMED	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
6 <a href="#">WP(C)/2591/2024</a>	MAHIR ALI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	SC, P AND R.D.
7 <a href="#">WP(C)/2613/2024</a>	M/S MIDMARK INDIA PVT LTD <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P K GARODIA MR D SARMA	GA, ASSAM
8 <a href="#">WP(C)/2614/2024</a>	MD. JURAN ALI AHMED AND ANR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S A AHMED MR. F A AHMED A. KHANAM C S KAMTHONG	GA, ASSAM SC, HOUSING AND URBAN AFFAIRS SC, FOREST SC, G M D A SC, GMC
9 <a href="#">WP(C)/2615/2024</a>	M/S BHOGJORA ENTERPRISE <b>Versus</b> INDIAN OIL CORPORATION LIMITED AND 6 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN MR J LOTHIA	DY.S.G.I. SC, I O C
10 <a href="#">WP(C)/2616/2024</a>	MUKUL NATH <b>Versus</b> THE POWER GRID CORPORATION OF INDIA LIMITED AND 3 ORS	MR. J SAIKIA MR D DEKA	SC, PGCI LTD.

11	<a href="#">WP(C)/2618/2024</a>	MRIDUL RANJAN NATH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR J C BORAH	SC, WATER RESOURCE
12	<a href="#">WP(C)/2620/2024</a>	DEBESH BASUMATARY AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR	SC, PWD
13	<a href="#">WP(C)/2621/2024</a>	DINESH KALITA <b>Versus</b> THE UNION OF INDIA AND 9 ORS	MR A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	SC, TRANSPORT DEPARTMENT, ASSAM
14	<a href="#">WP(C)/2623/2024</a>	HARILAL DEBNATH AND 20 ORS <b>Versus</b> THE ASSAM PHARMACY COUNCIL AND 5 ORS	MR. R HAZARIKA MR. C CHAKRAVARTY MR S SARMA N AHMED MR D DAS MR B P SARMAH B SAHA	SC, HEALTH
15	<a href="#">WP(C)/2624/2024</a>	TARIK AHMED LASKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H I CHOUDHURY MR. N J KHATANIAR PRAKASH BORAH	SC, IRRIGATION
16	<a href="#">WP(C)/2626/2024</a>	ALL ASSAM LAW STUDENTS UNION AND 13 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B M DEKA MR K THAKUR S YESMIN MR D MEDHI	SC, HIGHER EDU SC, G U
17	<a href="#">WP(C)/2631/2024</a>	DINAMANI HALOI <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. S CHUTIA MS. P CHUTIA	GA, ASSAM
<b>ADMISSION</b>				
18	<a href="#">WP(C)/460/2015</a> FIXED	KAMAL KUMAR DAS <b>Versus</b> UNITED BANK OF INDIA and 3 ORS	MR.A K BHUYAN MS.B BHUYAN MR.A CHOUDHURY MS.P PATHAK	MS.N MODI(R-1 to 3) MR.S DUTTA(R-1 to 3) MR.C SHARMA(R-1 to 3) MR.SIDHANT DUTTA(R-1 to 3)
19	<b>WITH</b> <a href="#">WP(C)/309/2015</a>	KAMAL KUMAR DAS <b>Versus</b> UNITED BANK OF INDIA and 3 ORS	MR.A K BHUYAN MS.B BHUYAN MS.N CHOUDHURY MR.A CHOUDHURY MS.P PATHAK MS.B BORA	MS.N MODI(R- 1 TO 3) MR.S DUTTA(R- 1 TO 3) MR.C SHARMAR- 1 TO 3 MR.SIDHANT DUTTA(R- 1 TO 3)
20	<a href="#">WP(C)/3152/2017</a>	MANAB JYOTI KALITA <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.B B BORAH MS.J CHETRY MS.M BORA MSL BARUAH MR.PARTHIB KR. GOSWAMI	GA, ASSAM MR. R R Gogoi, SC, FOREST DEPARTMENT
21	<a href="#">WP(C)/6224/2018</a> FIXED	NAZMUL KHAN AND 21 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR N DUTTA MR. N N B CHOUDHURY MR D P SAHU MR. M DEWAN	MR. K N CHOUDHURY GA, ASSAM MR. N J GOGOI (R-3) MR. M DEWAN SC, GMC SC, A S A M B
22	<b>WITH</b> <a href="#">I.A.(Civil)/1211/2020</a> in WP(C)/6224/2018	THE ASSAM STATE AGRICULTURAL MARKETING BOARD AND ANR. <b>Versus</b> NAZMUL KHAN AND 21 ORS.	SC, GMC	MR. N N B CHOUDHURY
22	<a href="#">WP(C)/4051/2022</a> B/O	MANTAZ ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	SC, WATER RESOURCE SC, FINANCE
23	<a href="#">WP(C)/8406/2022</a> B/O	NIZAM UDDIN TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR H R A CHOUDHURY MR. R A CHOUDHURY MR J M SULAIMAN	GA, ASSAM SC, WATER RESOURCE SC, FINANCE
24	<a href="#">WP(C)/8423/2022</a> B/O	KHAYER UDDIN TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR H R A CHOUDHURY MR. R A CHOUDHURY MR J M SULAIMAN	GA, ASSAM SC, WATER RESOURCE SC, FINANCE
25	<a href="#">WP(C)/8442/2022</a> B/O	REHANA AKTAR CHOUDHURY @ RAHENA AKTAR CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR H R A CHOUDHURY MR. R A CHOUDHURY MR J M SULAIMAN	GA, ASSAM SC, WATER RESOURCE SC, FINANCE

26	<a href="#">Arb.P./16/2023</a>	M/S MEGHALAYA ENGINEERS AND AGENCIES <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	PETITIONER IN PERSON	MR. A K DUTTA DY.S.G.I.
27	<a href="#">WP(C)/1205/2023</a> B/O	ABDUL GOFUR <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR H R A CHOUDHURY MR. R A CHOUDHURY MR J M SULAIMAN	GA, ASSAM SC, WATER RESOURCE
28	<a href="#">WP(C)/3510/2023</a> FIXED	SAIKAT SEN <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM SC, BTC
29	<a href="#">WP(C)/3547/2023</a> FIXED	SWAPAN SEN <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM SC, BTC
30	<a href="#">WP(C)/3916/2023</a> FIXED	SAURAV SEN <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM SC, BTC
31	<a href="#">WP(C)/4547/2023</a> FIXED	M/S A TO Z CONSTRUCTIONS AND TRADERS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. A K PURKAYASTHA MR. S SHARMA	SC, HIGHER EDU SC, COTTON UNIVERSITY GA, ASSAM MR. P D NAIR (R-10) SC, PWD SC, FINANCE
32	<a href="#">WP(C)/5961/2023</a> B/O	NORTH EAST ENVIRO TECH PVT LTD AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MS. SUDAKSHINA K. MR B KAUSHIK MS A M DCOSTA	SC, HOUSING AND URBAN AFFAIRS SC, GMC
33	<a href="#">WP(C)/6036/2023</a>	KAKO TEA PVT. LTD. <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MS N SAIKIA MRS. R MAHANTA MS A JHA	MR. R K BHATRA (r-4) MR. A SAIKIA (r-4) MS P HUJURI (r-4) DY.S.G.I. SC, INDUSTRIES AND COMMERCE SC, NEDFI
34	<a href="#">WP(C)/6108/2023</a> B/O	DINAMANI HALOI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	SC, P AND R.D. SC, BTC SC, FINANCE
35	<a href="#">WP(C)/6109/2023</a> B/O	DINAMANI HALOI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	SC, P AND R.D. SC, BTC SC, FINANCE
36	<a href="#">WP(C)/6125/2023</a> B/O	DINAMANI HALOI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	SC, P AND R.D. SC, BTC SC, FINANCE
37	<a href="#">WP(C)/6208/2023</a> FIXED	DEFODIL DAS AND 3 ORS. <b>Versus</b> THE OIL AND NATURAL GAS CORPORATION LTD. AND 9 ORS.	MR S BORTHAKUR MR. K GOGOI MS. P BORAH	GA, ASSAM MR. M K DAS (R-5-9)
38	<a href="#">WP(C)/6246/2023</a> B/O	NORTH EAST ENVIRO TECH PVT LTD <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MS. SUDAKSHINA K. MR B KAUSHIK MS A M DCOSTA	SC, HOUSING AND URBAN AFFAIRS SC, GMC
39	<a href="#">WP(C)/1681/2024</a> FIXED	SIMANTA GOGOI <b>Versus</b> THE STATE OF ASSAM AND ORS	MR G PEGU MS. M D BORAH MR R B GOSWAMI MS. M K SHARMA	GA, ASSAM MR. M BISWAS (r-5) MS. A K CHOPHI (r-5) SC, EXCISE DEPTT.
40	<a href="#">WP(C)/1878/2024</a> FIXED	RANJIT BARUAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA A GAUTAM MR. C TALUKDAR	SC, HEALTH

41	<a href="#">WP(C)/1929/2024</a> FIXED	DEEPA SAIKIA @ DIPA SAIKIA <b>Versus</b> UNION OF INDIA AND 5 ORS.	MRS. K K CHOUDHURY	MRS. A GAYAN DY.S.G.I. SC, WATER RESOURCE
42	<a href="#">WP(C)/2012/2024</a> B/O	KANGKAN KISHORE BORAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS N K DEVI MR N ANIX SINGH MR S P DAS MD A ISLAM MR. A DEKA MS C BORA MS. S BAISHYA	SC, GMC SC, GDD
43	<a href="#">WP(C)/2057/2024</a> FIXED	M/S SHIV ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. D DAS SR. ADV R SARMAH MR H K NATH MR. K MOHAMMED	SC, HEALTH
44	<a href="#">WP(C)/2074/2024</a> FIXED	PARAMANANDA LANGTHASA <b>Versus</b> UNION OF INDIA AND 3 ORS	MR. B J GHOSH MR. T SK	DY.S.G.I. SC, I O C
45	<a href="#">WP(C)/2103/2024</a> CAVT. NO.02812/024, FIXED	SANKAR GHATWAR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. R P SARMAH MR. D DOLEY MS A DEKA	GA, ASSAM MR. S BANIK SC, EXCISE DEPTT. FOR CAVEATOR
<b>ORDERS</b>				
46	<a href="#">Review.Pet./77/2023</a>	CHANDANA MAHANTA <b>Versus</b> BHASKAR KUMAR DAS AND ORS.	MR B P BORAH MR P J DUTTA	SC, SEC. EDU. SC, BTC
<b>WITH</b>				
47	<a href="#">WP(C)/378/2017</a>	BHASKAR KUMAR DAS <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.A D CHOUDHURY MR. S DEKA MR.T CHAKRABORTY MR.D CHOUDHURY MR. P DUTTA	MR. A GONI MS. M DAS MR A N AHMED MR. S HOQUE SC, SECONDARY EDUCATION SC, BTC MR. U BARMAN MR J ISLAM
<b>WITH</b>				
	<a href="#">I.A.(Civil)/3529/2019</a> in <a href="#">WP(C)/378/2017</a>	SATISH BRAHMA <b>Versus</b> BHASKAR KUMAR DAS	MS. S B CHOUDHURY MR A N AHMED MS. R SULTANA	MR A D CHOUDHURY SC, SEC. EDU. SC, BTC
<b>WITH</b>				
48	<a href="#">WP(C)/3723/2018</a>	CHANDANA MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B SARMA MS. B SARMA MR. A K SAHU	GA, ASSAM MR. S DEKA (R5) MS. J BORO (R5) MR D TUMUNG (R5) SC, BTC
<b>WITH</b>				
49	<a href="#">WP(C)/1935/2020</a>	CHANDANA MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P MAHANTA MR. R B GOHAIN	SC, SEC. EDU. SC, BTC
<b>WITH</b>				
50	<a href="#">WP(C)/3550/2021</a>	BHASKAR KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A D CHOUDHURY MR. S DEKA MS. J BORO	MS. S B CHOUDHURY (r-4) MR. B SARMA MR A N AHMED (r-4) MR. P MAHANTA MR. R B GOHAIN SC, SEC. EDU. SC, BTC
51	<a href="#">Cont.Cas(C)/379/2023</a> B/A	SIDDIQUE ABDUL RAHIM <b>Versus</b> DHRUBAJYOTI HAZARIKA	MR. M U MONDAL MR. A WAHAB MR A ALIM SK	
52	<a href="#">WP(C)/6112/2023</a> B/O	DINAMANI HALOI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	SC, HANDLOOM AND TEXTILE SC, FINANCE
53	<a href="#">WP(C)/7584/2023</a> B/A	DUL SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M SAIKIA	GA, ASSAM SC, NHM SC, HEALTH

54	<a href="#">WP(C)/1406/2024</a> FIXED	LALIT CHAMUAH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. R P SARMAH MR. S DIHINGIA MR I HASSAN MS. K DAS	SC, FOREST
55	<a href="#">WP(C)/1959/2024</a> FIXED	MOMI DIGINGIA AND ANR <b>Versus</b> THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY AND 16 ORS	MR. D P MANDAL MR A.THAKURIA	SC, GST GA, ASSAM SC, APDCL SC, G M D A SC, PF SC, GMC

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LEAVE NOTE OF ADVOCATES FOR 20/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. S K SINHA	25-04-2024	To	22-05-2024
3)	MR. M RAHMAN	30-04-2024	To	24-05-2024
4)	MR B PATHAK	03-05-2024	To	25-05-2024
5)	MR S DASGUPTA	06-05-2024	To	30-08-2024
6)	MR D K DAS	20-05-2024	To	10-06-2024
7)	MS S DAS	08-05-2024	To	20-05-2024
8)	MR. B BARMAN	13-05-2024	To	22-05-2024
9)	MS. B M CHETRI	13-05-2024	To	20-05-2024
10)	MR B K SINGH	17-05-2024	To	21-05-2024
11)	MR. P A AHMED	13-05-2024	To	25-05-2024
12)	MR. R SHARMA	14-05-2024	To	27-05-2024
13)	MR I HASSAN	16-05-2024	To	22-05-2024
14)	MR. DITUL DAS	17-05-2024	To	20-05-2024
15)	MR S KHOOND	22-05-2024	To	28-05-2024
16)	MR D K MISHRA	20-05-2024	To	20-05-2024
17)	MR B PRASAD	20-05-2024	To	20-05-2024
18)	MR. T ISLAM	20-05-2024	To	30-05-2024
19)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[ For Monday,20th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 12

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">CRL.A(J)/51/2024</a>	SURAJ PRASAD <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B HALDAR (LEGAL AID COUNSEL)	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/459/2024</a> <b>in</b> <a href="#">CRL.A(J)/51/2024</a>	SURAJ PRASAD <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B HALDAR (LEGAL AID COUNSEL)	PP, ASSAM
2	<a href="#">Crl.A./145/2024</a>	MD. RAFIK ALI <b>Versus</b> THE STATE OF ASSAM	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/453/2024</a> <b>in</b> <a href="#">Crl.A./145/2024</a>	MD. RAFIK ALI <b>Versus</b> THE STATE OF ASSAM	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA	PP, ASSAM
3	<a href="#">Crl.A./146/2024</a>	DUSHMANTA DOLEY @ APPLE DOLEY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR J PAYENG MS A PAYENG	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/457/2024</a> <b>in</b> <a href="#">Crl.A./146/2024</a>	DUSHMANTA DOLEY @ APPLE DOLEY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR J PAYENG MS A PAYENG	PP, ASSAM
4	<a href="#">Crl.A./147/2024</a>	AMIR ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR Z KAMAR MR. BISWAJIT TALUKDAR MS T K SHARMA MR S J CHOUDHURY	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/456/2024</a> <b>in</b> <a href="#">Crl.A./147/2024</a>	AMIR ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR Z KAMAR MR. BISWAJIT TALUKDAR MS T K SHARMA MR S J CHOUDHURY	PP, ASSAM
5	<a href="#">Crl.A./152/2024</a>	AMURUN NESSA BARBHUIYA @ AMIRUN NESA <b>Versus</b> ABDUL MALIK BARBHUIYA @ MANIK AND 9 ORS A	MR. U N CHATTRY MR. O LASKAR MS. A GOGOI	

**ORDERS**



6	<a href="#">I.A.(CrI.)/105/2022</a> WITH LCR 3 (THREE) FILES, WITH P.B 2 (TWO) NOS, WITH OFFICE NOTE, FIXED <b>in</b> CrI.A./123/2021 <b>WITH</b> <a href="#">CrI.A./123/2021</a>	HAFIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR. E	MR. A RAHMAN	PP, ASSAM
7	<a href="#">CrI.A./174/2022</a> WITH LCR 6 (SIX) FILES, WITH P.B 2 (TWO) NOS.	HAFIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR. KETENG BORO AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A RAHMAN	PP, ASSAM
8	<a href="#">I.A.(CrI.)/114/2024</a> <b>in</b> CRL.A(J)/11654/2023 <b>WITH</b> <a href="#">CRL.A(J)/11654/2023</a> (Filing Number)	BASANTA PATNAYAK <b>Versus</b> THE STATE OF ASSAM AND ANR. BASANTA PATNAYAK <b>Versus</b> THE STATE OF ASSAM AND ANR. H	MR R DHAR MR J PAYENG MR B C MUCHAHARY MRS. A BASUMATARY MS S SARMA HAZARIKA (LEGAL AID COUNSEL) MS S SARMA HAZARIKA	PP, ASSAM
9	<a href="#">CRP(IO)/115/2024</a> CAVT. NO.03562/024, WITH CAVT. NO. 356/2024	XXXXXXX <b>Versus</b> XXXXXXX	MR. S P ROY MS. J PURKAYASTHA MR D KALITA	MR. M DUTTA FOR CAVEATOR
10	<a href="#">CrI.A./123/2024</a> WITH OFFICE NOTE, FIXED <b>WITH</b> <a href="#">CrI.A./131/2024</a>	SUPANKAR SARKAR @ SUPANGKAR SARKAR <b>Versus</b> THE UNION OF INDIA AND ANR.	MR. M BISWAS A GHOSAL S K DAS	SC, NIA
11	<a href="#">I.A.(CrI.)/228/2024</a> WITH LCR 6 (SIX) FILES, WITH P.B 2 (TWO) NOS. <b>in</b> CrI.A./174/2023 <b>WITH</b> <a href="#">CrI.A./174/2023</a>	JOYANTA DEBNATH @ JAYANTA DEBNATH <b>Versus</b> THE UNION OF INDIA AND ANR. PRADIP LAKRA AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M BISWAS A GHOSAL S K DAS MR. M KALITA MR. A AHMED MR. J HATIMURIA	SC, NIA
12	<a href="#">I.A.(CrI.)/433/2024</a> WITH LCR 4 (FOUR) FILES, WITH P.B 2 (TWO) NOS. <b>in</b> CrI.A./91/2020 <b>WITH</b> <a href="#">CrI.A./91/2020</a>	PRADIP LAKRA AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR. MD. ABDUL NOOR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M KALITA MR. A AHMED MR. J HATIMURIA MR H R A CHOUDHURY MR. A AHMED MR. R A CHOUDHURY MR. J M SULAIMAN	MR S H SIKDAR (R-2) PP, ASSAM MR. U CHOUDHURY,LEGAL AID COUNSEL PP, ASSAM
13	<a href="#">I.A.(CrI.)/444/2024</a> WITH LCR 3 (THREE) FILES <b>in</b> CrI.A./474/2023 <b>WITH</b> <a href="#">CrI.A./474/2023</a>	MD. ABDUL NOOR <b>Versus</b> THE STATE OF ASSAM AND ANR DAINEISANG PUDAITE <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. R A CHOUDHURY MR. J M SULAIMAN MR. B BARUAH MR U RONGPI	MR. U CHOUDHURY,LEGAL AID COUNSEL(R-2) PP, ASSAM PP, ASSAM
14	<a href="#">I.A.(CrI.)/445/2024</a> WITH LCR 4 (FOUR) FILES, WITH P.B 2 (TWO) NOS. <b>in</b> CrI.A./268/2023 <b>WITH</b> <a href="#">CrI.A./268/2023</a>	KURAN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR KURAN ALI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B BARUAH MR U RONGPI MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MR. I U CHOWDHURY P. GHOSH MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MR. I U CHOWDHURY P. GHOSH	PP, ASSAM PP, ASSAM PP, ASSAM
15				

**HEARING**

16	<a href="#">CRL.A(J)/84/2017</a> 6 Y 11 M 11 D :WITH LCR 4 (FOUR) FILES, WITH P.B 2 (TWO) NOS.	ABDUL SUKKUR <b>Versus</b> THE STATE OF ASSAM	MS. L. DEVI (AMICUS CURIAE)	PP, ASSAM
17	<a href="#">CRL.A(J)/9/2018</a> 7 Y 6 M 12 D :WITH LCR 4 (FOUR) FILES, WITH P.B 2 (TWO) NOS.	ADHAN DAS <b>Versus</b> THE STATE OF ASSAM	MR. ANUP MRINAL DUTTA, AMICUS CURIAE	PP, ASSAM
18	<a href="#">CRL.A(J)/68/2019</a> 5 Y 2 M 5 D :WITH LCR 5 (FIVE) FILES, WITH P.B 2 (TWO) NOS.	SMT. LUDHIYA SURIN <b>Versus</b> THE STATE OF ASSAM	MR N J DAS, AMICUS CURIAE	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 20/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. S K SINHA	25-04-2024	To	22-05-2024
3)	MR. M RAHMAN	30-04-2024	To	24-05-2024
4)	MR B PATHAK	03-05-2024	To	25-05-2024
5)	MR S DASGUPTA	06-05-2024	To	30-08-2024
6)	MR D K DAS	20-05-2024	To	10-06-2024
7)	MS S DAS	08-05-2024	To	20-05-2024
8)	MR. B BARMAN	13-05-2024	To	22-05-2024
9)	MS. B M CHETRI	13-05-2024	To	20-05-2024
10)	MR B K SINGH	17-05-2024	To	21-05-2024
11)	MR. P A AHMED	13-05-2024	To	25-05-2024
12)	MR. R SHARMA	14-05-2024	To	27-05-2024
13)	MR I HASSAN	16-05-2024	To	22-05-2024
14)	MR. DITUL DAS	17-05-2024	To	20-05-2024
15)	MR S KHOUND	22-05-2024	To	28-05-2024
16)	MR D K MISHRA	20-05-2024	To	20-05-2024
17)	MR B PRASAD	20-05-2024	To	20-05-2024
18)	MR. T ISLAM	20-05-2024	To	30-05-2024
19)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024



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**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**DAILY CAUSELIST**

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Web:ghconline.gov.in

**10:15 AM to 1:00 PM****2:00 PM to 4:30 PM****[ For Monday,20th May 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:15 AM]****BEFORE:****HONOURABLE MR. JUSTICE SOUMITRA SAIKIA****COURT NO: 13****[CIVIL BENCH-V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/1702/2021</a> FIXED	ABDUL WAHAB MIAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR D SAIKIA MR. P A AHMED MR S U AHMED MS J YESMIN	GA, ASSAM SC, REVENUE
2	<a href="#">Cont.Cas(C)/225/2024</a>	MISS FIROJA BEGUM <b>Versus</b> SHRI GYANENDRA DEV TRIPATHI, IAS	MR. M HUSSAIN MR. R I MONDAL MR M KHAN MR A.K. MOLLAH	
3	<a href="#">Cont.Cas(C)/226/2024</a>	ABDUR RAHIM AHMED <b>Versus</b> SHRI GYANENDRA DEV TRIPATHI IAS	MR. M HUSSAIN MR. R I MONDAL MR M KHAN MR A.K. MOLLAH	
4	<a href="#">Cont.Cas(C)/228/2024</a>	MOFIDUL ISLAM <b>Versus</b> GYANENDRA DEV TRIPATHI IAS AND ANR	MR. M HUSSAIN MR. R I MONDAL MR M KHAN MR A.K. MOLLAH	
5	<a href="#">Cont.Cas(C)/229/2024</a>	EUSUF BEPARI ALIAS YUSUP BEPARI <b>Versus</b> GYANENDRA DEV TRIPATHI IAS AND ANR	MR. M HUSSAIN MR. R I MONDAL MR M KHAN MR A.K. MOLLAH	
6	<a href="#">WP(C)/1932/2024</a> FIXED	MD. MOSRAK ALI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS A HUSSAIN S AHMED	GA, ASSAM
7	<a href="#">WP(C)/2232/2024</a>	BANDIPA BORA @ BANADIPA BORA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	S I AKAND MS G TALUKDAR	GA, ASSAM MR. G PEGU (r-7) SC, NF RLY SC, FINANCE DEPTT. SC, REVENUE
8	<a href="#">WP(C)/2483/2024</a> FIXED	PRASANTA KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR H AGARWAL MR J SINGH MS M ZOMUANPUJI MR P DOLEY MS V V THANYU MS S JAIN	SC, GMC SC, G M D A
9	<a href="#">WP(C)/2585/2024</a>	TAI TAJIK @ TAJIK TAI <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST DY.S.G.I.
10	<a href="#">WP(C)/2589/2024</a>	RAHENA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	G UDDIN P ADHIKARI MR A K AZAD	GA, ASSAM SC, REVENUE

11	<a href="#">WP(C)/2602/2024</a>	AZIZUR RAHMAN AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR B SINHA MR. H ISLAM	GA, ASSAM SC, REVENUE
12	<a href="#">WP(C)/2605/2024</a>	DR. ARUNIMA BARUAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM
13	<a href="#">WP(C)/2610/2024</a>	SURAJIT NATH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K A MAZUMDER MR E AHMED MISS R A CHOUDHURY	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
14	<a href="#">WP(C)/2628/2024</a>	AMIT JASRASARIA <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. D SARAF MR. S S GUPTA	SC, CGST DY.S.G.I.
15	<a href="#">WP(C)/2629/2024</a>	TINSUKIA ENGLISH ACADEMY SOCIETY AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A M BORA MR. SAILENDRA DEKA MR. V A CHOWDHURY MR JITENDRA DAS MS L RONGPIPI	GA, ASSAM
<b>ADMISSION</b>				
16	<a href="#">WP(C)/4359/2019</a>	DHARAMPAL SATYAPAL LTD. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION
17	<a href="#">WP(C)/51/2023</a>	MANOJ SARMA <b>Versus</b> UNION OF INDIA AND 2 ORS	MR. D K BAGCHI MS P TAMULI	SC, GST
18	<a href="#">WP(C)/950/2023</a>	SUKRITA MOHAN PANDIT <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S K SINGH MR. A GANGULY MR. A DHANUKA	GA, ASSAM SC, REVENUE
19	<a href="#">WP(C)/1508/2023</a>	M/S GOLAP HUSSAIN KHAN AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. M L GOPE MS. N HAWELIA	SC, FINANCE
<b>WITH</b>				
20	<a href="#">WP(C)/1509/2023</a>	M/S SHREE DAYASAGAR CONSTRUCTION AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. M L GOPE MS. N HAWELIA	SC, FINANCE
21	<a href="#">WP(C)/2722/2023</a> FIXED	RUKIA BEGUM LASKAR <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. A H M R CHOUDHURY	GA, ASSAM MR. B DEKA (R-1,2,3,4) DY.S.G.I.
22	<a href="#">WP(C)/3943/2023</a>	ZAKIR HUSSAIN AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D GOGOI MR BHARGAV DAS	MR. SURAJIT DAS (R-5) GA, ASSAM MR. P P DAS (R-5)
<b>WITH</b>				
23	<a href="#">WP(C)/3926/2023</a>	JAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D GOGOI MR BHARGAV DAS	GA, ASSAM
24	<a href="#">WP(C)/6126/2023</a>	JYOTISH CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. R K TALUKDAR MS TINLUNG	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, FINANCE
25	<a href="#">WP(C)/6133/2023</a>	VIKASH AGARWAL <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. B K DAS MR S SARMAH	MR K K MAHANTA (Sr. Advocate) (r-9) GA, ASSAM MS N BEGUM (r-9) MR S GAUTAM (r-9) SC, REVENUE SC, GMC SC, FOREST

26	<p><b>WITH</b> <a href="#">WP(C)/118/2022</a></p>	<p>BADAN CHANDRA BORA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.</p>	<p>MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR. K M MAHANTA MS N BEGUM MR S GAUTAM M R SHARMA</p>	<p>MR. C S HAZARIKA, GA, ASSAM (R-2,3,6) GA, ASSAM MR T KALITA (R-7) MR. A SAIKIA (R-7) MR. A S ALI (R-7) MR D GOGOI, SC, FOREST DEPTT. (R-5) MR. B J TALUKDAR, SC, REVENUE &amp; DISASTER MANAGEMENT DEPTT. (R-1) MR B GOGOI, SC, SOIL CONSERVATION (R-4) SC, REVENUE</p>
	<p><b>WITH</b> <a href="#">I.A.(Civil)/1777/2022</a> in <a href="#">WP(C)/118/2022</a></p>	<p>BADAN CHANDRA BORA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.</p>	<p>MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA</p>	<p>MR. C S HAZARIKA, GA, ASSAM (R-2,3,6) GA, ASSAM MR T KALITA (R-7) MR D GOGOI, SC, FOREST DEPTT. (R-5) MR. B J TALUKDAR, SC, REVENUE &amp; DISASTER MANAGEMENT DEPTT. (R-1) MR B GOGOI, SC, SOIL CONSERVATION (R-4) SC, REVENUE</p>
27	<p><a href="#">WP(C)/6394/2023</a> FIXED</p>	<p>KHANDA RAM NARZARI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS</p>	<p>MR. W RAHMAN MR M RAHMAN</p>	<p>GA, ASSAM SC, REVENUE SC, FINANCE</p>
28	<p><a href="#">Arb.P./3/2024</a></p>	<p>M/S P. J. SOOD <b>Versus</b> THE NORTH EAST FRONTIER RAILWAY AND ANR</p>	<p>W AHMED</p>	<p>DY.S.G.I.</p>
29	<p><a href="#">Arb.P./15/2024</a></p>	<p>RCC INFRA VENTURES LTD., <b>Versus</b> THE ENGINEER-IN-CHIEF AND 2 ORS.</p>	<p>MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER</p>	<p>MR M R ADHIKARI DY.S.G.I.</p>
30	<p><a href="#">Arb.P./16/2024</a></p>	<p>RCC INFRA VENTURES LTD., <b>Versus</b> THE ENGINEER-IN-CHIEF AND 2 ORS.</p>	<p>MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER</p>	<p>MR M R ADHIKARI DY.S.G.I.</p>
31	<p><a href="#">WP(C)/17/2024</a></p>	<p>MANZIL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS</p>	<p>MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA M. GLORY RHITUSHREE TALUKDAR Q. KIBA K. SUMI MS LITO AWOMI</p>	<p>GA, ASSAM SC, REVENUE</p>
32	<p><a href="#">WP(C)/21/2024</a></p>	<p>KAUSHALYA DEVI JAIN AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS</p>	<p>MRS. K BARPUZARI MR. A CHAMUAH</p>	<p>GA, ASSAM MR. S P ROY (R-5) MR. R DUBEY (R-6) MR. D M NATH (R-5) MS. V RAI (R-5) SC, REVENUE</p>
33	<p><a href="#">WP(C)/31/2024</a></p>	<p>DWIPEN NATH <b>Versus</b> THE UNION OF INDIA AND 7 ORS</p>	<p>MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR</p>	<p>GA, ASSAM SC, NHAI MRS. R DEVI DY.S.G.I. SC, REVENUE</p>

34	<a href="#">WP(C)/35/2024</a>	BHABANI KANTA DEKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. D BARUAH MR W TERON MS S K GUPTA	MS. M BARMAN (GA, ASSAM) S. BORA (SC, HOUSING AND URBAN AFFAIRS) I. BORTHAKUR (SC, FOREST & ENVIRONMENT) SC, GMC GA, ASSAM
35	<a href="#">WP(C)/158/2024</a>	BIJOY BISWAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S C BISWAS MS. U NANDA MR. P S BISWAS MS. J GHOSH	GA, ASSAM
36	<a href="#">WP(C)/215/2024</a>	NAJIMA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R Deka S I AKAND	GA, ASSAM SC, REVENUE SC, FINANCE
37	<a href="#">WP(C)/274/2024</a>	SARALA PATIRI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MRS. B TALUKDAR MR G G GOGOI A TALUKDAR	GA, ASSAM SC, G M D A SC, REVENUE
38	<a href="#">WP(C)/872/2024</a> FIXED	ASSAM GRAMIN VIKASH BANK <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A GANGULY MR. A DHANUKA	GA, ASSAM MS. M BORDOLOI(R-4,5) MR. A DAS(R-4,5) MR. N SHARMA(R-4,5) MR. N I KHAN(R-4,5) MR. PIKKU KR JHA(R-4,5)
39	<a href="#">WP(C)/1076/2024</a> B/A	UNION OF INDIA AND 2 ORS <b>Versus</b> M/S GSR VENTURES PRIVATE LIMITED	MR H GUPTA	OTOLI KITS
40	<a href="#">WP(C)/1124/2024</a>	REHENA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR M H AHMED I AMIN	GA, ASSAM MR. A PAUL (R-4,5,6) MS. M M KALITA (R-4,5,6) SC, GMC
41	<a href="#">WP(C)/1243/2024</a> B/A	ABDUL BADSHA MALLIK @ ABDUL BADSHA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A F N U MOLLAH K ZAMAN	GA, ASSAM SC, REVENUE SC, FINANCE
42	<a href="#">WP(C)/2087/2024</a> B/O	MD. ANOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	GA, ASSAM
43	<b>WITH</b> <a href="#">WP(C)/1873/2024</a>	RANA SAIDUR ZAMAN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM	GA, ASSAM
44	<b>WITH</b> <a href="#">WP(C)/2088/2024</a>	BHABAKRISHNA BARMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MR S DUTTA	GA, ASSAM
45	<a href="#">WP(C)/2172/2024</a> FIXED	G.B GATTANI INDUSTRIAL COMPLEX <b>Versus</b> THE UNION OF INDIA AND 10 ORS.	MR. K P MAHESWARI MS. M SHARMA M. KALITA	GA, ASSAM DY.S.G.I. SC, PWD
<b>ORDERS</b>				
46	<a href="#">I.A.(Civil)/1987/2022</a> in <a href="#">WP(C)/1022/2022</a>	M/S MAA TRANSPORT CARRIERS AND ANR. <b>Versus</b> UNION OF INDIA AND 6 ORS.	MR. S K SINGH MR B PUSHILAL	C.G.C.
	<b>WITH</b> <a href="#">WP(C)/1022/2022</a>	M/S MAA TRANSPORT CARRIERS AND ANR. <b>Versus</b> UNION OF INDIA AND 6 ORS.	MR. S K SINGH MR B PUSHILAL	MR. B CHAKRABORTY (R-6) MR. S S ROY MR. S S ROY MRS P HAZARIKA (R-6) ASSTT.S.G.I.
47	<a href="#">Cont.Cas(C)/179/2023</a> FIXED	SHAHIDUR RAHMAN <b>Versus</b> NARAYAN KONWAR AND 3 ORS	MR. S K DAS MR R KARIM	MR. S K TALUKDAR (R-1) MR G BORDOLOI (R-3,4) MS. J BURAGOHAIN (R-3,4) MR. A METO (R-3,4)

48	<a href="#">Cont.Cas(C)/236/2023</a> FIXED	TAPAN DUTTA <b>Versus</b> PABITRA RAM KHAUND AND 3 ORS	MR. D DOLEY MS A DEKA	MS. D S NEOG (R-3)
49	<a href="#">Cont.Cas(C)/503/2023</a> FIXED	MARJINA BEGUM AND 2 ORS. <b>Versus</b> PALLAV GOPAL JHA	MS. R CHOUDHURY MR. A H M R CHOUDHURY	
50	<a href="#">I.A.(Civil)/3754/2023</a> in WP(C)/1347/2022	NILABZA BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MR H K SARMA	GA, ASSAM MS N BORDOLOI, SC, REVENUE & DISASTER MANAGEMENT, ASSAM
	<b>WITH</b> <a href="#">WP(C)/1347/2022</a>	NILABZA BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MR H K SARMA	GA, ASSAM MS N BORDOLOI, SC, REVENUE & DISASTER MANAGEMENT, ASSAM (R-1 & 2)
51	<a href="#">Cont.Cas(C)/65/2024</a> FIXED	BRAJENDRA GAYARI @ BRAJENDRA GAYARI <b>Versus</b> ANURAG JAIN AND 2 ORS.	MR. R C SAIKIA MS. K SAIKIA MS. N DEY MR. P SARMAH	MRS. R BORAH (R-1,2) MR. D BORAH (R-1,2)
52	<a href="#">Review.Pet./71/2024</a> CAVT. NO.03392/024, IN WP(C)/5287/2012 (D/O), CAVT./339/2024	THE ASSAM GRAMIN VIKASH BANK <b>Versus</b> SURENDRA NATH BARMAN	MR SISHIR DUTTA MS S MOCHAHARI MR S DUTTA MR. SIDHANT DUTTA	MR. D BHUYAN FOR CAVEATOR
53	<a href="#">I.A.(Civil)/820/2024</a> in WP(C)/4060/2023	HINDUSTAN UNILEVER LTD <b>Versus</b> UNION OF INDIA AND 2 ORS	MR G N SAHEWALLA MR M SAHEWALLA MS. S. TODI MR H K SARMA MS T J SAHEWALLA	MR. S C KEYAL , SC, GST DY.S.G.I.
	<b>WITH</b> <a href="#">WP(C)/4060/2023</a>	HINDUSTAN UNILEVER LTD <b>Versus</b> UNION OF INDIA AND 2 ORS	MR G N SAHEWALLA MR M SAHEWALLA MS. S. TODI MR H K SARMA MS T J SAHEWALLA	MR. S C KEYAL , SC, GST DY.S.G.I.
54	<a href="#">WP(C)/1872/2024</a> CAVT. NO.03222/024, FIXED	PUNJAB NATIONAL BANK <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. A GANGULY MR. A DHANUKA	GA, ASSAM R SARMAH MR J BORAH SC, INDUSTRIES AND COMMERCE FOR CAVEATOR SC, REVENUE
55	<a href="#">WP(C)/1874/2024</a> CAVT. NO.03132/024, FIXED	PUNJAB NATIONAL BANK <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A GANGULY MR. A DHANUKA	GA, ASSAM R SARMAH MR J BORAH SC, INDUSTRIES AND COMMERCE SC, REVENUE FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 20/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. S K SINHA	25-04-2024	To	22-05-2024
3)	MR. M RAHMAN	30-04-2024	To	24-05-2024
4)	MR B PATHAK	03-05-2024	To	25-05-2024
5)	MR S DASGUPTA	06-05-2024	To	30-08-2024
6)	MR D K DAS	20-05-2024	To	10-06-2024
7)	MS S DAS	08-05-2024	To	20-05-2024
8)	MR. B BARMAN	13-05-2024	To	22-05-2024
9)	MS. B M CHETRI	13-05-2024	To	20-05-2024
10)	MR B K SINGH	17-05-2024	To	21-05-2024
11)	MR. P A AHMED	13-05-2024	To	25-05-2024

12)	MR. R SHARMA	14-05-2024	To	27-05-2024
13)	MR I HASSAN	16-05-2024	To	22-05-2024
14)	MR. DITUL DAS	17-05-2024	To	20-05-2024
15)	MR S KHOOND	22-05-2024	To	28-05-2024
16)	MR D K MISHRA	20-05-2024	To	20-05-2024
17)	MR B PRASAD	20-05-2024	To	20-05-2024
18)	MR. T ISLAM	20-05-2024	To	30-05-2024
19)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Monday, 20th May 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

COURT NO: 14

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>			
1 <a href="#">Bail Appln./1414/2024</a>	RUNA BEGUM <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MRS. R RONGMEI MS A DAS MS. U NANDA	PP, ASSAM
<b>TOP OF THE LIST</b>			
2 <a href="#">Arb.A./3/2010</a> CAVT. NO. 604/2010 (HEARING), WITH LCR, FIXED	JAY PRAKASH JAISWAL and ANR <b>Versus</b> DEVA KANTA CHETIA	K N CHOUDHURY N ALAM MR R DUBEY	MR D CHOUDHURY MR A D CHOUDHURY MR A DHAR S DEKA MR K K DAS B SINGH
3 <a href="#">FAO/19/2010</a> (HEARING), WITH LCR	MANOJ MORE <b>Versus</b> SMT. PINKY MORE	MR.K GOSWAMI MR.P SARMA MR.R KAUSHIK	
<b>MOTION</b>			
4 <a href="#">CRP/53/2024</a> FIXED	FAKAR UDDIN MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S ROY MR. M H LASKAR M. HOSSAIN	GA, ASSAM
<b>ADMISSION</b>			
5 <a href="#">CRP(IO)/315/2023</a> FIXED	JEHIRUL ISLAM AND 12 ORS <b>Versus</b> NUR HUSSAIN AND 3 ORS	MS. R CHOUDHURY MS. B. HAZARIKA MR. R. AHMED	MD. M H CHOUDHURY (r-1,2) MR. P CHAKRABORTY (r-1,2) R. BARUAH (r-1,2) MR. S N AHMED (r-1,2) TANZIM L. CHOUDHURY (r-1,2)
6 <a href="#">MACApp./193/2024</a>	LAKHI @ LAKHIMAI PEGU <b>Versus</b> MANOJ RAMCHIARY AND 4 ORS. B	B R DAS MS M BHARATI	MS. R D MOZUMDAR (R-4) MS. M SAIKIA(R-5) MS. C MOZUMDAR (R-4) MS. P BORTHAKUR(R-5) MR. S P SHARMA (R-4)
7 <a href="#">MACApp./194/2024</a>	AMRIT BORAH <b>Versus</b> ANIMA SARMA AND 3 ORS. H	MR. P MAHANTA MR J K BORDOLOI MS. P SAHARIA	MR S DUTTA (R-4) MS S MOCHAHARI MR. S DUTTA (R-4) MS R DEVI (r-3)

8	<a href="#">MACApp./196/2024</a>	SRI JAYANTA BORDOLOI <b>Versus</b> M/S UNITED INDIA INSURANCE CO. LTD and 3 ORS	MR.M TALUKDAR MR. M TALUKDAR	MR SISHIR DUTTA MD. A AHMED MS.M CHOUDHURY(R-3) MR.S DUTTA(R-3) MR.C SHARMA(R-3) MR. S DUTTA MS.P DOWERAH(R-3) MS.S THAKURIA(R-3)
	<b>WITH</b> <a href="#">I.A.(Civil)/2171/2020</a> <b>in</b> MACApp./196/2024	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> JAYANTA BORDOLOI AND 3 ORS.	MS. M CHOUDHURY	MR. M TALUKDAR
9	<a href="#">MACApp./209/2024</a>	JUNMONI KALITA AND 3 ORS. <b>Versus</b> ALIM ALI AND 2 ORS.	MR D MONDAL DR. U BARUAH RANJU R S BARUAH	
10	<a href="#">MACApp./211/2024</a>	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> JAYANTI BARMAN AND 6 ORS.	MR T KALITA MR. A KAKATI	
	<b>WITH</b> <a href="#">I.A.(Civil)/1449/2024</a> <b>in</b> MACApp./211/2024	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> JAYANTI BARMAN AND 6 ORS.	MR T KALITA MR. A KAKATI	
11	<a href="#">MACApp./212/2024</a>	KALPANA DEKA AND ANR <b>Versus</b> MOHAN CH. TALUKDAR AND ANR	MR D K KALITA MR. K K PARASAR MR. H K SUT	
12	<a href="#">MACApp./213/2024</a>	CHANTU MONI BISWAS @ CHINTUMONI BISWAS @ CHINTU BISWAS <b>Versus</b> THE NEW INDIA ASSURANCE CO LTD AND 2 ORS	MR. A MANNAF MD A S ALI MR. B C THAKURIA	
13	<a href="#">MACApp./214/2024</a>	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD <b>Versus</b> MINA SARMA AND 3 ORS.	MR T KALITA MR. A KAKATI	
	<b>WITH</b> <a href="#">I.A.(Civil)/1457/2024</a> <b>in</b> MACApp./214/2024	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD <b>Versus</b> MINA SARMA AND 3 ORS.	MR T KALITA MR. A KAKATI	
14	<a href="#">MACApp./215/2024</a>	SHIVA GOGAI <b>Versus</b> ORIENTAL INSURANCE COMPANY LTD. AND 2 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA MD. K ALI	
15	<a href="#">MACApp./216/2024</a>	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> ILA KALITA AND 2 ORS.	MR T KALITA	
	<b>WITH</b> <a href="#">I.A.(Civil)/1458/2024</a> <b>in</b> MACApp./216/2024	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> ILA KALITA AND 2 ORS.	MR T KALITA	
<b>BAIL HEARING</b>				
16	<a href="#">AB/976/2024</a> FIXED.	ALOM MIAH <b>Versus</b> THE STATE OF ASSAM	MR S MUKTAR MR. S RAHMAN MR A N IQBAL	PP, ASSAM
<b>ORDERS</b>				
17	<a href="#">MACApp./223/2004</a> WITH OFFICE NOTE, WITH LCR	PUNIMAI BORAH <b>Versus</b> UNITED INDIA INSURANCE CO LTD	MR.D C K HAZARIKA MS.S B CHOUDHURY MR.M DAS	MR.S S SHARMA MRA SHARMA MS.F KHAN MS.L SARMA

18	<a href="#">MACApp./228/2012</a>	NATIONAL INSURANCE CO. LTD. <b>Versus</b> SRI HARI CHANDRA NATH AND ORS	MR. A J SAIKIA MR.R SARMA MR. D MAZUMDAR MR.B DEORI MR G S BORO MS.T SAIKIA	
	<b>WITH</b> <a href="#">MC/3251/2012</a> <b>in</b> <a href="#">MACApp./228/2012</a>	NATIONAL INSURANCE CO. LTD. <b>Versus</b> SRI HARI CHANDRA NATH AND ORS	MR.R SARMA MR. D MAZUMDAR MR.B DEORI MS.T SAIKIA	
19	<a href="#">MACApp./26/2013</a>	NATIONAL INSURANCE CO. LTD. <b>Versus</b> MINA BORO and 5 ORS	MR.R SARMA MR.S SAIKIA MRS. S ROY MR. D MAZUMDAR MS. I DAS	
20	<a href="#">MACApp./33/2013</a>	MUKUL SARMAH <b>Versus</b> REGIONAL MANAGER,ORIENTAL INSURANCE CO.LTD. and ANR	MR.N D BHUYAN MR.D DAS	MS.R D MOZUMDAR
21	<a href="#">MACApp./55/2013</a>	MD MUKSHED ALI @ SARKAR <b>Versus</b> SUNIL KR SHAH and 2 ORS	MS. N N AHMED MR.R ALI	MR.K K DEY MRV K BAROOAH
22	<a href="#">MACApp./153/2013</a> WITH LCR	M/S. NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> ASHA DEVI and 9 ORS.	MS.M CHOUDHURY MR.A AHMED MR.S DUTTA(Sr.Adv.) MR.C SHARMA MS.S THAKURIA	MR.R GOSWAMI MR.I ALAM MS.B SARMA(R-1to5) MS.M SAIKIA MS.P BORSAIKIA
23	<a href="#">MACApp./244/2013</a> WITH LCR, B/O	NATIONAL INSURANCE CO LTD <b>Versus</b> SMT. LAKHI PRAVA HIRA,	MR.P BORA MR.R SARMA MR. D MAZUMDAR MS.T SAIKIA	MR.K BHATTACHARJEE MR.O K SHRESTHA MR.D BANERJEE
24	<a href="#">I.A.(Civil)/2233/2016</a> <b>in</b> <a href="#">MACApp./283484/2016</a>	NATIONAL INSURANCE CO. LTD., <b>Versus</b> SMTI MANOMATI KALITA and 6 ORS,	MR.S BHUYAN MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	MR. K M HASSAN
	<b>WITH</b> <a href="#">MACApp./283484/2016</a> (Filing Number)	NATIONAL INSURANCE COMPANY LTD <b>Versus</b> SMTI MANOMATI KALITA and 6 ORS		
25	<a href="#">MACApp./430/2018</a>	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> NIRMAL CH. BORAH AND 4 ORS,	MR. R C PAUL MS N RAJKONWAR	MR. K K BHATTA (R5) MS JONA TALUKDAR (R5)
	<b>WITH</b> <a href="#">MACApp./963/2018</a>	SMTI PINKY BORAH <b>Versus</b> INDRADEO RAY AND 4 ORS	MR. P NEOG MR. R DEY	MR. S C BISWAS (R5) MR. K K BHATTA (R4) MS A DAS (R5) MR. F A HASSAN (R5) MS JONA TALUKDAR (R4) MR. P S BISWAS (R5)
27	<a href="#">MACApp./833/2018</a> WITH LCR	SMTI RUNU SARMAH AND 2 ORS <b>Versus</b> NATIONAL INSURANCE CO LTD AND 2 ORS	MR. R SARMA MR. K K DEKA	MR. R GOSWAMI (R1) MS. M SAIKIA (R1) MS. P BORTHAKUR (R1)
28	<a href="#">I.A.(Civil)/1631/2018</a> <b>in</b> <a href="#">MACApp./367/2018</a>	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> RAHMAT ALI AND 8 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR SISHIR DUTTA MR. A DUTTA MS. M CHOUDHURY MR. C SHARMA MRS. P M DUTTA
	<b>WITH</b> <a href="#">MACApp./367/2018</a>	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> RAHMAT ALI AND 8 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	<b>WITH</b> <a href="#">I.A.(Civil)/1632/2018</a> <b>in</b> <a href="#">MACApp./367/2018</a>	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> RAHMAT ALI AND 8 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	

29	<a href="#">I.A.(Civil)/2698/2018</a> in RFA/88/2018	SMT MAKANI DAS AND 6 ORS <b>Versus</b> SHRI RADHA RAMAN KHATUWALA AND ANR	MR. J H SAIKIA	MR. S P ROY (R1) MR. A Y CHOUDHURY (R2) MR. N H LASKAR (R2) MR. T A CHOUDHURY (R2) MS. N RAI (R1)
	<b>WITH</b> <a href="#">RFA/88/2018</a>	SMT MAKANI DAS AND 6 ORS <b>Versus</b> SHRI RADHA RAMAN KHATUWALA AND ANR	MR. J H SAIKIA	MR. S P ROY (R1) MS. N RAI (R1)
	<b>WITH</b> <a href="#">I.A.(Civil)/2699/2018</a> in RFA/88/2018	SMT MAKANI DAS AND 6 ORS <b>Versus</b> SHRI RADHA RAMAN KHATUWALA AND ANR	MR. J H SAIKIA	
30	<a href="#">I.A.(Civil)/3107/2018</a> WITH LCR in MACApp./775/2018	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SMT MAMI BHAGAWATI AND 5 ORS	MS. M CHOUDHURY MR. C SHARMA MR. R A HAZARIKA MR. SIDHANT DUTTA	
	<b>WITH</b> <a href="#">MACApp./775/2018</a>	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SMT MAMI BHAGAWATI AND 5 ORS	MR S DUTTA MS. M CHOUDHURY MR. C SHARMA MR. R A HAZARIKA MR. SIDHANT DUTTA	MR. S C BISWAS MR. R GOSWAMI MS. M SAIKIA (R4) MS. P BORTHAKUR (R4) MS A BORAH (R1) MS. J GHOSH (R1)
31	<a href="#">I.A.(Civil)/3559/2019</a> in MACApp./1142/2019	SMTI JUNUMA TUMUNG DAS AND 2 ORS <b>Versus</b> SRI CHANDRA BAHADUR KHARKA AND 2 ORS	MR. B SARMAH B R BRAHMA	
32	<a href="#">I.A.(Civil)/3961/2019</a> in MACApp./16659/2019	SMTI. SALEHA BEGOM AND 3 ORS <b>Versus</b> MANAGER, M/S MAA DURGA TRAVELS AND ANR	MR. S ROY MR. M H LASKAR	MR SISHIR DUTTA MS. M CHOUDHURY MR S DUTTA
	<b>WITH</b> <a href="#">MACApp./16659/2019</a> (Filing Number)	SMTI. SALEHA BEGOM AND 3 ORS <b>Versus</b> MANAGER, M/S MAA DURGA TRAVELS AND ANR		
33	<a href="#">I.A.(Civil)/986/2020</a> in MACApp./18110/2019	M/S NEW INDIA ASSURANCE CO. LTD <b>Versus</b> SRI DHIREN KALITA AND 2 ORS.	MR. K K BHATTA MR J JOHN MS R DEVI	
	<b>WITH</b> <a href="#">MACApp./18110/2019</a> (Filing Number)	M/S NEW INDIA ASSURANCE CO. LTD <b>Versus</b> SRI DHIREN KALITA AND 2 ORS		
	<b>WITH</b> <a href="#">I.A.(Civil)/18114/2019</a> (Filing Number)	M/S NEW INDIA ASSURANCE CO. LTD <b>Versus</b> SRI DHIREN KALITA AND 2 ORS		
34	<a href="#">MACApp./36/2021</a> WITH LCR	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> SMTI. MONILA HOJAI (PHONGLO) AND 4 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	MR. J LASKAR MR. R PHUKAN MR R DAS MR. Z AHSAN
35	<a href="#">MACApp./336/2021</a> WITH LCR	THE ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SRI RAM ABATAR CHAUDHURY and 6 ORS	MS.R D MOZUMDAR MS.C MOZUMDAR	MR. B K JAIN MR.S K JAIN(R- 1&2) MR.B K JAIN(R- 1&2)
	<b>WITH</b> <a href="#">I.A.(Civil)/2160/2021</a> in MACApp./336/2021	THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> RAM ABATAR CHAUDHURY and 6 ORS,	MS R D MAZUMDAR	
36	<a href="#">MACApp./528/2022</a> WITH LCR	THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SHRI DHARMESWAR DAS AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. D GOGOI (R-2,3) MR. M RAHMAN

	<p><b>WITH</b>  <a href="#">I.A.(Civil)/2488/2022</a>  in MACApp./528/2022</p>	<p>THE NATIONAL INSURANCE COMPANY LIMITED  <b>Versus</b>  SHRI DHARMESWAR DAS AND 2 ORS</p>	<p>MS. R D MOZUMDAR  MS. C MOZUMDAR  MR. S P SHARMA</p>	<p>MR. D GOGOI (R-2,3)  MR. M RAHMAN</p>
37	<p><a href="#">I.A.(Civil)/715/2022</a>  WITH LCR  in MACApp./203/2012</p> <p><b>WITH</b>  <a href="#">MACApp./203/2012</a></p> <p><b>WITH</b>  <a href="#">MC/2966/2012</a>  in MACApp./203/2012</p> <p><b>WITH</b>  <a href="#">I.A.(Civil)/718/2022</a>  in MACApp./203/2012</p> <p><b>WITH</b>  <a href="#">I.A.(Civil)/719/2022</a>  in MACApp./203/2012</p>	<p>NATIONAL INSURANCE CO LTD  <b>Versus</b>  HAYET JAIN and ORS</p> <p>NATIONAL INSURANCE CO LTD  <b>Versus</b>  HAYET JAIN and ORS</p> <p>NATIONAL INSURANCE CO LTD  <b>Versus</b>  HAYET JAIN and ORS</p> <p>NATIONAL INSURANCE CO LTD  <b>Versus</b>  HAYET JAIN and ORS</p>	<p>MR.R C PAUL  MISS.S ROY  MS.A DAS</p> <p>MR.R C PAUL  MISS.S ROY  MS.A DAS</p> <p>MS.A DAS</p> <p>MS.A DAS</p>	<p>MR.R ALI  MR.H A AHMED  MD.S ALI</p>
38	<p><a href="#">CRP(IO)/33/2023</a>  B/O</p>	<p>ABUL KALAM HUSSAIN  <b>Versus</b>  FORJILA BIBI AND 7 ORS</p>	<p>MR. R ALI  MR A S SK  MR. H A AHMED</p>	
39	<p><a href="#">I.A.(Civil)/73/2023</a>  in MACApp./9478/2020</p> <p><b>WITH</b>  <a href="#">MACApp./9478/2020</a>  (Filing Number)</p>	<p>GOPAL KRISHNA TEA COMPANY PRIVATE LTD.  <b>Versus</b>  HEMANTA JANI AND 4 ORS.</p> <p>GOPAL KRISHNA TEA COMPANY PRIVATE LTD.  <b>Versus</b>  HEMANTA JANI AND 4 ORS. E</p>	<p>MR G N SAHEWALLA  MD ASLAM  MR. A CHETIA  MS. S. TODI</p> <p>MR G N SAHEWALLA</p>	<p>MRS. S ROY (R5)</p>
40	<p><a href="#">MACApp./168/2023</a>  WITH LCR, WITH OFFICE NOTE OF REGISTRAR GENERAL, FIXED, (SINCE D/O)</p>	<p>NATIONAL INSURANCE COMPANY LIMITED  <b>Versus</b>  MINAKSHY THAKURIA AND 3 ORS.</p>	<p>MR. A KAKATI</p>	
41	<p><a href="#">I.A.(Civil)/3694/2023</a>  WITH LCR, B/O  in MACApp./55/2018</p> <p><b>WITH</b>  <a href="#">MACApp./55/2018</a></p>	<p>MISS NIZARA TUMUNG @ MONALISHA TUMUNG,  <b>Versus</b>  ORIENTAL INSURANCE CO. LTD</p> <p>ORIENTAL INSURANCE CO. LTD  <b>Versus</b>  SMT. NIZARA TUMUNG AND 2 ORS.</p>	<p>MR D MONDAL</p> <p>MS. M CHOUDHURY  MD. A HUSSAIN  MR. M CHOUDHURY  MR. S DUTTA</p>	<p>MS M CHOUDHURY</p> <p>MR. C K NATH  MR. S MUNIR  MR D MONDAL (r-1)  MR. S K CHOUDHURY</p>
	<p><b>WITH</b>  <a href="#">I.A.(Civil)/920/2018</a>  in MACApp./55/2018</p> <p><b>WITH</b>  <a href="#">CO/3/2024</a>  in MACApp./55/2018</p>	<p>ORIENTAL INSURANCE CO. LTD  <b>Versus</b>  DUTTA RAM TUMUNG AND 3 ORS</p> <p>NIJARA TUMUNG @ MONALISHA TUMUNG  <b>Versus</b>  ORIENTAL INSURANCE CO. LTD AND 2 ORS.</p>	<p>MS. M CHOUDHURY</p> <p>MR D MONDAL</p>	
42	<p><b>WITH</b>  <a href="#">MACApp./115/2018</a></p>	<p>ORIENTAL INSURANCE CO LTD  <b>Versus</b>  GIRISH CH. TUMUNG AND 6 ORS</p>	<p>MS.M CHOUDHURY  MR. S DUTTA  MR. C SHARMA  MS. D SWARGIARY  MS. S THAKURIA</p>	<p>MR. C K NATH (R1, R2, R3)  MR. S MUNIR (R1, R2, R3)  MR. S K CHOUDHURY (R1, R2, R3)</p>
43	<p><a href="#">I.A.(Civil)/68/2024</a>  WITH LCR  in RFA/36/2018</p>	<p>SMTI. MANJU DEVI JAIN AND 2 ORS.  <b>Versus</b>  M/S BAROWA BROTHERS PVT LTD AND 7 ORS.</p>	<p>MR. O P BHATI  MR. P SARMA</p>	<p>MR. R DUBEY</p>

	<b>WITH</b> <a href="#">RFA/36/2018</a>	JIWAN MAL JAIN <b>Versus</b> M/S BAROWA BROTHERS PVT LTD	MR. O P BHATI MR. T C DAS MR. P SARMA	MR. R MAZUMDAR (R1) MR. R DUBEY MR H BEZBARUA (R1) MR. U SARMA (R1) MS. P BARMAN (R1) FOR CAVEATOR MRS. N RAHMAN
44	<b>WITH</b> <a href="#">RFA/64/2018</a>	SRI JIWAN MAL JAIN <b>Versus</b> M/S BAROWA BROTHERS PVT LTD AND 7 ORS	MR. O P BHATI MR. P SARMA MR. S KHAN	MR. R MAZUMDAR (R1) MRS P RAI (R1) MR. R DUBEY MR. R DUBEY MR H BEZBARUA (R1) MR. U SARMA (R1) MS. A B KAYASTHA (R2, R3, R5) MR. A N I HUSSAIN (R2, R3, R5) MS. P K DEVI (R1)
	<b>WITH</b> <a href="#">I.A.(Civil)/69/2024</a> in RFA/64/2018	SMTI. MANJU DEVI JAIN AND 2 ORS. <b>Versus</b> M/S BAROWA BROTHERS PVT LTD AND 7 ORS	MR. O P BHATI MR. P SARMA	MR. R DUBEY
45	<a href="#">I.A.(Civil)/886/2024</a> WITH LCR, FIXED in MACApp./871/2022	LUKUMANI DEKA @ LUKUMANI MAJUMDAR DEKA AND 5 ORS. <b>Versus</b> SBI GENERAL INSURANCE COMPANY LTD. AND 2 ORS	MR. A BHATTACHARYYA	MR. R GOSWAMI
	<b>WITH</b> <a href="#">MACApp./871/2022</a>	SBI GENERAL INSURANCE COMPANY LTD. <b>Versus</b> LUKUMANI DEKA @ LUKUMANI MAJUMDAR DEKA AND 5 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. S SAHU (r-4) MR. A BHATTACHARYYA (R-3) MS A ROY (r-4)
	<b>WITH</b> <a href="#">I.A.(Civil)/3821/2022</a> in MACApp./871/2022	SBI GENERAL INSURANCE COMPANY LTD. <b>Versus</b> LUKUMANI DEKA @ LUKUMANI MAJUMDAR DEKA AND 5 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
46	<a href="#">I.A.(Civil)/1274/2024</a> in CRP/18/2024	CHAKRAPANI PATGIRI <b>Versus</b> DEBANANDA PATGIRI AND 2 ORS	MR H DAS	MR. K D CHETRI
	<b>WITH</b> <a href="#">CRP/18/2024</a>	DEBANANDA PATGIRI AND 2 ORS. <b>Versus</b> CHAKRAPANI PATGIRI	MR J KAKATI MR. K D CHETRI MS R BARUAH	MR H DAS
47	<a href="#">I.A.(Civil)/1318/2024</a> B/O in MACApp./450/2023	SUBANTI CHETIA AND ANR <b>Versus</b> ICICI LOMBARD GENERAL INSURANCE COMPANY LTD.	MR. A R AGARWALA MR ADITYA AGARWALA	MR. R GOSWAMI
	<b>WITH</b> <a href="#">MACApp./450/2023</a>	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. <b>Versus</b> SUBANTI CHETIA AND 3 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. A R AGARWALA (r-1,2) MR ADITYA AGARWALA (r- 1,2)
	<b>WITH</b> <a href="#">I.A.(Civil)/3704/2023</a> in MACApp./450/2023	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. <b>Versus</b> SUBANTI CHETIA AND 3 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
48	<a href="#">I.A.(Civil)/1426/2024</a> in MACApp./5222/2024	ASHRAFUL ISLAM <b>Versus</b> UNITED INDIA INSURANCE CO. LTD AND 2 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA	

	<b>WITH</b> <a href="#">MACApp./5222/2024</a> (Filing Number)	ASHRAFUL ISLAM <b>Versus</b> UNITED INDIA INSURANCE CO. LTD AND 2 ORS F	MR. A R AGARWALA
49	<a href="#">I.A.(Civil)/1430/2024</a> in <a href="#">MACApp./4473/2024</a>	NABIR HUSSAIN <b>Versus</b> NEW INDIA ASSURANCE COMPANY LTD AND 2 ORS.	MR. A R AGARWALA
	<b>WITH</b> <a href="#">MACApp./4473/2024</a> (Filing Number)	NABIR HUSSAIN <b>Versus</b> NEW INDIA ASSURANCE COMPANY LTD AND 2 ORS (F)	MR. A R AGARWALA
50	<a href="#">I.A.(Civil)/1436/2024</a> in <a href="#">MACApp./5381/2024</a>	BAHARUL ISLAM <b>Versus</b> UNITED INDIA INSURANCE CO. LTD AND ANR	MR. A R AGARWALA MR ADITYA AGARWALA
	<b>WITH</b> <a href="#">MACApp./5381/2024</a> (Filing Number)	BAHARUL ISLAM <b>Versus</b> UNITED INDIA INSURANCE CO. LTD AND ANR	MR. A R AGARWALA
51	<a href="#">I.A.(Civil)/1437/2024</a> in <a href="#">MACApp./4081/2024</a>	JUNTI KUNWAR @ KALITA AND 4 ORS <b>Versus</b> UNITED INDIA INSURANCE COMPANY LIMITED AND 2 ORS	MR. A R AGARWALA MR ADITYA AGARWALA MD. K ALI
	<b>WITH</b> <a href="#">MACApp./4081/2024</a> (Filing Number)	JUNTI KUNWAR @ KALITA AND 4 ORS <b>Versus</b> UNITED INDIA INSURANCE COMPANY LIMITED AND 2 ORS (F)	MR. A R AGARWALA
52	<a href="#">I.A.(Civil)/1447/2024</a> in <a href="#">MACApp./5379/2024</a>	ABDUS SALAM <b>Versus</b> ICICI LOMBARD GENERAL INSURANCE CO. LTD AND 2 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA
	<b>WITH</b> <a href="#">MACApp./5379/2024</a> (Filing Number)	ABDUS SALAM <b>Versus</b> ICICI LOMBARD GENERAL INSURANCE CO. LTD AND 2 ORS	MR. A R AGARWALA
53	<a href="#">I.A.(Civil)/1455/2024</a> in <a href="#">MACApp./5334/2024</a>	SOSHODHAR RABHA <b>Versus</b> UNITED INDIA INSURANCE CO LTD AND 2 ORS	MR. A R AGARWALA MR ADITYA AGARWALA
	<b>WITH</b> <a href="#">MACApp./5334/2024</a> (Filing Number)	SOSHODHAR RABHA <b>Versus</b> UNITED INDIA INSURANCE CO LTD AND 2 ORS	MR. A R AGARWALA

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LEAVE NOTE OF ADVOCATES FOR 20/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. S K SINHA	25-04-2024	To	22-05-2024
3)	MR. M RAHMAN	30-04-2024	To	24-05-2024
4)	MR B PATHAK	03-05-2024	To	25-05-2024
5)	MR S DASGUPTA	06-05-2024	To	30-08-2024
6)	MR D K DAS	20-05-2024	To	10-06-2024
7)	MS S DAS	08-05-2024	To	20-05-2024
8)	MR. B BARMAN	13-05-2024	To	22-05-2024
9)	MS. B M CHETRI	13-05-2024	To	20-05-2024
10)	MR B K SINGH	17-05-2024	To	21-05-2024

11)	MR. P A AHMED	13-05-2024	To	25-05-2024
12)	MR. R SHARMA	14-05-2024	To	27-05-2024
13)	MR I HASSAN	16-05-2024	To	22-05-2024
14)	MR. DITUL DAS	17-05-2024	To	20-05-2024
15)	MR S KHOUND	22-05-2024	To	28-05-2024
16)	MR D K MISHRA	20-05-2024	To	20-05-2024
17)	MR B PRASAD	20-05-2024	To	20-05-2024
18)	MR. T ISLAM	20-05-2024	To	30-05-2024
19)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

**[ For Monday, 20th May 2024 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 15

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>DELIVERY OF ORDER</b>				
1	<a href="#">I.A.(CrI.)/435/2022</a>	HARUN ALI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR P KATAKI MRS R BEGUM	MR Z KAMAR (r-3) MR D TALUKDAR (R-2) MR. T N DAS (r-3) MR S CHAKRABORTY(R-2) MR P CHOUDHURY (R-2) MR B TALUKDAR (r-3) PP, ASSAM
2	<a href="#">Bail Appln./765/2024</a>	NOOBA MEITEI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. P BORDOLOI MR. D N BORAH	PP, ASSAM
3	<a href="#">Bail Appln./1065/2024</a>	SYED ASHIK ALAM <b>Versus</b> UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
4	<a href="#">Bail Appln./1105/2024</a>	VINOD BIJARNIA <b>Versus</b> THE UNION OF INDIA	MR P DAS MR. V N UPADHYAY MS P MISHRA	SC, NCB
<b>MOTION</b>				
5	<a href="#">AB/1286/2024</a>	MONJUR AHMED @ MONJURUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. I CHOUDHURY R L CHUTIA	PP, ASSAM
<b>ADMISSION</b>				
6	<a href="#">Crl.Rev.P./113/2024</a> PART-HEARD, WITH LCR THREE FILES (SCANNED). FIXED	KANGKAN DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S CHAKRABORTY MR D K BHATTACHARYYA	MR. T DEURI (r-2) PP, ASSAM
<b>BAIL HEARING (BA)</b>				
7	<a href="#">Bail Appln./1153/2024</a> FIXED	NAZRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR J ISLAM	PP, ASSAM
8	<a href="#">Bail Appln./1281/2024</a> FIXED	MD. INAMUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
9	<a href="#">Bail Appln./1320/2024</a> WITH SCANNED COPY OF CASE RECORD. FIXED	RAFIQUL HOQUE @ MIRAJUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MS. A HUSSAIN MS M KURMI MR R ISLAM S PAUL	PP, ASSAM

**BAIL HEARING**

10	<a href="#">AB/4/2024</a> FIXED	SHAIJAN NESSA <b>Versus</b> THE STATE OF ASSAM	MR. A K HUSSAIN MR. B HUSSAIN	PP, ASSAM
11	<a href="#">AB/449/2024</a> FIXED	HABIBUL ISLAM @ BAPPI AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
12	<b>WITH</b> <a href="#">AB/468/2024</a>	HAKIMUDDIN AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR. I U CHOWDHURY MR S A BARBHUYAN	
13	<a href="#">AB/705/2024</a> FIXED	SORMAN ALI @ SURMAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
14	<a href="#">AB/753/2024</a> FIXED	NAZRUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR P S RAJA MR U ROY MR A B DUTTA	PP, ASSAM
15	<a href="#">AB/1191/2024</a> FIXED	MAINUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR S H SIKDAR MR. S HAQUE MS S ABDULLAH	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 20/05/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. S K SINHA	25-04-2024	To	22-05-2024
3)	MR. M RAHMAN	30-04-2024	To	24-05-2024
4)	MR B PATHAK	03-05-2024	To	25-05-2024
5)	MR S DASGUPTA	06-05-2024	To	30-08-2024
6)	MR D K DAS	20-05-2024	To	10-06-2024
7)	MS S DAS	08-05-2024	To	20-05-2024
8)	MR. B BARMAN	13-05-2024	To	22-05-2024
9)	MS. B M CHETRI	13-05-2024	To	20-05-2024
10)	MR B K SINGH	17-05-2024	To	21-05-2024
11)	MR. P A AHMED	13-05-2024	To	25-05-2024
12)	MR. R SHARMA	14-05-2024	To	27-05-2024
13)	MR I HASSAN	16-05-2024	To	22-05-2024
14)	MR. DITUL DAS	17-05-2024	To	20-05-2024
15)	MR S KHOUND	22-05-2024	To	28-05-2024
16)	MR D K MISHRA	20-05-2024	To	20-05-2024
17)	MR B PRASAD	20-05-2024	To	20-05-2024
18)	MR. T ISLAM	20-05-2024	To	30-05-2024
19)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[ For Monday,20th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

COURT NO: 17

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
1 <a href="#">CRP(IO)/166/2024</a>	ANKUR KAKATI <b>Versus</b> BHAGYASHRI BORMUDOI	MS M D MEDHI MS J KALITA MR S J BARUAH	
<b>ADMISSION</b>			
2 <a href="#">WP(C)/3870/2016</a> PART-HEARD, FIXED	ON THE DEATH OF MADHURI CHOWDHURY HER LEGAL HEIRS <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.M TALUKDAR MS. R CHOUDHURY MRS. K K CHOUDHURY (p-3) MR. A H M R CHOUDHURY MS. M TALUKDAR MR. A SANDILYA (P-1.1,1.2) MR. R. AHMED	GA, ASSAM MR. R BORPUJARI, SC, REVENUE DEPARTMENT MR.J M A CHOUDHURY(SC,HEALTH) MR.B GOGOI(SC,FINANCE) SC, HEALTH SC, FINANCE DEPTT.
3 <a href="#">FAO/40/2014</a>	SMT. NIRUPAMA SAIKIA <b>Versus</b> SMT. TAPASHI SARKAR and 21 ORS	MR.S S DEY MRS. P GOSWAMI MR.B PATHAK MRS.P GOSWAMI MS.L BORGHAIN MS.J PHUKAN	MR. R K BHUYAN MR.S SAIKIA(R-15to20) MR K SAIKIA MRU SARMA(R-15to20) MR.R PHUKAN MR.D K BORAH(R-15to20) MRA ZAMAN MS.R DUTTA MR.R RABHA MR. K SAIKIA
<b>WITH</b> <a href="#">MC/3333/2014</a> in FAO/40/2014	SMTI. NIRUPAMA SAIKIA <b>Versus</b> SMTI. TAPASHI SARKAR and 21 ORS.	MR.S S DEY MR.B PATHAK MRS.P GOSWAMI MS.L BORGHAIN MS.J PHUKAN	
4 <a href="#">CRP(IO)/14/2021</a>	MUSST. KHUDIJA BEGUM AND ANR <b>Versus</b> FARIDUDDIN	MR. P P DAS MR. Z KHALID MD. A H LASKAR MR. R AHMED R JAMAN	MR Z MUKIT MR. A SATTAR S CHOUDHURY
<b>FOR HEARING U/O XLI RULE II C.P.C.</b>			
5 <a href="#">RSA/90/2022</a> WITH LCR	PIKUMONI DAS @ KALITA <b>Versus</b> PRADIP KALITA	MS. R CHOUDHURY MS F N ZAMAN	MR. B J MUKHERJEE

	<p><b>WITH</b>  <a href="#">I.A.(Civil)/1582/2022</a>  in RSA/90/2022</p>	<p>PIKUMONI DAS @ KALITA  <b>Versus</b>  PRADIP KALITA</p>	<p>MS. R CHOUDHURY  MS F N ZAMAN</p>	<p>MR. B J MUKHERJEE</p>
6	<p><a href="#">RSA/151/2023</a></p>	<p>JABIDA KHATUN  <b>Versus</b>  EAJ KHATUN AND 3 ORS.</p>	<p>MR Z MUKIT  MR. A SATTAR  S CHOUDHURY  G IMTIAZ</p>	
	<p><b>WITH</b>  <a href="#">I.A.(Civil)/2578/2023</a>  in RSA/151/2023</p>	<p>JABIDA KHATUN  <b>Versus</b>  EAJ KHATUN AND 3 ORS.</p>	<p>MR Z MUKIT  MR. A SATTAR  S CHOUDHURY  G IMTIAZ</p>	
	<p><b>WITH</b>  <a href="#">I.A.(Civil)/631/2024</a>  in RSA/151/2023</p>	<p>JABIDA KHATUN  <b>Versus</b>  EAJ KHATUN AND 3 ORS.</p>	<p>MR Z MUKIT  MR. A SATTAR  S CHOUDHURY  G IMTIAZ</p>	
7	<p><a href="#">RSA/170/2023</a></p>	<p>INDRA DUTTA AND ANR.  <b>Versus</b>  HITESH DIHINGIA</p>	<p>MR R SENSUA  MR D BORAH</p>	<p>MR. M DAS  N CHAUDHURY  MR A BHATRA  MR A DEKA</p>
8	<p><a href="#">RSA/43/2024</a>  CAVT. NO.01382/024,</p>	<p>GAUTOM BORA AND 2 ORS  <b>Versus</b>  MAMON BORA AND 14 ORS</p>	<p>MS. R CHOUDHURY  MS F N ZAMAN  MS. B. HAZARIKA</p>	<p>MR. S R GOGOI  MR. C SARMAH  FOR CAVEATOR</p>
	<p><b>WITH</b>  <a href="#">I.A.(Civil)/775/2024</a>  in RSA/43/2024</p>	<p>GAUTOM BORA AND 2 ORS  <b>Versus</b>  MAMON BORA AND 14 ORS</p>	<p>MS. R CHOUDHURY  MS F N ZAMAN  MS. B. HAZARIKA</p>	<p>MR. S R GOGOI  MR. C SARMAH  FOR CAVEATOR</p>
9	<p><a href="#">RSA/53/2024</a></p>	<p>THE STATE OF ASSAM AND ANR .  <b>Versus</b>  BADIUZ ZAMAN</p>	<p>MS U DAS, ADDL. SR.  GOVT. ADVOCATE, ASSAM</p>	<p>MR Z MUKIT FOR  CAVEATOR  MR. A SATTAR FOR  CAVEATOR  MS S CHOUDHURY FOR  CAVEATOR</p>
	<p><b>WITH</b>  <a href="#">I.A.(Civil)/955/2024</a>  in RSA/53/2024</p>	<p>THE STATE OF ASSAM AND ANR .  <b>Versus</b>  BADIUZ ZAMAN</p>	<p>MS U DAS, SR. GOVT.  ADVOCATE ASSAM</p>	<p>MR Z MUKIT FOR  CAVEATOR  MR. A SATTAR FOR  CAVEATOR  MS S CHOUDHURY FOR  CAVEATOR</p>
<b>ORDERS</b>				
10	<p><a href="#">MACApp./182/2014</a></p>	<p>SMTI CHITRA SINGHA,  <b>Versus</b>  THE ORIENTAL INSURANCE CO. LTD. and  ANR.</p>	<p>MR.S DEY  MR.P SEN</p>	<p>MD. A AHMED (R1)  MR. R C PAUL (R1)  MS L DAS (R1)</p>
11	<p><a href="#">CRP/456/2015</a></p>	<p>JAGADISH CHAKRABORTY  <b>Versus</b>  TULSHI DAS and 6 ORS</p>	<p>MS.P R MAHANTA  MR.S R GOGOI  MR.H BARUAH  MR.N K DEKA</p>	
12	<p><a href="#">CRP/487/2016</a></p>	<p>SUSHIL KUMAR AGARWAL and 2 ORS.  <b>Versus</b>  ANIL KUMAR AGARWAL</p>	<p>MR.Y S MANNAN  MR. A BHATTACHARYA  MS. K MALAKAR  MS.P HAJURI  MR A SAIKIA  MS.S GOHAIN  MR. A BHATTACHARJEE  MS. K TALUKDAR</p>	
13	<p><a href="#">I.A./840/2016</a>  CAVT. NO. 762/2015  in RSA/264060/2015</p>	<p>RABEN DAS and ANR  <b>Versus</b>  DINESH CH. DAS and 8 ORS,</p>	<p>MR.S K SAHARIA  MS.A BEGUM  MR D C NATH</p>	<p>MR.S S SHARMA  MS.L SHARMA  FOR CAVEATOR</p>
	<p><b>WITH</b>  <a href="#">RSA/264060/2015</a>  (Filing Number)</p>	<p>SRI RABEN DAS and ANR  <b>Versus</b>  SRI DINESH CHANDRA DAS and 8 ORS</p>		

14	<a href="#">I.A.(Civil)/203/2017</a> in CRP/289742/2017	SMT. BINA CHOUDHURY and 4 ORS. <b>Versus</b> CHALIHA WAREHOUSING CO. PVT. LTD.	MR. R K BHUYAN MR.B CHAKRABORTY MR.S CHAKRABORTY	
	<b>WITH</b> <a href="#">CRP/289742/2017</a> (Filing Number)	BINA CHOUDHURY and 4 ORS. <b>Versus</b> CHALIHA WAREHOUSING CO. PVT. LTD.	MS.K PHUKAN	PP, ASSAM
15	<a href="#">CRP(IO)/354/2017</a>	MD. HANIF <b>Versus</b> HAFIZ @ MD. HAFIJ and 17 ORS.	MR.C S HAZARIKA MR.M NATH MR.A BHATTACHARJEE	
16	<a href="#">I.A.(Civil)/2280/2019</a> in Test.App./268445/2016	SMT. BHARATI DEVI, <b>Versus</b> SMT. ARUNA PHUKAN and ANR,	MR. S CHAUHAN MR. A R SHOME	
	<b>WITH</b> <a href="#">Test.App./268445/2016</a> (Filing Number)	SMTI BHARATI DEVI <b>Versus</b> SMT ARUNA PHUKAN and ANR	DR.B AHMED MRH I CHOUDHURY MR.N HAQUE MS.M DAS MR.S K DEORI MRK UDDIN MR.S CHOUHAN	
	<b>WITH</b> <a href="#">I.A.(Civil)/1971/2017</a>	SMT. BHARATI DEVI, <b>Versus</b> SMT. ARUNA PHUKAN and ANR,	MR.A R SHOME MR. S CHAUHAN	MR.P SARMAH(R- 1&2) MR.D K BORAH- 1and2
17	<a href="#">RSA/18/2020</a>	ELA BEGUM AND ANR <b>Versus</b> ON THE DEATH OF SRI AGHNURAM DAS HIS LEGAL HEIRS SMTI. MITHELI DAS AND ORS	MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS L SAIKIA	
18	<a href="#">I.A.(Civil)/1108/2020</a> in RSA/4676/2020	LAILA ARJUMA BEGUM <b>Versus</b> MAJMUL HOQUE AND 19 ORS	MR. R K JAIN MS. T BORA	GA, ASSAM MR A D CHOUDHURY MR. D CHOUDHURY
	<b>WITH</b> <a href="#">RSA/4676/2020</a> (Filing Number)	LAILA ARJUMA BEGUM <b>Versus</b> MAJMUL HOQUE AND 19 ORS		
19	<a href="#">I.A.(Civil)/1130/2020</a> in RSA/4655/2020	DIVISIONAL MANAGER (AREA MANAGER ) FOOD CORPORATION OF INDIA <b>Versus</b> SHRI ALTAF HUSSAIN @ ALTAFUR RAHMAN AND 5 ORS	MR B K SINGH	MR. S C BISWAS MR. P S BISWAS MR. T R GOGOI(R-2,3,4)
	<b>WITH</b> <a href="#">RSA/4655/2020</a> (Filing Number)	DIVISIONAL MANAGER (AREA MANAGER ) FOOD CORPORATION OF INDIA <b>Versus</b> SHRI ALTAF HUSSAIN @ ALTAFUR RAHMAN AND 5 ORS (F)		
20	<a href="#">RSA/164/2022</a>	SHAHJAHAN ALI. <b>Versus</b> BAHAJUDDIN AHMED AND 8 ORS .	MR. M DUTTA MR J MAHANTA	
21	<a href="#">CRP(IO)/179/2022</a>	ANANDA DAS <b>Versus</b> BHABESH DAS	MR. K BHATTACHARJEE MR. M SAIKIA MS B TALUKDAR MS. A BARMAN	MS P TALUKDAR
	<b>WITH</b> <a href="#">I.A.(Civil)/3431/2022</a> in CRP(IO)/179/2022	BHABESH DAS <b>Versus</b> ANANDA DAS	MS P TALUKDAR	MR. K BHATTACHARJEE
22	<a href="#">I.A.(Civil)/3156/2022</a> FIXED in CRP/10508/2022	RATANLAL AGARWALLA AND ANR. <b>Versus</b> SASHI DEVI JALAN	MR. S SHARMA MS G M THAKUR	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER N ALAM M. BORUAH
	<b>WITH</b> <a href="#">CRP/10508/2022</a> (Filing Number)	RATANLAL AGARWALLA AND ANR. <b>Versus</b> SASHI DEVI JALAN B	MS G M THAKUR	

23	<a href="#">I.A.(Civil)/3494/2022</a> in CRP/68/2014	PRANAB KUMAR DAS AND ANR. <b>Versus</b> SABITRI NATH AND ANR,.	MR. S J SARMAH MS G M THAKUR	MR. R K BHUYAN
	<b>WITH</b> <a href="#">CRP/68/2014</a>	PRANAB KUMAR DAS and ANR. <b>Versus</b> SMT. CHARU BALA DAS and 13 ORS	MR.S J SARMA MR.S N ADHYAPAK	MR. R K BHUYAN (R4B, R4C, R4D, R5) MR A ZAMAN (R4B, R4C, R4D, R5) MR. M KASHYAP (R4B, R4C, R4D, R5)
	<b>WITH</b> <a href="#">I.A.(Civil)/2683/2022</a> in CRP/68/2014	PRANAB KUMAR DAS AND ANR. <b>Versus</b> SABITRI NATH AND ANR.	MR. S J SARMAH MS G M THAKUR	
	<b>WITH</b> <a href="#">I.A.(Civil)/3495/2022</a> in CRP/68/2014	PRANAB KUMAR DAS and ANR. <b>Versus</b> SABITRI NATH AND ORS.	MR. S J SARMAH MS G M THAKUR	MR. R K BHUYAN
24	<a href="#">MFA/11/2023</a> WITH LCR	UNION OF INDIA . <b>Versus</b> M/S BRAHMAPUTRA TMT BARS PVT. LTD	MR. P S BHATTACHARYYA	
	<b>WITH</b> <a href="#">I.A.(Civil)/319/2023</a> in MFA/11/2023	UNION OF INDIA . <b>Versus</b> M/S BRAHMAPUTRA TMT BARS PVT. LTD	MR. P S BHATTACHARYYA	
25	<a href="#">MFA/13/2023</a> WITH LCR	RELIANCE GENERAL INSURANCE CO. LTD. <b>Versus</b> MUST. MONOWARA BEGUM and ANR,	MS L SHARMA MR.K K BHATTA MR.K K BHATTACHARYYA MR.J JOHN	MR.M DUTTA(R-1) MR.M ISLAM(R-1)
26	<a href="#">RSA/43/2023</a> WITH LCR, FIXED	INNUS ALI TALUKDAR <b>Versus</b> ASODDAR ALI LASKAR AND 13 ORS	MS. R CHOUDHURY MR. A H M R CHOUDHURY	MR M J QUADIR (r-1 to 14) MS S AHMED (r-1 to 14)
27	<a href="#">CRP/49/2023</a> FIXED	MD. ALTAF HUSSAIN BARBHUIYA AND 3 ORS <b>Versus</b> TARA MIYA CHOUDHURY AND 9 ORS	MR. S K GHOSH MS F AHMED	MR. A H M R CHOUDHUR(r- 1 to 10)Y
28	<a href="#">MC/55/2023</a> in RSA/105/2012 (D/O), WITH LCR in RSA/105/2012	MAHENDRA BORDOLOI @ NATH BORDOLOI <b>Versus</b> BIMAL CHANDRA BORA and 10 ORS	MR. R SARMA MRS.G M D BAISHYA	MR. S CHOUHAN
29	<a href="#">RSA/102/2023</a> WITH LCR, FIXED	ON THE DEATH OF ABDUL HAKIM LASKAR HIS LEGAL HEIRS, KHUDEJA BEGUM AND ORS. <b>Versus</b> ASNOOR BEGUM @BEBI BIBI AND 4ORS.	MR. A CHOUDHURY MR. R A CHOUDHURY MR. R A MAZUMDER	MR M J QUADIR (R-1 to 5) MR S S ISLAM (R-1 to 5) MS S AHMED (R-1 to 5)
	<b>WITH</b> <a href="#">I.A.(Civil)/1679/2023</a> in RSA/102/2023	ON THE DEATH OF ABDUL HAKIM LASKAR HIS LEGAL HEIRS, KHUDEJA BEGUM AND ORS. <b>Versus</b> ASNOOR BEGUM @BEBI BIBI AND 4ORS.	MR. A CHOUDHURY MR. R A CHOUDHURY MR. R A MAZUMDER	
30	<a href="#">I.A.(Civil)/1743/2023</a> in RSA/6785/2023	AZIZAR RAHMAN MOLLAH <b>Versus</b> THE STATE OF ASSAM	K U AHMED MS P SARMA MS N HASSAN	GA, ASSAM
	<b>WITH</b> <a href="#">RSA/6785/2023</a> (Filing Number)	AZIZAR RAHMAN MOLLAH <b>Versus</b> THE STATE OF ASSAM H	K U AHMED	
31	<a href="#">I.A.(Civil)/1789/2023</a> in RSA/6254/2023	MOHEN HAZARIKA @ MAHENDRA NATH AND 4 ORS. <b>Versus</b> DIPOK SAIKIA	MR. A BISWAS MR R KALITA MS S AHOM	MR. R PHUKAN

	<b>WITH</b> <a href="#">RSA/6254/2023</a> (Filing Number)	MOHEN HAZARIKA @ MAHENDRA NATH AND 4 ORS. <b>Versus</b> DIPOK SAIKIA H	MR. A BISWAS	
32	<a href="#">I.A.(Civil)/1833/2023</a> FIXED in <a href="#">RSA/11723/2019</a> <b>WITH</b> <a href="#">RSA/11723/2019</a> (Filing Number)  <b>WITH</b> <a href="#">I.A.(Civil)/7637/2023</a> (Filing Number)	ASAB UDDIN AND 6 ORS <b>Versus</b> SUNAB ALI  ASAB UDDIN AND 6 ORS <b>Versus</b> SUNAB ALI  ASAB UDDIN AND 6 ORS <b>Versus</b> SUNAB ALI	MR. A R TALUKDAR	MR. M A CHOUDHURY MR H K BARUAH MR. M ALAM
33	<a href="#">I.A.(Civil)/3696/2023</a> WITH LCR in <a href="#">CRP/184/2015</a> <b>WITH</b> <a href="#">CRP/184/2015</a>  <b>WITH</b> <a href="#">I.A.(Civil)/1462/2022</a> in <a href="#">CRP/184/2015</a>	ON THE DEATH OF MANOHAR DAS <b>Versus</b> MD. MIR HUSSAIN AND ANR.  ON THE DEATH OF MANOHAR DAS HIS LEGAL HEIRS <b>Versus</b> MD. MIR HUSSAIN and ANR.  ON THE DEATH OF MONOHAR DAS, HIS LEGAL HEIR, BHABAKANTA DAS AND 5 ORS <b>Versus</b> MD. MIR HUSSAIN and ANR.	MR. A K DAS MR. M J GOGOI  MSJ BHUYAN MR.A K DAS MSP MEDHI  MR. A K DAS	MR H GUPTA S NATH  MR H DAS MR H GUPTA MR H GUPTA
34	<a href="#">Review.Pet./72/2024</a> in <a href="#">WP(C)/7564/2018 (D/O)</a>	M/S SRI SHYAM COLD STORAGE <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR H BETALA MR C KUMAR	DY.S.G.I.
35	<a href="#">I.A.(Civil)/1164/2024</a> FIXED in <a href="#">RSA/27/2021</a> <b>WITH</b> <a href="#">RSA/27/2021</a>  <b>WITH</b> <a href="#">RSA/4/2021</a>	MUSSTT. ROOP BHANU <b>Versus</b> MST. HANUFA BEGUM AND ANR  MST. HANUFA BEGUM AND ANR <b>Versus</b> MUSSTT. ROOP BHANU	MR P KATAKI  MR. N ALAM MR. S U AHMED	MR. A ALAM
36	<a href="#">I.A.(Civil)/1450/2024</a> in <a href="#">Mat.App./5101/2024</a>  <b>WITH</b> <a href="#">Mat.App./5101/2024</a> (Filing Number)  <b>WITH</b> <a href="#">I.A.(Civil)/5104/2024</a> (Filing Number)	MST. HANUFA BEGUM AND ANR <b>Versus</b> MUSSTT. ROOP BHANU  XXXXXXX <b>Versus</b> XXXXXXX  XXXXXXX <b>Versus</b> XXXXXXX	MR. N ALAM MR. S U AHMED MR K JAIN  MS. S BHUYAN MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH H BAISHYA MS M ZOMUANPUII MS S JAIN  MR. B D KONWAR SR. ADV.	MR P KATAKI MRS. M D BORUAH
37	<a href="#">I.A.(Civil)/1451/2024</a> in <a href="#">FAO/5288/2024</a>  <b>WITH</b> <a href="#">FAO/5288/2024</a> (Filing Number)	NASIBUR RAHMAN <b>Versus</b> MOMI ARA AHMED  NASIBUR RAHMAN <b>Versus</b> MOMI ARA AHMED	MR. M R SODIAL MS S Z HAYAT  MR. M R SODIAL	

**STAY MATTERS**

39	<a href="#">Tr.P.(C)/74/2023</a>	MAUSHUMEE BEZBARUAH <b>Versus</b> DULAL HAZARIKA	MR. S RANA MR. I RAHMAN	MR. P J SAIKIA MS D DUTTA
40	<a href="#">CRP(IO)/126/2023</a>	RAFIQUE UZZAMAN LASKAR AND 4 ORS <b>Versus</b> ICICI BANK AND 3 ORS	MR. S BANIK MR. S BANIK MR. A K TALUKDAR MR. D. BORAH MR. S I KHAN	MR. R DE MS. D PATHAK
41	<a href="#">CRP(IO)/180/2023</a> WITH LCR	SULATA PAUL <b>Versus</b> ASHIM PAUL	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	MR D KALITA MR. M HUSSAIN
42	<a href="#">CRP(IO)/268/2023</a> CAVT. NO.08122/023, FIXED	MUSSTT. RABIYA BEGUM LASKAR @ RUBIYA BEGUM AND ANR <b>Versus</b> MD. ALTAF HUSSAIN BARBHUIYA 6 ORS	MR. S K GHOSH MS F AHMED N CHAUDHURY	MR. N H MAZARBHUIYAN MR. A BISWAS (R-2 TO 6) MR R KALITA (R-2 TO 6) FOR CAVEATOR
43	<a href="#">CRP(IO)/432/2023</a> WITH LCR	HEMANTA KUMAR BORO <b>Versus</b> MD. IMDADUL HAZARIKA AND 4 ORS	MR U DAS MR. S SAIKIA MS L R DEY MS S BORO	L K BORAH (r-1 to 5) MR. B.J. BRAHMA (r-1 to 5)
44	<a href="#">CRP/17/2024</a>	MASUM AHMED LASKAR @ BARBHUIYA AND 2 ORS. <b>Versus</b> SAJMINAZ BEGOM LASKAR	MR. K A MAZUMDER MR E AHMED MR A HAI	MR. S ROY MR. M H LASKAR M. HOSSAIN
45	<a href="#">Tr.P.(C)/20/2024</a> FIXED	RAMISA BEGUM @ ROMISA BEGUM AND ANR. <b>Versus</b> ANJUMA BEGUM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	
46	<a href="#">CRP(IO)/137/2024</a> FIXED	UTPAL DUTTA <b>Versus</b> THENGALBARI ESTATE LTD. AND 3 ORS	MR. S DASGUPTA	GA, ASSAM SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 20/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. S K SINHA	25-04-2024	To	22-05-2024
3)	MR. M RAHMAN	30-04-2024	To	24-05-2024
4)	MR B PATHAK	03-05-2024	To	25-05-2024
5)	MR S DASGUPTA	06-05-2024	To	30-08-2024
6)	MR D K DAS	20-05-2024	To	10-06-2024
7)	MS S DAS	08-05-2024	To	20-05-2024
8)	MR. B BARMAN	13-05-2024	To	22-05-2024
9)	MS. B M CHETRI	13-05-2024	To	20-05-2024
10)	MR B K SINGH	17-05-2024	To	21-05-2024
11)	MR. P A AHMED	13-05-2024	To	25-05-2024
12)	MR. R SHARMA	14-05-2024	To	27-05-2024
13)	MR I HASSAN	16-05-2024	To	22-05-2024
14)	MR. DITUL DAS	17-05-2024	To	20-05-2024
15)	MR S KHOUND	22-05-2024	To	28-05-2024
16)	MR D K MISHRA	20-05-2024	To	20-05-2024
17)	MR B PRASAD	20-05-2024	To	20-05-2024
18)	MR. T ISLAM	20-05-2024	To	30-05-2024
19)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Monday, 20th May 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 18

#### [CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
1	<a href="#">Crl.Pet./1209/2022</a> (AT 10:15 AM)	ISHAN SAIKIA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S C BISWAS SUSHMITA SENGUPTA MS A BORAH MS. J GHOSH	MR M RAHMAN (r-2) MS A HUSSAIN(r-2) S AHMED(r-2) PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/1237/2023</a> <b>in</b> Crl.Pet./1209/2022	ISHAN SAIKIA, <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S C BISWAS MS A BORAH	PP, ASSAM
<b>MOTION (BA)</b>				
2	<a href="#">Bail Appln./1415/2024</a>	ABDUL ALIM <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
3	<a href="#">Bail Appln./1416/2024</a>	MD. INNAS ALI <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT	PP, ASSAM
4	<a href="#">Bail Appln./1418/2024</a>	MD. MOBARAK ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. R THADANI MR. A HUSSAIN MS M TIWARI	PP, ASSAM
5	<a href="#">Bail Appln./1422/2024</a>	TAJNUR ALI <b>Versus</b> THE UNION OF INDIA	MR M Z SHAH MD P RAHMAN	SC, NCB
6	<a href="#">Bail Appln./1423/2024</a>	HABIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S MUNIR	PP, ASSAM
7	<a href="#">Bail Appln./1428/2024</a>	ANITA ROY <b>Versus</b> THE STATE OF ASSAM	MR B P BORAH J DASGUPTA MR P J DUTTA	PP, ASSAM
8	<a href="#">Bail Appln./1429/2024</a>	KAIFUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR UNUSH KHAN MR S DAS	PP, ASSAM
9	<a href="#">Bail Appln./1432/2024</a>	KHANESWARI BASUMOTARY <b>Versus</b> THE STATE OF ASSAM	MS M DAS	PP, ASSAM

#### **MOTION**

10	<a href="#">W.P.(CrI.)/10/2024</a> B/O	PAPPU KUMAR SAHANI <b>Versus</b> NARCOTICS CONTROL BUREAU ANR.	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA M. GLORY Q. KIBA K. SUMI MS LITO AWOMI	PP, ASSAM SC, NCB
11	<a href="#">AB/1277/2024</a>	OMED ALI @ OMED HASAN AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR F HAQUE MR. S K M ALOMGIR MR N ISLAM MR A ISLAM	PP, ASSAM
12	<a href="#">AB/1280/2024</a>	MD. NAJARUL ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. P KATAKI MRS R BEGUM MS. A LALA	PP, ASSAM
13	<a href="#">AB/1281/2024</a>	MAHAR ALI <b>Versus</b> THE STATE OF ASSAM	MR A K AHMED MS F PARBIN MS P KAKATI	PP, ASSAM
14	<a href="#">AB/1282/2024</a>	GOLAP HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR A K AHMED MS F PARBIN MS P KAKATI	PP, ASSAM
15	<a href="#">AB/1284/2024</a>	SAIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. R THADANI MR. A HUSSAIN MS M TIWARI	PP, ASSAM
16	<a href="#">AB/1285/2024</a>	MOFIDUL ISLAM <b>Versus</b> STATE OF ASSAM	MR. R THADANI MR. A HUSSAIN MS M TIWARI	PP, ASSAM
17	<a href="#">AB/1287/2024</a>	SRI SIB CHARAN GUPTA @ BHOLA, <b>Versus</b> THE STATE OF ASSAM	MR D KALITA MR. M HUSSAIN	PP, ASSAM
18	<a href="#">AB/1291/2024</a>	MRINAL PATHAK <b>Versus</b> THE STATE OF ASSAM	MR. B P BORAH MR P J DUTTA A KALITA MR. A KHANDAKAR	PP, ASSAM
19	<a href="#">AB/1293/2024</a>	MONIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND	MR A DASGUPTA MR J K SHARMA	PP, ASSAM
20	<a href="#">AB/1295/2024</a>	JAHIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. Z KHALID MS S Z HAYAT	PP, ASSAM
21	<a href="#">AB/1296/2024</a>	JAYNAL ALI <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT	PP, ASSAM
22	<a href="#">AB/1297/2024</a>	KISHOR KUMAR <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT	PP, ASSAM
<b>ADMISSION</b>				
23	<a href="#">Crl.Pet./950/2022</a> B/O, WITH LCR 3 (THREE) FILES (SCANNED)	JITENDER JAIN @ MONU <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B D KONWAR SR. ADV. MR. R SALOI MR H AGARWAL MR J SINGH	PP, ASSAM
24	<a href="#">Crl.Pet./1284/2023</a> FIXED, WITH SCANNED LCR 1(ONE) FILE	RUSHWAD ALAM @ ROUSHAN KHAN @ LAKHMI <b>Versus</b> THE STATE OF ASSAM	SIRAJ CHOUDHURY B ALI SK MS. S SULTANA	PP, ASSAM
25	<a href="#">CRL.A(J)/42/2024</a> FIXED	JAGU DHONOWAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS B R A SULTANA	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/388/2024</a> <b>in</b> CRL.A(J)/42/2024	JAGU DHONOWAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS B R A SULTANA	PP, ASSAM
26	<a href="#">Crl.Rev.P./135/2024</a> FIXED, WITH LCR 2 (TWO) FILES (SCANNED)	AFZALUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR N RAHMAN	PP, ASSAM
27	<a href="#">Crl.A./144/2024</a>	MUNTAZ ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A T SARKAR MR S HUSSAIN	PP, ASSAM

**BAIL HEARING (BA)**

28	<a href="#">Bail Appln./3932/2023</a> WITH CASE RECORD(SCANNED COPY)	MD. HASAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. J M A CHOUDHURY MR. A B T HAQUE MS HIMADRI BORAH	PP, ASSAM
29	<a href="#">Bail Appln./4501/2023</a> FIXED, WITH OFFICE NOTE, WITH LCR (SCANNED)	FIZUR ALI @ MOON ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR G R A MOTTAQUEE	MS P DAS (AMICUS CURIAE) PP, ASSAM
30	<a href="#">Bail Appln./555/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	BILAL UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M HUSSAIN MD A ISLAM	PP, ASSAM
31	<a href="#">Bail Appln./728/2024</a> FIXED, WITH OFFICE NOTE, WITH SCANNED COPY OF THE CASE RECORD	BOLURAM BORAH @ BOLURAM BORA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B D GOSWAMI MR. J M GOGOI	MR. M KALITA (R-2) PP, ASSAM
32	<a href="#">Bail Appln./731/2024</a> FIXED, WITH OFFICE NOTE, WITH SCANNED COPY OF THE CASE RECORD	BOLURAM BORAH @ BOLURAM BORA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B D GOSWAMI MR. J M GOGOI	MR. M KALITA (R-2) PP, ASSAM
33	<a href="#">Bail Appln./900/2024</a> FIXED	NABIR HUSSAIN @ NABIR ALI @ BABU <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR M HOQUE MR. R A CHOUDHURY	PP, ASSAM
34	<a href="#">Bail Appln./951/2024</a> B/O	UTTAM KUMAR BANIKYA @ BAPON <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS. U NANDA MS. J GHOSH DR. JAYOSHREE DAM	PP, ASSAM
35	<a href="#">Bail Appln./1025/2024</a>	MOTIAR RAHMAN <b>Versus</b> THE UNION OF INDIA	MR. P K ROYCHOUDHURY MR. A SAIKIA MR. S ISLAM MR. N K DAS MR A HAWARI MR. A S ALI	SC, NCB
36	<a href="#">Bail Appln./1140/2024</a> B/O	BIJOY DAS AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
37	<a href="#">Bail Appln./1169/2024</a> FIXED	HAZERA BEGUM @ HANUFA <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN	PP, ASSAM
38	<a href="#">Bail Appln./1177/2024</a> FIXED	SANDIP PANDURANG KADAM <b>Versus</b> THE UNION OF INDIA	MR. A PAUL	MR. S C KEYAL SC, CUSTOMS
39	<a href="#">Bail Appln./1211/2024</a> FIXED	SUNA BANU BEGUM <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA	PP, ASSAM
40	<a href="#">Bail Appln./1223/2024</a> FIXED	LALCHAN BADSHA AND 3ORS. <b>Versus</b> THE STATE OF ASSAM	MS. N NASRIN MR K ISLAM MR A ALIM SK	PP, ASSAM
41	<a href="#">Bail Appln./1310/2024</a> FIXED	SADDAM HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. I A HAZARIKA MR. H ALI B BARMAN	PP, ASSAM
42	<a href="#">Bail Appln./1316/2024</a> FIXED	MD. SOFIKUL AHMED <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM MR. M. ALOM MR. M ISLAM	PP, ASSAM

**BAIL HEARING**

43	<a href="#">AB/2867/2023</a> FIXED	SAIFUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M HUSSAIN MR. A Z AHMED	PP, ASSAM
44	<a href="#">AB/3916/2023</a>	SAYEDA BEGUM <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
45	<a href="#">AB/3976/2023</a>	GULBAHAR ALI @ RAHUL SK <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED MR. M HOQUE	PP, ASSAM

46	<a href="#">AB/843/2024</a> FIXED	MOFIJUL RAHMAN @ ALI <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
47	<a href="#">AB/1093/2024</a>	AKTAR ALI <b>Versus</b> STATE OF ASSAM	MR. I A TALUKDAR MS. A BEGUM MR. B HUSSAIN	PP, ASSAM
48	<a href="#">AB/1124/2024</a>	MIZANUR RAHMAN ALMAMUN @ MIZANUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN MR T T MONI MR Z RAHMAN MR. K NATH	PP, ASSAM
49	<a href="#">AB/1129/2024</a> FIXED	MAJNUR ALI <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM

**ORDERS**

50	<a href="#">I.A.(CrI.)/442/2024</a> BA 983/2024(D/O) in Bail Appln./983/2024	AYNAL SHEIKH <b>Versus</b> THE STATE OF ASSAM,	MR. R P HAZARIKA	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 20/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. S K SINHA	25-04-2024	To	22-05-2024
3)	MR. M RAHMAN	30-04-2024	To	24-05-2024
4)	MR B PATHAK	03-05-2024	To	25-05-2024
5)	MR S DASGUPTA	06-05-2024	To	30-08-2024
6)	MR D K DAS	20-05-2024	To	10-06-2024
7)	MS S DAS	08-05-2024	To	20-05-2024
8)	MR. B BARMAN	13-05-2024	To	22-05-2024
9)	MS. B M CHETRI	13-05-2024	To	20-05-2024
10)	MR B K SINGH	17-05-2024	To	21-05-2024
11)	MR. P A AHMED	13-05-2024	To	25-05-2024
12)	MR. R SHARMA	14-05-2024	To	27-05-2024
13)	MR I HASSAN	16-05-2024	To	22-05-2024
14)	MR. DITUL DAS	17-05-2024	To	20-05-2024
15)	MR S KHOUND	22-05-2024	To	28-05-2024
16)	MR D K MISHRA	20-05-2024	To	20-05-2024
17)	MR B PRASAD	20-05-2024	To	20-05-2024
18)	MR. T ISLAM	20-05-2024	To	30-05-2024
19)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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2:00 PM to 4:30 PM

### [ For Monday, 20th May 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 20

#### [CRIMINAL BENCH]

**THIS BENCH WILL TAKE UP BAIL  
MATTERS IMMEDIATELY AFTER MOTION  
MATTERS FOLLOWED BY ORDERS, ADMISSION  
AND HEARING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
1	<a href="#">Bail Appln./1299/2024</a> WITH OFFICE NOTE. FIXED.	DEBOJYOTI SAIKIA @ ANKUR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S MUNIR	PP, ASSAM
2	<a href="#">Bail Appln./1413/2024</a> B/O	MOKLES ALI <b>Versus</b> THE STATE OF ASSAM	MR. S AHMED J BORAH MS. M. KHATUN MS N AKTAR	PP, ASSAM
3	<a href="#">Bail Appln./1426/2024</a>	ABDUL RAJAK LASKAR <b>Versus</b> THE STATE OF ASSAM	MS A HUSSAIN S AHMED	PP, ASSAM
4	<a href="#">Bail Appln./1434/2024</a> B/O	RAFIJUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
5	<a href="#">Bail Appln./1435/2024</a>	NURUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
6	<a href="#">Bail Appln./1438/2024</a>	JOYNAL HOQUE AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
7	<a href="#">Bail Appln./1439/2024</a>	GOPAL BASUMATARY <b>Versus</b> THE STATE OF ASSAM	MR. P K SAHARIA MS K DAS MR D J NATH	PP, ASSAM
<b><u>MOTION (AB)</u></b>				
8	<a href="#">AB/1300/2024</a>	KURBAN ALI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. T K BHUYAN MR A ALI MS. M KHATUN	PP, ASSAM
<b><u>MOTION</u></b>				
9	<a href="#">Crl.Rev.P./177/2024</a> FIXED	AJAY AGARWAL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M K CHOUDHURY MR T N SRINIVASAN MR P BHARDWAJ MR. M SARMA	PP, ASSAM

10	<a href="#">Crl.Rev.P./191/2024</a>	SHEKHAR DAS <b>Versus</b> SMTI SEBIKA DAS AND ANR	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
11	<a href="#">Crl.Rev.P./192/2024</a>	AMIR HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S C BISWAS MS. U NANDA MR. P S BISWAS MS A BORAH MR. A K DAS	PP, ASSAM
12	<a href="#">Crl.Pet./457/2024</a>	BISWAJYOTI DEB ROY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R ALI MR M Z SHAH	PP, ASSAM
13	<a href="#">Crl.Pet./470/2024</a> FIXED, WITH LCR 1 (ONE) FILE (SCANNED)	MUZAMMIL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. R ALI MR H A AHMED	PP, ASSAM
14	<a href="#">Crl.Pet./581/2024</a>	MD. SOWKHATUL ISLAM BORA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN	PP, ASSAM
15	<a href="#">Crl.Pet./582/2024</a>	DAYA RAM KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR D SAIKIA MD IMRAN	PP, ASSAM
16	<a href="#">Crl.Pet./583/2024</a>	NITYA CHAKMA <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. D GHOSH MS N DEKA MS H BETALA MS A HUSSAIN MR. S. K. CHAKMA MR A.K. HAJONG MR. D K AGARWALA	PP, ASSAM
17	<a href="#">Crl.Pet./584/2024</a>	LOREN TERON @ LAWRENCE TERON <b>Versus</b> THE STATE OF ASSAM AND ANR	MR B P BORAH MR P J DUTTA MR R S RONGHANG MR. A KHANDAKAR	PP, ASSAM
18	<a href="#">Crl.Pet./585/2024</a>	HIRU PRASAD DEKA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. I CHOUDHURY R L CHUTIA	PP, ASSAM
<b>ADMISSION</b>				
19	<a href="#">Tr.P.(Crl.)/8/2023</a>	RAJDEEP BHUYAN @ RAJDIP BHUYAN <b>Versus</b> SARKIRIBINI HANSE AND ANR	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	MR. M KALITA(R-1) MR. A PHUKAN (R-1) MR. N M DAS(R-1) MR. J HATIMURIA(R-1) PP, ASSAM
20	<a href="#">Crl.Rev.P./412/2023</a> FIXED	RITUL BORAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A SHARMA MS RIMPI DUTTA	MR. K R PATGIRI (R-2) MR. B GOGOI (R-2) PP, ASSAM
21	<a href="#">Crl.Pet./872/2023</a> FIXED	RAJIV PRASAD AND 5 ORS <b>Versus</b> RANI KUMARI	MR G N SAHEWALLA MR. A CHETIA MR H K SARMA MS K BHATTACHARYYA	MR. S P ROY JYOTISH DAS MS P DEY
<b>WITH</b>				
<a href="#">I.A.(Crl.)/50/2024</a> <b>in</b> Crl.Pet./872/2023				
22	<a href="#">Crl.A./143/2024</a>	RANI KUMARI, <b>Versus</b> RAJIV PRASAD AND 5 ORS	MR. S P ROY JYOTISH DAS	MR G N SAHEWALLA
23	<a href="#">Crl.A./148/2024</a>	ALAL UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR. AFTAB UDDIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B BARUAH MRS. S D DEKA MR U RONGPI MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM PP, ASSAM
<b>BAIL HEARING (BA)</b>				
24	<a href="#">Bail Appln./2914/2023</a> FIXED, WITH SCANNED COPY OF CASE RECORD	MD MOSTAFA ALAM @ MOSTAFA SK <b>Versus</b> THE STATE OF ASSAM	MR D KALITA MR. M HUSSAIN MR. P DUTTA	PP, ASSAM
25	<a href="#">Bail Appln./758/2024</a> FIXED, WITH LCR (SCANNED), WITH OFFICE NOTE	MD. MOJIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR J C BORAH	MS B CHOWDHURY, AMICUS CURIAE PP, ASSAM

26	<a href="#">Bail Appln./781/2024</a>	ROHMAT HUSSAIN @ AKMOL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MD. A J ATIA MS J MARIYAM MS A H ATIA	PP, ASSAM
27	<a href="#">Bail Appln./890/2024</a> WITH SCANNED COPY OF CASE RECORD. FIXED.	NEKIBUR RAHMAN @ NEKIBUR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA MR. S. SUR MS. B CHETIA	PP, ASSAM
28	<a href="#">Bail Appln./1095/2024</a> FIXED	MD. SARFARAJ HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. K BHATTACHARJEE MS T BARUAH MR. M SAIKIA MS. A BARMAN	PP, ASSAM
29	<a href="#">Bail Appln./1149/2024</a> FIXED, WITH OFFICE NOTE, WITH SCANNED COPY OF CASE RECORD	JALALUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M HUSSAIN MD S ALI MRS S BEGUM MR M RAHMAN	PP, ASSAM
30	<a href="#">Bail Appln./1159/2024</a>	THOMAS LANGTHASA @ BONUS <b>Versus</b> THE STATE OF ASSAM	MR. N K MURRY MS P TOKBIPI S DEB MS S.DAS	PP, ASSAM
31	<a href="#">Bail Appln./1243/2024</a> FIXED	DARSHANA BHARADWAJ <b>Versus</b> THE STATE OF ASSAM	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA MS M R ROY MS D BARUAH RHITUSHREE TALUKDAR P. NATH DR AZIZ KHAN	PP, ASSAM
32	<a href="#">Bail Appln./1315/2024</a> FIXED	MD. ABDUL HAI <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
33	<a href="#">Bail Appln./1368/2024</a> FIXED	JUUMANA YASMIN BARBHUIYA @ JUMANA YEASMIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM	MR. P K DEKA MR. P DAIMARY MR. R. KARIM MS. N M LONGKENG	PP, ASSAM
<b>BAIL HEARING</b>				
34	<a href="#">AB/5/2024</a> FIXED	BIKROM SINGHA LAHKAR AND ANR <b>Versus</b> THE STATE OF ASSAM	MR H K DAS MR N K SARMA	PP, ASSAM
35	<a href="#">AB/557/2024</a> FIXED	SRI SANJEEV BHALOTIA <b>Versus</b> THE STATE OF ASSAM	MR H DAS MR. P GOGOI	PP, ASSAM
36	<a href="#">AB/645/2024</a> FIXED	SRI JUBUL KUMAR CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS	PP, ASSAM
37	<a href="#">AB/734/2024</a> FIXED	SURESH KUMAR KASHLIWAL <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
38	<a href="#">AB/775/2024</a> B/O	JAHIDUL ISLAM <b>Versus</b> THE UNION OF INDIA AND ANR	MR. A PARAMANIK P. KALITA	DY.S.G.I.
39	<a href="#">AB/816/2024</a>	MD. RANA RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. S N TAMULI MS. A BEGUM MS P DEKA	PP, ASSAM
40	<a href="#">AB/934/2024</a> FIXED	RIJUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. J ABBAS MR M HANDIQUE MD I HUSSAIN AL AMEEN	PP, ASSAM
41	<a href="#">AB/1017/2024</a> FIXED	YEAD ALI <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MS J AKTAR	PP, ASSAM
42	<a href="#">AB/1110/2024</a> FIXED	PRIYABRAT HAZARIKA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. T J MAHANTA MS. B HAZARIKA MR D MAHANTA	PP, ASSAM

43	<a href="#">AB/1111/2024</a> FIXED	HAZARAT ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. N K KALITA MR D DEKA	PP, ASSAM
44	<a href="#">AB/1128/2024</a> FIXED	MRS ARATI DAS <b>Versus</b> THE STATE OF ASSAM	MR. M GOGOI	PP, ASSAM
45	<a href="#">AB/1158/2024</a> FIXED	JOHN KR. DEKA <b>Versus</b> THE STATE OF ASSAM	MRS R BEGUM MR R A AHMED MR M AHMED N NATH	PP, ASSAM
46	<a href="#">AB/1199/2024</a> FIXED	SOWKHATUL ISLAM BORA <b>Versus</b> THE STATE OF ASSAM	MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN	PP, ASSAM
47	<a href="#">AB/1238/2024</a> FIXED	MAHIBUL ALI @ MOHIBUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S RAHMAN MAHIBUR RAHMAN MR A N IQBAL	PP, ASSAM

**ORDERS**

48	<a href="#">Crl.A./110/2023</a> FIXED, WITH LCR 4 (FOUR) FILES, WITH 1 (ONE) PAPER BOOK	FAKRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	PP, ASSAM
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**WITH**

[I.A.\(Crl.\)/262/2023](#)  
in Crl.A./110/2023

FAKRUL ISLAM  
**Versus**  
THE STATE OF ASSAM AND ANR.

DR. B AHMED  
MR. N HAQUE  
MR K UDDIN  
MR. A K AZAD  
MR M HUSSAIN

PP, ASSAM

49 [Crl.L.P./16/2024](#)

ASHRAF ALI  
**Versus**  
HARESWAR SAIKIA

MR. D GOGOI  
MR. R BORA  
MR. D. BORAH

**WITH**

50 [Crl.A./3803/2024](#)  
(Filing Number)

ASHRAF ALI  
**Versus**  
HARESWAR SAIKIA G

MR. R BORA

51 [Crl.Rev.P./164/2024](#)  
FIXED

SUBRATA SARKAR @ PANKAJ SARKAR  
**Versus**  
THE STATE OF ASSAM AND ANR

MR. T K DAS  
MR B M DEKA  
MR. M ALAM

PP, ASSAM

52 [I.A.\(Crl.\)/443/2024](#)  
in Crl.Pet./514/2024

DULAL BORA,  
**Versus**  
THE STATE OF ASSAM AND ANR F

MR. S N TAMULI  
MS. P K ZANNAT  
MS. A BEGUM  
MS P DEKA

PP, ASSAM

**WITH**

[Crl.Pet./514/2024](#)

DULAL BORA  
**Versus**  
THE STATE OF ASSAM AND ANR

MR. S N TAMULI  
MS. P K ZANNAT  
MS. A BEGUM  
MS P DEKA

PP, ASSAM

53 [I.A.\(Crl.\)/451/2024](#)  
in Crl.Rev.P./4218/2024

BIJOY BIN  
**Versus**  
THE STATE OF ASSAM AND ANR

MR. L R MAZUMDER  
MR. A Z AHMED

PP, ASSAM

**WITH**

[Crl.Rev.P./4218/2024](#)  
(Filing Number)

BIJOY BIN  
**Versus**  
THE STATE OF ASSAM AND ANR (B)

MR. L R MAZUMDER

54 [I.A.\(Crl.\)/460/2024](#)  
FIXED  
in Bail Appln./1385/2024

Kiluar Ali Alias Kilwar Ali Alias Kilu And Ors  
**Versus**  
The State Of Assam

MS. A. MEDHI

PP, ASSAM

**WITH**

[Bail Appln./1385/2024](#)

KILUWAR ALI @ KILWAR ALI @ KILU AND ANR.  
**Versus**  
THE STATE OF ASSAM

MS. A. MEDHI

PP, ASSAM

**QUASHMENT**



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LEAVE NOTE OF ADVOCATES FOR 20/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. S K SINHA	25-04-2024	To	22-05-2024
3)	MR. M RAHMAN	30-04-2024	To	24-05-2024
4)	MR B PATHAK	03-05-2024	To	25-05-2024
5)	MR S DASGUPTA	06-05-2024	To	30-08-2024
6)	MR D K DAS	20-05-2024	To	10-06-2024
7)	MS S DAS	08-05-2024	To	20-05-2024
8)	MR. B BARMAN	13-05-2024	To	22-05-2024
9)	MS. B M CHETRI	13-05-2024	To	20-05-2024
10)	MR B K SINGH	17-05-2024	To	21-05-2024
11)	MR. P A AHMED	13-05-2024	To	25-05-2024
12)	MR. R SHARMA	14-05-2024	To	27-05-2024
13)	MR I HASSAN	16-05-2024	To	22-05-2024
14)	MR. DITUL DAS	17-05-2024	To	20-05-2024
15)	MR S KHOOND	22-05-2024	To	28-05-2024
16)	MR D K MISHRA	20-05-2024	To	20-05-2024
17)	MR B PRASAD	20-05-2024	To	20-05-2024
18)	MR. T ISLAM	20-05-2024	To	30-05-2024
19)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Monday, 20th May 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 21

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>			
1 <a href="#">Bail Appln./1351/2024</a>	MD. MAINUL HAQUE <b>Versus</b> THE STATE OF ASSAM	MR A K AHMED K SHIKDER MS P KAKATI	PP, ASSAM
2 <a href="#">Bail Appln./1363/2024</a>	HARESWAR DEKA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A K AZAD MS S DEVI	PP, ASSAM
3 <a href="#">Bail Appln./1417/2024</a>	NEELJAN BEGUM <b>Versus</b> THE STATE OF ASSAM	MR. M A MONDAL MR. A ISLAM	PP, ASSAM
4 <a href="#">Bail Appln./1419/2024</a>	SORIOT ALI <b>Versus</b> THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
5 <a href="#">Bail Appln./1420/2024</a>	NUR ALAM <b>Versus</b> THE STATE OF ASSAM	MR. K H SAIKIA	PP, ASSAM
6 <a href="#">Bail Appln./1424/2024</a>	SHAHJAHAN ALI MANDAL @ SHAJAHAN MONDAL AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. P S BISWAS MS A BORAH	PP, ASSAM
7 <a href="#">Bail Appln./1427/2024</a>	KER MIOOX P LADIA <b>Versus</b> THE STATE OF ASSAM	MR. P K DAS	PP, ASSAM
8 <a href="#">Bail Appln./1430/2024</a>	SANTOSH SINGH AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A GANGULY MR. A DHANUKA	PP, ASSAM
9 <a href="#">Bail Appln./1431/2024</a>	MOTIYOR RAHMAN @ MOTIAR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MRS R BEGUM MR R A AHMED MR M AHMED	PP, ASSAM
10 <a href="#">Bail Appln./1437/2024</a>	SAKRUL ISLAM @ SAMIR <b>Versus</b> THE STATE OF ASSAM	MR D MEDHI MS. P. NAIDING	PP, ASSAM
<b>MOTION</b>			
11 <a href="#">AB/1225/2024</a>	MANOWAR HUSSAIN @ MANOWAR TALUKDAR <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MS. A K CHOPHI J SINGPHO A GHOSAL	PP, ASSAM
12 <a href="#">AB/1226/2024</a>	RATAN DAIMARY <b>Versus</b> THE STATE OF ASSAM	MR H P GUWALA MR. A BORO H. DAIMARY	PP, ASSAM

13	<a href="#">AB/1228/2024</a>	MD. MOSRAFE MURTAZA AHMED (MINOR) <b>Versus</b> THE STATE OF ASSAM	MR A NATH MR. NAYAN J. MEDHI	PP, ASSAM
14	<a href="#">AB/1247/2024</a>	RABINATH SINHA @ RABI SINHA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. B P SINHA MS B.SINHA	PP, ASSAM
15	<a href="#">AB/1256/2024</a>	AKHIL DAS AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. B C DAS MR J H SAIKIA	PP, ASSAM
16	<a href="#">AB/1258/2024</a>	SAFIKUL HOQUE AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS	PP, ASSAM
17	<a href="#">AB/1259/2024</a>	SANIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED N. UDDIN SK ABDULLAH	PP, ASSAM
18	<a href="#">AB/1266/2024</a>	ABDUL HANNAN MAZUMDER AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
19	<a href="#">AB/1268/2024</a>	SWMDWN OWARY @ WARY <b>Versus</b> THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
20	<a href="#">AB/1269/2024</a>	INNUS ALI MAZUMDER <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. R A CHOUDHURY MR. R A MAZUMDER	PP, ASSAM
21	<a href="#">AB/1271/2024</a>	MD. BULBUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. P K SARMA MS M KAKOTY MS. B BHUYAN MS R SAHIN	PP, ASSAM
22	<a href="#">AB/1272/2024</a>	BHITALI BORA @ VITALI BORA <b>Versus</b> THE STATE OF ASSAM	MR. A R BHUYAN MR. J BARMAN MR D J BORO MR S ABDULLAH	PP, ASSAM
23	<a href="#">AB/1273/2024</a>	ABDULLAH MANDAL @ ABDULA MANDAL <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
24	<a href="#">AB/1274/2024</a>	DULAN DEY @ ARPANA DEY AND ANR <b>Versus</b> STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR A SHARMA MR A TALUKDAR MR J DAS	PP, ASSAM
25	<a href="#">AB/1278/2024</a>	KWMDWN DAIMARY <b>Versus</b> THE STATE OF ASSAM	MR J DAS MR. S R RABHA P HAZARIKA	PP, ASSAM
26	<a href="#">AB/1283/2024</a>	ASHOK GOYARY AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR J DAS MR. S R RABHA P HAZARIKA	PP, ASSAM
27	<a href="#">AB/1288/2024</a>	AJOM ALI AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MRS R BEGUM MR R A AHMED MR M AHMED	PP, ASSAM
28	<a href="#">AB/1289/2024</a>	SALIM @ SALIM AKTHAR CHOWDHURY AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
29	<a href="#">AB/1290/2024</a>	JOHIR UDDIN AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM	MRS R BEGUM MR R A AHMED MR M AHMED	PP, ASSAM

30	<a href="#">AB/1301/2024</a>	PURNIMA KHATUN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS. U NANDA MS. J GHOSH	PP, ASSAM
<b>ADMISSION</b>				
31	<a href="#">Tr.P.(CrI.)/32/2023</a> FIXED, WITH LCR 1 (ONE) FILE SCANNED	UTPAL JYOTI SUT <b>Versus</b> KEWELO U. KROME	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ FARIDUL AMIN MR S A BARBHUYAN SAMIM RAHMAN	MR. S M ABDULLAH P MS. F HUSSAIN MR. S RAHMAN MD. R ISLAM MD. IMRAN
	<b>WITH</b> <a href="#">I.A.(CrI.)/353/2024</a> <b>in</b> Tr.P.(CrI.)/32/2023	KEWELO U. KROME <b>Versus</b> UTPAL JYOTI SUT AND ANR	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	MR SARFRAZ NAWAZ
<b>BAIL HEARING (BA)</b>				
32	<a href="#">Bail Appln./1042/2024</a> FIXED, WITH OFFICE NOTE, WITH SCANNED COPY OF CASE RECORD	ABHISEKH BARUAH <b>Versus</b> STATE OF ASSAM	C. K. BARUAH MRS J DUTTA MR. A K DEY	PP, ASSAM
33	<a href="#">Bail Appln./1239/2024</a> B/O	LALCHAND ALI @ LAMBU <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
34	<a href="#">Bail Appln./1274/2024</a> B/O	ROHIM ALI <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MS J AKTAR	PP, ASSAM
35	<a href="#">Bail Appln./1294/2024</a> FIXED	AJAHARUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. I C DEKA	PP, ASSAM
36	<a href="#">Bail Appln./1314/2024</a> FIXED	VINOD KR. MISHRA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR D J DAS MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA	PP, ASSAM
37	<a href="#">Bail Appln./1318/2024</a> FIXED.	SOFIQU ALI <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
<b>BAIL HEARING</b>				
38	<a href="#">AB/4240/2023</a> FIXED	MUSTAFA AHMED <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR A ISLAM	PP, ASSAM
39	<a href="#">AB/108/2024</a> FIXED	SATINDER PAL BHATIA <b>Versus</b> THE STATE OF ASSAM	MR A V SINGH MR W R MEDHI MR P TALUKDAR	PP, ASSAM
40	<a href="#">AB/212/2024</a> FIXED	HATIM ALI <b>Versus</b> THE STATE OF ASSAM	MR S HOQUE M ISLAM	PP, ASSAM
41	<a href="#">AB/614/2024</a> FIXED	RATAN KUMAR BISWAS <b>Versus</b> THE STATE OF ASSAM	MR. K D CHETRI MS R BARUAH	PP, ASSAM
42	<a href="#">AB/898/2024</a> FIXED	RONAL PHUKAN <b>Versus</b> THE STATE OF ASSAM	MR V JAMMAR MR W R MEDHI MR R CHETRY MR P TALUKDAR	PP, ASSAM
43	<a href="#">AB/944/2024</a> FIXED	MOHBURUR RAHMAN @ MAMON AHMED AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A CHOUDHURY MR S ISLAM	PP, ASSAM
44	<a href="#">AB/954/2024</a> FIXED	MD MOZAMMEL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. D SARMA MR. S BISWAS MS D DEVI	PP, ASSAM

45	<a href="#">AB/1088/2024</a> FIXED	RANJIT SEN <b>Versus</b> THE STATE OF ASSAM	MR S C DAS P BURAGOHAIN MR. C. SHIL	PP, ASSAM
46	<a href="#">AB/1123/2024</a> FIXED	SAMINUR RAHMAN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
47	<a href="#">AB/1130/2024</a> FIXED	ROKIA KHATUN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY	PP, ASSAM
48	<a href="#">AB/1161/2024</a> FIXED	SELIM UDDIN BARBHUIYA AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY	PP, ASSAM

**ORDERS**

49	<a href="#">I.A.(CrI.)/1226/2023</a> FIXED, WITH SCANNED COPY OF CASE RECORD, WITH Bail Appln./2622/2023 (D/O), Bail Appln./3409/2022 (D/O) <b>in</b> Bail Appln./2622/2023  <b>WITH</b> Bail Appln./4616/2023	ABHIJIT NANDI <b>Versus</b> THE STATE OF ASSAM AND ANR.	F K R AHMED MRS. H THAKURIA	PP, ASSAM
50	<a href="#">Bail Appln./4616/2023</a>	ABHIJIT NANDI <b>Versus</b> THE STATE OF ASSAM AND ANR	F K R AHMED MRS. H THAKURIA	PP, ASSAM
51	<a href="#">Tr.P.(CrI.)/14/2024</a> B/O	SMTI PURNIMA BORUAH AND ANR <b>Versus</b> NILUTPAL BORAH	ALHAJJ I UDDIN MRS. R MOMTAZ MR R HOQUE	
52	<a href="#">Tr.P.(CrI.)/22/2024</a> FIXED	ZIARUL HOQUE <b>Versus</b> AZMAT ALI AHMED	MR. DILIP DEY	

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LEAVE NOTE OF ADVOCATES FOR 20/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. S K SINHA	25-04-2024	To	22-05-2024
3)	MR. M RAHMAN	30-04-2024	To	24-05-2024
4)	MR B PATHAK	03-05-2024	To	25-05-2024
5)	MR S DASGUPTA	06-05-2024	To	30-08-2024
6)	MR D K DAS	20-05-2024	To	10-06-2024
7)	MS S DAS	08-05-2024	To	20-05-2024
8)	MR. B BARMAN	13-05-2024	To	22-05-2024
9)	MS. B M CHETRI	13-05-2024	To	20-05-2024
10)	MR B K SINGH	17-05-2024	To	21-05-2024
11)	MR. P A AHMED	13-05-2024	To	25-05-2024
12)	MR. R SHARMA	14-05-2024	To	27-05-2024
13)	MR I HASSAN	16-05-2024	To	22-05-2024
14)	MR. DITUL DAS	17-05-2024	To	20-05-2024
15)	MR S KHOUND	22-05-2024	To	28-05-2024
16)	MR D K MISHRA	20-05-2024	To	20-05-2024
17)	MR B PRASAD	20-05-2024	To	20-05-2024
18)	MR. T ISLAM	20-05-2024	To	30-05-2024
19)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Monday,20th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 22

#### [CRIMINAL BENCH AND MAC APPEAL MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>			
1 <a href="#">Crl.Pet./336/2017</a> B/O	M/S. CHANDERPRIYA EDUCATIONAL SOCIETY and 3 ORS. <b>Versus</b> THE STATE OF ASSAM and ANR.	MS.K KHAN MS.A DAS MS.P CHAKRABORTY	PP, ASSAM MR.K K BHATTACHARJEE(R-2)
<b>MOTION (BA)</b>			
2 <a href="#">Bail Appln./1361/2024</a>	LITON DAS @ LITHON DAS <b>Versus</b> THE STATE OF ASSAM	MR. N K MURRY MS P TOKBIPI S DEB MS S.DAS P HAJONG	PP, ASSAM
3 <a href="#">Bail Appln./1425/2024</a>	SAIDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED	PP, ASSAM
<b>MOTION</b>			
4 <a href="#">Crl.Rev.P./183/2024</a>	KABINDRA NARZARY <b>Versus</b> KARUNA KANTA BARMAN	MR G BAISHYA MS. P DAS K BANIK	
5 <a href="#">Crl.Pet./525/2024</a>	AJIT KUMAR SARKAR <b>Versus</b> THE STATE OF ASSAM	MR P KATAKI MS S BARPUJARI MRS R BEGUM	PP, ASSAM
6 <a href="#">Crl.Pet./571/2024</a>	ABDUL HAI AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R P SARMAH MR. D DOLEY MS A DEKA	PP, ASSAM
7 <a href="#">Crl.Pet./572/2024</a>	SHAITANYA MEDHI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S AHMED MR M RAHMAN MS. M. KHATUN MS. M. KHATUN MS N AKTAR	PP, ASSAM
8 <a href="#">Crl.Pet./573/2024</a>	DURLOV KHANIKAR @ DURLAV KHANIKAR <b>Versus</b> THE STATE OF ASSAM	MR. B K DAS H P NEOG	PP, ASSAM
9 <a href="#">AB/1298/2024</a>	ATOWAR RAHMAN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR G CHAMUAH MR. B HUSSAIN MR. A R HAZARIKA SADDAM HUSSAIN	PP, ASSAM

#### ADMISSION

10	<a href="#">CRL.A(J)/105/2023</a>  <b>WITH</b> <a href="#">I.A.(CrI.)/885/2023</a> <b>in</b> CRL.A(J)/105/2023	ASGAR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS M DAS	PP, ASSAM
11	<a href="#">Crl.Pet./516/2023</a> WITH LCR 1(ONE) FILE	ASGAR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR. A	MS M DAS	PP, ASSAM
12	<a href="#">Crl.Pet./556/2023</a> FIXED	RASHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR R HUSSAIN	PP, ASSAM
13	<a href="#">Crl.Pet./693/2023</a> WITH LCR 1(ONE) FILE (SCANNED)	KANGKAN NATH <b>Versus</b> THE STATE OF ASSAM AND ANR	SIRAJ CHOUDHURY B ALI SK MS. S SULTANA	MR. K K DUTTA (R-2) MR. B GOGOI (R-2) MR. DEBANUJ DUTTA (R-2) PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/301/2024</a> <b>in</b> CrI.Pet./693/2023	MUSTAFA KAMAL PASSA @ MUSTAFA KAMAL PASA <b>Versus</b> THE STATE OF ASSAM AND ANR	M K BORAH MS. P. KASHYAP	MR. SURAJIT DAS(R-2) A W AMAN(R-2) MS SURAYA RAHMAN(R-2) MR SARFRAZ NAWAZ(R-2) MR S A BARBHUYAN(R-2) SAMIM RAHMAN(R-2) PP, ASSAM
14	<a href="#">Crl.Pet./709/2023</a> B/O	MUSTAFA KAMAL PASSA @ MUSTAFA KAMAL PASA <b>Versus</b> THE STATE OF ASSAM AND ANR	M K BORAH MS. P. KASHYAP	PP, ASSAM
15	<a href="#">Crl.Pet./1073/2023</a> WITH LCR(SCANNED COPY)	PARASH AGARWAL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P K GARODIA MR H BETALA MR C KUMAR MR D SARMA	MR. J HUSSAIN (R-2) MR. D K RAJAK (R-2) PP, ASSAM
16	<a href="#">Crl.Pet./1251/2023</a> B/O, WITH LCR 1(ONE) FILE	ARIJIT DASGUPTA <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. R CHOUDHURY MR. A H M R CHOUDHURY MS. B. HAZARIKA	MR. M A CHOUDHURY (R-2) PP, ASSAM
17	<a href="#">Crl.Pet./1251/2023</a> B/O, WITH LCR 1(ONE) FILE	PRASANTA RAJGURU <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	MR. R J DAS (R-2) MRS. S SAIKIA (R-2) PP, ASSAM (R-1)
18	<a href="#">Crl.Rev.P./75/2024</a> FIXED	NABIN KUMAR SHANKAR @ NABIN SHARMA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. J SARMAH	MR. B SARMA, SPL. P.P., FOREST DEPTT. (R-2) PP, ASSAM
19	<a href="#">Crl.Rev.P./102/2024</a> FIXED	MD. DELOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL MS. K K CHETIA PHUKAN	MR. N H MAZARBHUIYAN (R-2) MR. M H SAIKIA (R-2) MR. R I BHUYAN (R-2) PP, ASSAM
20	<a href="#">Crl.A./141/2024</a> FIXED	DIPAK KUMAR BHAGAT <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/446/2024</a> <b>in</b> CrI.A./141/2024	DIPAK KUMAR BHAGAT <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
21	<a href="#">Crl.A./149/2024</a>	KAMINI KR. SARMA BARUAH AND ANR. <b>Versus</b> STATE OF ASSAM AND ANR.	MR. A BHATTACHARYA MS. K MALAKAR MR. S DEY MR. A BHATTACHARJEE MS ANKITA SAHARIA P. MEDHI MS P DUTTA MR S PAUL	PP, ASSAM
22	<a href="#">Crl.Pet./304/2024</a> B/O	SAMEJUDDIN <b>Versus</b> CHAHERA KHATUN	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	MR. A F N U MOLLAH MR. K ZAMAN

**BAIL HEARING (BA)**

22	<a href="#">Bail Appln./460/2024</a>	ISLAM UDDIN <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
23	<a href="#">Bail Appln./492/2024</a> FIXED.	SACHIN PRABHAKAR ADHIKARI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R B PHOOKAN MR P CHOUDHURY MR K J HAZARIKA MS P SAIKIA	PP, ASSAM
24	<a href="#">Bail Appln./1101/2024</a> WITH SCANNED COPY OF CASE RECORD.	ABDUL LATIF <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N J DUTTA MR. A A MONDAL MR A ALAM MR. S UDDIN	PP, ASSAM
<b>ORDERS</b>				
25	<a href="#">Crl.Pet./484/2019</a>	SWATI BIDHAN BARUAH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. N MODI MR A K AZAD MR I AHMED MR J RAJBONGSHI	PP, ASSAM
26	<a href="#">I.A.(Crl.)/85/2023</a> 2 Y 3 M 9 D :WITH LCR (FIVE FILES). in Crl.A./39/2022 <b>WITH</b> <a href="#">Crl.A./39/2022</a>	MD MAMTAZ ALI <b>Versus</b> THE STATE OF ASSAM	MR. S K JAIN	PP, ASSAM
		MAMTAZ ALI <b>Versus</b> THE STATE OF ASSAM	MR. N ZAMAN MR. N UDDIN MR. S K JAIN MR M HOQUE MR. M ISLAM MR. A AHMED MD S ULLAH U U KHAN MR. S K CHETRY	PP, ASSAM
27	<a href="#">Crl.A./223/2023</a> 0 Y 11 M 29 D :WITH LCR (SEVEN FILES).	RATUL BORAH <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
28	<a href="#">Crl.A./336/2023</a> WITH LCR (FIVE FILES).	HANIF ALI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R ALI MR H A AHMED MR A S SK	MS S MEDHI (R2) PP, ASSAM
29	<a href="#">Crl.Pet./577/2023</a> WITH LCR ONE FILE (SCANNED).	MEGHNA KHEMKA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR M SAHEWALLA MS T J SAHEWALLA	MR. D KALITA (R-3) MR. D NATH (R-3) PP, ASSAM
30	<a href="#">I.A.(Crl.)/652/2023</a> WITH LCR (FOUR FILES). in CRL.A(J)/90/2023 <b>WITH</b> <a href="#">CRL.A(J)/90/2023</a>	ANOWAR HUSSAIN @ KAIF <b>Versus</b> THE STATE OF ASSAM	MR. S A AHMED MISS M GOGOI MR F A AHMED A. KHANAM	PP, ASSAM
		ANOWAR HUSSAIN @ KAIF <b>Versus</b> THE STATE OF ASSAM	MR. S A AHMED MISS M GOGOI MR F A AHMED A. KHANAM	PP, ASSAM
31	<a href="#">I.A.(Crl.)/1158/2023</a> FIXED, WITH LCR FIVE NOS. in Crl.A./439/2023 <b>WITH</b> <a href="#">Crl.A./439/2023</a>	ABDUL KALAM SHEIKH AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR B D DAS MR H K SARMA MRS R DEKA MR. D THAOSEN MR. H R DAS	PP, ASSAM
		ABDUL KALAM SHEIKH AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR B D DAS MR H K SARMA MRS R DEKA MR. D THAOSEN MR. H R DAS	PP, ASSAM
32	<a href="#">I.A.(Crl.)/1/2024</a> WITH LCR 4 FILES in Crl.Rev.P./28/2017	3 NO. MATRI MANGAL SANCHAY <b>Versus</b> THE STATE OF ASSAM and ANR.	MR R CHAKRAVORTY MS. R. ENGJAIFI S RABHA	MR. S DAS MS R R MUZIB (R-2) PP, ASSAM



	<b>WITH</b> <a href="#">Crl.Rev.P./28/2017</a>	DEEPA DEKA <b>Versus</b> THE STATE OF ASSAM and ANR.	MR.S DAS MS.K DAS	MR.P K KALITA(R-2) MRR CHAKRABORTY(R-2) PP, ASSAM MR.M CHALIHA(R-2)
33	<a href="#">Crl.Pet./96/2024</a> FIXED, WITH LCR 2(TWO) FILES (SCANNED)	MRINAL CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S J SARMAH MRS. B TALUKDAR	PP, ASSAM
34	<a href="#">I.A.(Crl.)/122/2024</a> WITH LCR (TWO FILES). <b>in</b> Crl.A./341/2023	MD. MOINAL ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR P CHOUDHURY MR. P K MUNIR MR. K MOHAMMED MR. A. GAYAN MS P SAIKIA	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./341/2023</a>	MD. MOINAL ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P K MUNIR MR. A. GAYAN	PP, ASSAM
35	<a href="#">I.A.(Crl.)/161/2024</a> WITH LCR (FOUR FILES). <b>in</b> Crl.A./48/2024	PABITRA RABHA @ KALYAN RABHA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./48/2024</a>	PABITRA RABHA @ KALYAN RABHA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
36	<a href="#">I.A.(Crl.)/173/2024</a> B/O <b>in</b> Crl.Rev.P./921/2024	RATUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MRS S RAHANA MR. I A HAZARIKA MR. A M AHMED P. GHOSH	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.Rev.P./921/2024</a> (Filing Number)	RATUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR (E)	MR. A M AHMED	
	<b>WITH</b> <a href="#">I.A.(Crl.)/922/2024</a> (Filing Number)	RATUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A M AHMED	
37	<a href="#">I.A.(Crl.)/203/2024</a> <b>in</b> Crl.A./940/2024	ARJUN KOIRY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MRS. R S DEURI MR U SAIKIA MR D S DEKA MS A DAS MS. L WANGSA	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./940/2024</a> (Filing Number)	ARJUN KOIRY <b>Versus</b> THE STATE OF ASSAM AND ANR. E	MR. T DEURI	
38	<a href="#">I.A.(Crl.)/233/2024</a> B/O <b>in</b> Crl.Rev.P./1466/2024	PRABODH BHATTA <b>Versus</b> SWAPNA ROY	MR H BETALA	MR. R RAHMAN MR. MAYUR DAS
	<b>WITH</b> <a href="#">Crl.Rev.P./1466/2024</a> (Filing Number)	PRABODH BHATTA <b>Versus</b> SWAPNA ROY (B)	MR H BETALA	
39	<a href="#">I.A.(Civil)/314/2024</a> IN MACApp./153/2015 (D/O) <b>in</b> MACApp./153/2015	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SMTI LAKHIMAI TERONPI and 7 ORS	MR. S DUTTA MR. SIDHANT DUTTA	
40	<a href="#">I.A.(Crl.)/368/2024</a> WITH LCR (SIX FILES). <b>in</b> Crl.A./376/2023	SATYAJIT BORDOLOI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./376/2023</a>	SATYAJIT BORDOLOI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM

41	<a href="#">I.A.(CrI.)/406/2024</a> FIXED, WITH LCR 2 (TWO) FILES in CrI.Pet./213/2013	SALIMA BEGUM AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. K YADAV MS. M BHATTACHARJEE MR. MEHUL SHAH MR. R L YADAV	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.Pet./213/2013</a>	GAJENDRA PATHAK <b>Versus</b> THE STATE OF ASSAM	MR.S M MOLLAH MR.S S GOSWAMI MR.M SINGH MS.R DEKA MRT BIDYUT BIKASH	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/407/2024</a> in CrI.Pet./213/2013	MUSSTT. SALIMA BEGUM AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. K YADAV MS. M BHATTACHARJEE MR. MEHUL SHAH MR. MEHUL SHAH	PP, ASSAM
42	<a href="#">I.A.(CrI.)/452/2024</a> in CrI.A./4200/2024	KIRAN SUTRADHAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A M AHMED MR. A AHMED MR. I U CHOWDHURY P. GHOSH	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./4200/2024</a> (Filing Number)	KIRAN SUTRADHAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A M AHMED	
	<b>WITH</b> <a href="#">I.A.(CrI.)/4201/2024</a> (Filing Number)	KIRAN SUTRADHAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A M AHMED	
43	<a href="#">I.A.(CrI.)/455/2024</a> in CrI.A(J)/4130/2024	SANAJIT HOJAI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. L DEVI (LEGAL AID COUNSEL)	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A(J)/4130/2024</a> (Filing Number)	SANAJIT HOJAI <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. L DEVI	
	<b>WITH</b> <a href="#">I.A.(CrI.)/4132/2024</a> (Filing Number)	SANAJIT HOJAI <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. L DEVI	
44	<a href="#">I.A.(CrI.)/458/2024</a> in CrI.A./3905/2024	SURENDRA KUMAR SAIKIA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD IMRAN	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./3905/2024</a> (Filing Number)	SURENDRA KUMAR SAIKIA <b>Versus</b> THE STATE OF ASSAM AND ANR F	MR S M ABDULLAH P	
	<b>WITH</b> <a href="#">I.A.(CrI.)/3907/2024</a> (Filing Number)	SURENDRA KUMAR SAIKIA <b>Versus</b> THE STATE OF ASSAM AND ANR F	MR S M ABDULLAH P	
45	<a href="#">I.A.(CrI.)/461/2024</a> in CrI.A./153/2024	SAMAJUL SK <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S ISLAM MR A HAWARI	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./153/2024</a>	SAMAJUL SK <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S ISLAM MR A HAWARI	PP, ASSAM
<b>HEARING</b>				
46	<a href="#">CrI.Rev.P./323/2009</a> SUO- MOTO.	XXX <b>Versus</b> IN RE - MR. JOGESWAR BORAH	MR.K K MAHANTA MRJ PAYENG MR.K KONWAR MR.M K BORO MR.M HUSSAIN MR.N K KALITA	
	<b>WITH</b> <a href="#">CrI.Rev.P./347/2009</a> (SUO-MOTO)	XXX <b>Versus</b> IN RE - MR. JOGESWAR BORAH,V		MR.B PATHAK

48	<a href="#">Crl.Rev.P./454/2009</a> WITH LCR FOUR FILES (SCANNED).	RAKESH RELAN <b>Versus</b> MRS SABITA VASUDEV	MR.K AGARWAL MR.B TALUKDAR MS.P NEOG	MR.S C KEYAL MR.P KATAKI MS.M DEVI MS.R BEGUM
49	<a href="#">Crl.Rev.P./19/2011</a> WITH LCR (ONE FILE).	SMT. RUMA DEV <b>Versus</b> ABDUL MANNAN CHOUDHURY and ANR.	MR.S DEY MR.P SEN	PP, ASSAM
50	<a href="#">Crl.Pet./587/2011</a> WITH CRL.PET/537/2011 (D/O). WITH CRL.PET/457/2011 (D/O).	DRIVE INDIA ENTERPRISE SOLUTIONS LTD. <b>Versus</b> SATYAJIT KALITA	MR.S K MEDHI MR.R SARMA	MR.H R A CHOUDHURY

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LEAVE NOTE OF ADVOCATES FOR 20/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. S K SINHA	25-04-2024	To	22-05-2024
3)	MR. M RAHMAN	30-04-2024	To	24-05-2024
4)	MR B PATHAK	03-05-2024	To	25-05-2024
5)	MR S DASGUPTA	06-05-2024	To	30-08-2024
6)	MR D K DAS	20-05-2024	To	10-06-2024
7)	MS S DAS	08-05-2024	To	20-05-2024
8)	MR. B BARMAN	13-05-2024	To	22-05-2024
9)	MS. B M CHETRI	13-05-2024	To	20-05-2024
10)	MR B K SINGH	17-05-2024	To	21-05-2024
11)	MR. P A AHMED	13-05-2024	To	25-05-2024
12)	MR. R SHARMA	14-05-2024	To	27-05-2024
13)	MR I HASSAN	16-05-2024	To	22-05-2024
14)	MR. DITUL DAS	17-05-2024	To	20-05-2024
15)	MR S KHOUND	22-05-2024	To	28-05-2024
16)	MR D K MISHRA	20-05-2024	To	20-05-2024
17)	MR B PRASAD	20-05-2024	To	20-05-2024
18)	MR. T ISLAM	20-05-2024	To	30-05-2024
19)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Monday,20th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KARDAK ETE**

COURT NO: 23

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/2032/2024</a> FIXED	SANJEEV KUMAR GOHAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MR. D. BORAH	SC, PWD ROAD GA, ASSAM
2	<a href="#">WP(C)/2144/2024</a> FIXED	AJAY KUMAR HANDIQUE @ AJAY KR HANDIQUE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN MS. R. R. SAIKIA	GA, ASSAM
3	<a href="#">WP(C)/2299/2024</a> FIXED	SANAT KR MUDOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A DEKA MR. S BORTHAKUR MS. S KAKATI	GA, ASSAM
4	<a href="#">WP(C)/2305/2024</a> FIXED	UTPAL BORA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P P BARUAH MR. D GOSWAMI MS. P MEDHI	GA, ASSAM
5	<a href="#">WP(C)/2482/2024</a> FIXED	ASI/MIN 025130404 SWARAJ SINHA <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MRS P RAI MS T WAPANGLA MR. R DEKA	MRS. R DEVI DY.S.G.I.
6	<a href="#">WP(C)/2572/2024</a>	BHODRA MOHAN HASNU <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR D KALITA MR. D THAOSEN MR J LOTH	SC, AG (A AND E) GA, ASSAM SC, FINANCE SC, FOREST
7	<a href="#">WP(C)/2581/2024</a>	BIKRAM PATHAK AND 608 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A M S MAZUMDER	SC, HEALTH
8	<a href="#">WP(C)/2583/2024</a>	DURLOV KUMAR NATH <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MD H R AHMED MR A MALEK	DY.S.G.I.
9	<a href="#">WP(C)/2584/2024</a>	ILIARS HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MD H R AHMED MR J I MONDAL MR J ISLAM MR A MALEK	SC, AG SC, FISHERY SC, FINANCE
10	<a href="#">WP(C)/2586/2024</a>	TARKA BAHADUR CHETRI @ TARKABAHADUR CHETRY AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	GA, ASSAM SC, INDUSTRIES AND COMMERCE SC, ASIDC SC, FINANCE
11	<a href="#">WP(C)/2608/2024</a>	MANTU BARMAN <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR S BORTHAKUR MR. D GOGOI	DY.S.G.I.

12	<a href="#">WP(C)/2609/2024</a>	DHIRAJ KALITA AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR. S K GOSWAMI MR. N BARMAN MR. C MAHANTA	GA, ASSAM SC, REVENUE
13	<a href="#">WP(C)/2612/2024</a>	ANJALI BARMAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S K SINGHA B KUMAR	GA, ASSAM SC, AG SC, FINANCE
14	<a href="#">WP(C)/2622/2024</a>	UMA RANI PRAJAPATI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, P H E
15	<a href="#">WP(C)/2627/2024</a>	THARKA BAHADUR MAGAR <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR G G GOGOI A TALUKDAR	SC, P AND R.D. SC, FINANCE
16	<a href="#">WP(C)/2632/2024</a>	RUMI BEGUM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MD. S Z B AKLAS MR. A M S MAZUMDER	GA, ASSAM
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
17	<a href="#">I.A.(Civil)/937/2024</a> B/O in Cont.Cas(C)/762/2023	DALIM DAS, <b>Versus</b> SUDESHANA CHAKRABORTY AND ANR	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH MS P GUPTA MS M ZOMUANPUII MR P DOLEY MS V V THANYU MS S JAIN	
	<b>WITH</b> <a href="#">Cont.Cas(C)/762/2023</a>	DALIM DAS <b>Versus</b> RAVI S PRASAD AND 3 ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH MS P GUPTA MS M ZOMUANPUII MR P DOLEY MS V V THANYU MS S JAIN	
18	<b>WITH</b> <a href="#">WP(C)/7350/2023</a>	DALIM DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B D KONWAR SR. ADV. MR H AGARWAL MS S JAIN	SC, AG SC, FOREST
<b>ADMISSION</b>				
19	<a href="#">WP(C)/3637/2017</a> FIXED	SMT. RENUKA THAKURIA <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MS.P BHATTACHARYA MR.D MAHANTA	SC, KHADI & VILLAGE INDUSTRIES BOARD GA, ASSAM MR.J K PARAJULI MR. R. DHAR,SC, HANDLOOM AND TEXTILE SC, FINANCE
20	<a href="#">WP(C)/661/2020</a> FIXED	KAMOLESH DAS AND 10 ORS. <b>Versus</b> THE UNION OF INDIA AND 9 ORS.	MR. B HUSSAIN MR. L R MAZUMDER (P- 1,2,8,10) MR. A T SIKDER MR. A Z AHMED (P- 1,2,8,10) MR. S ALIM MR. A H AHMED	GA, ASSAM ASSTT.S.G.I. SC, HEALTH
21	<b>WITH</b> <a href="#">WP(C)/7189/2015</a>	SMT. UPAMA NATH and 16 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR.B AHMED MR.N HAQUE MR. S ALIM MR. S ALIM MR. B HUSSAIN MRK UDDIN MR.M HUSSAIN DR. C R BORUAH DR. C R BORUAH	GA, ASSAM(R-3,5) SC, HEALTH(R-1,2,4)

	<b>WITH</b> <a href="#">I.A.(Civil)/2302/2023</a> in WP(C)/7189/2015	RAJU BASFORE and 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S ALIM	GA, ASSAM SC, HEALTH
22	<b>WITH</b> <a href="#">WP(C)/654/2020</a>	MOFIZUL HOQUE <b>Versus</b> THE UNION OF INDIA AND 9 ORS.	MR. B HUSSAIN MR. A T SIKDER MR. S ALIM MR. A H AHMED	GA, ASSAM ASSTT.S.G.I. SC, HEALTH
23	<b>WITH</b> <a href="#">WP(C)/2188/2021</a>	SHIMA AHMED <b>Versus</b> THE UNION OF INDIA AND 9 ORS	MR. S ALIM MR. B HUSSAIN MR. A T SIKDER	GA, ASSAM ASSTT.S.G.I. SC, HEALTH
24	<a href="#">WP(C)/860/2021</a> FIXED	MONOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A DAS	SC, PNRD GA, ASSAM MS. M BARMAN (R8) MR. M ISLAM (R8)
25	<a href="#">WP(C)/1506/2021</a> FIXED	HITEN PATHAK <b>Versus</b> THE COMMISSIONER AND SECRETARY TO THE HEALTH AND FAMILY WELFARE DEPTT AND 2 ORS	MR. U K NAIR MR. M P SARMA	SC, HEALTH
26	<a href="#">WP(C)/6617/2021</a> FIXED	SAHIDA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR G BAISHYA MR I AHMED MD M RAHMAN	GA, ASSAM
27	<b>WITH</b> <a href="#">WP(C)/7314/2022</a>	SHAMSUN NAHAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A R SIKDAR MR J HUSSAIN MR. L HUSSAIN	GA, ASSAM MR G BAISHYA MR I AHMED
28	<b>WITH</b> <a href="#">WP(C)/7502/2022</a>	ASMA KHATUN <b>Versus</b> THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM, SOCIAL WELFARE DEPARTMENT AND 3 ORS	MR. S BANIK MR. L R MAZUMDER MR. A Z AHMED MR. A Z AHMED	GA, ASSAM MS. M D BORAH
29	<a href="#">WP(C)/949/2022</a> B/O	JUNU DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS. U HAZARIKA	GA, ASSAM SC, AG SC, PWD SC, FINANCE
30	<a href="#">WP(C)/2173/2022</a> B/O	MEENA KUMARI CHAYENGIA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR J PAYENG MS. C BARMAN	GA, ASSAM
31	<a href="#">WP(C)/3018/2022</a> B/O	RANTU BAISHYA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MS. R M SARMAH	SC, HEALTH
32	<a href="#">WP(C)/3841/2022</a> FIXED	FARHANA BEGUM BARBHUIYA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B U LASKAR	GA, ASSAM
33	<a href="#">WP(C)/5856/2022</a> FIXED	PAVITRA KUMAR KALITA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S D PURKAYASTHA MR S CHOUDHURY MS R MEDHI	GA, ASSAM SC, FOREST
34	<a href="#">WP(C)/6390/2022</a> FIXED	M/S ASSAM CO-OPERATIVE SPINNING MILLS EMPLOYEES UNION <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M SAIKIA	SC, CO OP GA, ASSAM SC, FINANCE
35	<a href="#">WP(C)/8051/2022</a> FIXED	RITAMANI DEKA @ RITAMONI DEKA BORO <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM SC, BTC
36	<a href="#">WP(C)/160/2023</a> FIXED	DANSWRANG BRAHMA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. D DAS SR. ADV MR S KHOUND MR H K NATH	GA, ASSAM SC, BTC
37	<a href="#">WP(C)/245/2023</a> FIXED	NIYAZ AHMED AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR S HOQUE	GA, ASSAM SC, AG SC, PWD SC, FINANCE

38	<a href="#">WP(C)/391/2023</a> B/O	ROUSHANARA AHMED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	GA, ASSAM
39	<a href="#">WP(C)/1013/2023</a> B/O	ANURADHA ADHIKARI SARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN	GA, ASSAM SC, AFDC
40	<a href="#">WP(C)/2076/2023</a> FIXED	SANTIMONI SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR P R SARMA MR D MEDHI	GA, ASSAM SC, HEALTH
41	<a href="#">WP(C)/3244/2023</a> FIXED	BIBILA PATGIRI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	GA, ASSAM SC, AG SC, PWD SC, FINANCE
42	<a href="#">WP(C)/6011/2023</a> B/O	LIYARD REGON <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR J PAYENG MS A PAYENG	GA, ASSAM SC, WPT AND BC
43	<a href="#">WP(C)/6767/2023</a> B/O	BIVA RANI NAG <b>Versus</b> UNION OF INDIA AND 6 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	C.G.C. MR. D J DAS (R-1 TO R-7) DY.S.G.I.
44	<a href="#">WP(C)/6815/2023</a> FIXED	BINOD KUMAR DEKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A K BHUYAN MS. B BHUYAN MR. M DAS MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	GA, ASSAM
45	<b>WITH</b> <a href="#">WP(C)/7962/2022</a>	BINOD KUMAR DEKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR	GA, ASSAM SC, AG MR. J K GOSWAMI MR P NAYAK MD. A HASSAN SC, GAD ADDL GA,ASSAM
46	<a href="#">WP(C)/7147/2023</a> FIXED	JITUMANI DAS AND 303 ORS <b>Versus</b> UNION OF INDIA AND 3 ORS	MR. B CHAKRABORTY MRS P HAZARIKA	GA, ASSAM C.G.C. C.G.C. MRS. A GAYAN MRS. A GAYAN DY.S.G.I.
47	<a href="#">WP(C)/584/2024</a> B/O	INDIRA LAL <b>Versus</b> UNION OF INDIA AND 3 ORS	MS. S BORA MR. P BORAH	MS. B SARMA DY.S.G.I.
48	<a href="#">WP(C)/874/2024</a> FIXED	KIRAN SAHARIAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P K MUNIR MR. A. GAYAN	SC, AG (A AND E) GA, ASSAM SC, HEALTH AND F W
49	<a href="#">WP(C)/1262/2024</a> FIXED	SUBHASH KUMAR <b>Versus</b> PUNJAB NATIONAL BANK AND 5 ORS	PETITIONER IN PERSON	SC, PNB
50	<a href="#">WP(C)/1646/2024</a> FIXED	MAHELA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A M S MAZUMDER	SC, PWD ROAD SC, AG SC, FINANCE
51	<a href="#">WP(C)/2109/2024</a> FIXED	ASHISH KUMAR MAHATO <b>Versus</b> UNION OF INDIA AND 2 ORS	MS. B CHOWDHURY LEGAL AID COUNSEL	DY.S.G.I. SC, NIT

**ORDERS**

52	<a href="#">Cont.Cas(C)/466/2015</a> FIXED	MD. HUSSAIN ALI <b>Versus</b> P.K. TIWARI and ORS	MR.R ISLAM MR D N SARMA S K DAS BRIG(RETD.) N DEKA	MR. D SAIKIA (R6, R-9) MR. R BORPUJARI (R6, R-9) MS.A VERMA(R-2) MR. D NATH (R-8) MR.M CHOUDHURY(R-4) MR.K K PARASAR(R-1) MR.B KALITA(R-4) MR. S DUTTA (R-9) MS.D TAMULI(R - 5) MS. N BORDOLOI (R6) MR.B CHETRI(R-1) MR.P K MUNIR(R-4)
53	<a href="#">Cont.Cas(C)/228/2020</a> FIXED	KAPHOT DAM <b>Versus</b> KUMAR SANJAY KRISHNA AND 6 ORS.	MR. N K MURRY	MR. D SAIKIA MR. D SAIKIA MR. J HANDIQUE MR. R BORPUJARI MR. B GOGOI MR. D NATH MR P NAYAK MR D KALITA MR A CHALIHA
54	<a href="#">WP(C)/5714/2021</a> FIXED	MANOJ KUMAR NATH <b>Versus</b> THE ASSAM POWER DISTRIBUTION CO. LTD. AND 18 ORS.	MR. S MITRA MR A K BORO	SC, APDCL MR. A LAL (R-17) MR A BRAHMA (R-17)
	<b>WITH</b> <a href="#">WP(C)/1053/2022</a>	SEEMA LASKAR <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 18 ORS.	MR. S MITRA MR A K BORO	SC, APDCL MR. A LAL (R-17) MR A BRAHMA (R-17)
	<b>WITH</b> <a href="#">WP(C)/1369/2022</a>	JITU DEKA <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 18 ORS	MR. S MITRA MR A K BORO	SC, APDCL MR. A LAL (R-17) MR A BRAHMA (R-17)
	<b>WITH</b> <a href="#">WP(C)/3554/2022</a>	PRANTIK SARMAH <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 18 ORS (F)	MR. S MITRA MR A K BORO	SC, APDCL
58	<a href="#">WP(C)/2106/2023</a> B/O	DR. TAPAN HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M NATH MR. A BHATTACHARJEE D J CHAKMA	SC, AG SC, HEALTH
59	<a href="#">I.A.(Civil)/3554/2023</a> in WP(C)/5618/2023	SHAHA ALOM KHAN, <b>Versus</b> MUSTAFIZUR RAHMAN AND 4 ORS.	MR. A M AHMED MS. P GHOSH	GA, ASSAM MR. A R SIKDAR SC, REVENUE
	<b>WITH</b> <a href="#">WP(C)/5618/2023</a>	MUSTAFIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A R SIKDAR MR. S I TALUKDAR J A SIKDAR	MRS S RAHANA (R-5) GA, ASSAM MR. A M AHMED (R-5) P. GHOSH (R-5) SC, REVENUE
60	<a href="#">I.A.(Civil)/1092/2024</a> IN WP(C) 6330/2019(D/O), FIXED in WP(C)/6330/2019	CACHAR PAPER MILL OFFICERS AND SUPERVISORS ASSOCIATION AND ANR. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	D DAS D GUPTA	DY.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/934/2024</a> IN WP(C) 6468/19(D/O)	CACHAR PAPER PROJECT WORKERS AND EMPLOYEES UNION AND 3 ORS. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	D DAS	SC, C.G.C.
62	<a href="#">I.A.(Civil)/1098/2024</a> in WP(C)/3400/2022	DIRECTOR GENERAL <b>Versus</b> UNION OF INDIA AND 5 ORS.	MR. A K DUTTA	MR. R MAZUMDAR



WITH  
[WP\(C\)/3400/2022](#)

DR. SHAILENDRA KUMAR  
**Versus**  
UNION OF INDIA AND 5 ORS.

MR. R MAZUMDAR  
MRS P RAI  
MR H BEZBARUA  
MS. S. SAIKIA  
B SARMA

MR. A K DUTTA  
ASSTT.S.G.I.

63 [WP\(C\)/2118/2024](#)  
FIXED

KHAGEN KALITA  
**Versus**  
THE STATE OF ASSAM AND 3 ORS

MR. A CHAMUAH

GA, ASSAM  
SC, GHC

**HEARING**

64 [WP\(C\)/5132/2014](#)  
FIXED

MANOJ KUMAR DAS  
**Versus**  
ASSAM MINERAL DEVELOPMENT  
CORPORATION LTD. and 4 ORS

MR S KHOUND  
MR. P NEOG  
MR.K DAS

MR.M K MISRA(R-1 to 3)  
MR.M MAHANTAR- 1 to 3  
MR.M  
CHOUDHURY(Sr.Adv.)(R- 1  
to 3)  
MR. P K MUNIR (R5)  
MR.B KALITA(R-1 to 3)  
MS. B. SARMA, CGC. R  
ASSTT.S.G.I.

65 [WP\(C\)/1093/2018](#)  
B/O

FORCE NO. 135133309 CT/GD ANOWER  
HUSSAIN  
**Versus**  
THE UNION OF INDIA AND 6 ORS.

MR. M A SHEIKH  
MR. R MAZUMDAR  
MR. M HUSSAIN  
MD. S Z B AKLAS  
MR. A M S MAZUMDER  
MS F INTAZ

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LEAVE NOTE OF ADVOCATES FOR 20/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. S K SINHA	25-04-2024	To	22-05-2024
3)	MR. M RAHMAN	30-04-2024	To	24-05-2024
4)	MR B PATHAK	03-05-2024	To	25-05-2024
5)	MR S DASGUPTA	06-05-2024	To	30-08-2024
6)	MR D K DAS	20-05-2024	To	10-06-2024
7)	MS S DAS	08-05-2024	To	20-05-2024
8)	MR. B BARMAN	13-05-2024	To	22-05-2024
9)	MS. B M CHETRI	13-05-2024	To	20-05-2024
10)	MR B K SINGH	17-05-2024	To	21-05-2024
11)	MR. P A AHMED	13-05-2024	To	25-05-2024
12)	MR. R SHARMA	14-05-2024	To	27-05-2024
13)	MR I HASSAN	16-05-2024	To	22-05-2024
14)	MR. DITUL DAS	17-05-2024	To	20-05-2024
15)	MR S KHOUND	22-05-2024	To	28-05-2024
16)	MR D K MISHRA	20-05-2024	To	20-05-2024
17)	MR B PRASAD	20-05-2024	To	20-05-2024
18)	MR. T ISLAM	20-05-2024	To	30-05-2024
19)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Monday,20th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 24

[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./1389/2024</a>	ENAM UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. J M A CHOUDHURY MR. A B T HAQUE	PP, ASSAM
2	<a href="#">Bail Appln./1421/2024</a>	MD. KHALILUR RAHMAN @ KHALILAR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. Y S MANNAN MR. C K NATH MR. S MUNIR MS N DEKARAJA	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
3	<a href="#">Bail Appln./661/2024</a> WITH SCANNED COPY OF CASE RECORD.	MOHAMMAD MAJRUL AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 20/05/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. S K SINHA	25-04-2024	To	22-05-2024
3)	MR. M RAHMAN	30-04-2024	To	24-05-2024
4)	MR B PATHAK	03-05-2024	To	25-05-2024
5)	MR S DASGUPTA	06-05-2024	To	30-08-2024
6)	MR D K DAS	20-05-2024	To	10-06-2024
7)	MS S DAS	08-05-2024	To	20-05-2024
8)	MR. B BARMAN	13-05-2024	To	22-05-2024
9)	MS. B M CHETRI	13-05-2024	To	20-05-2024
10)	MR B K SINGH	17-05-2024	To	21-05-2024
11)	MR. P A AHMED	13-05-2024	To	25-05-2024
12)	MR. R SHARMA	14-05-2024	To	27-05-2024
13)	MR I HASSAN	16-05-2024	To	22-05-2024
14)	MR. DITUL DAS	17-05-2024	To	20-05-2024
15)	MR S KHOUND	22-05-2024	To	28-05-2024
16)	MR D K MISHRA	20-05-2024	To	20-05-2024
17)	MR B PRASAD	20-05-2024	To	20-05-2024
18)	MR. T ISLAM	20-05-2024	To	30-05-2024
19)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Monday, 20th May 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

COURT NO: 27

[CIVIL BENCH-IV AND V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
1 <a href="#">AB/1292/2024</a>	HASIBUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR M RAHMAN MR. O ULLAH	PP, ASSAM
<b>ORDER NO STEPS</b>			
2 <a href="#">WP(C)/3273/2021</a>	M/S GHOSH INTERNATIONAL <b>Versus</b> THE STATE OF ASSAM 3 ORS	MR. U J SAIKIA	GA, ASSAM SC, FINANCE
<b>ORDER (IMPLEADMENT OF PARTY)</b>			
3 <a href="#">I.A.(Civil)/1331/2024</a> in WP(C)/1583/2020	PRADIP KUMAR DEY <b>Versus</b> THE BAR COUNCIL OF INDIA AND 4 ORS.	MR. R MAJUMDAR MR. R MAJUMDAR MD A ALI MS. J GHOSH	MR. P D NAIR SC, G U
<b>WITH</b> <a href="#">WP(C)/1583/2020</a>	PRADIP KUMAR DEY <b>Versus</b> THE BAR COUNCIL OF INDIA AND 3 ORS.	MR. R MAJUMDAR MR. I HUSSAIN MD A ALI MS. J GHOSH	MR. P D NAIR (R-2 ,3) MR. A CHETRY(R-2 ,3) MR G ALAM(R-2 ,3)
<b>ADMISSION</b>			
4 <a href="#">WP(C)/2056/2016</a> PART-HEARD, BY SLIP	THE ASSAM POWER DISTRIBUTION CO. LIMITED <b>Versus</b> HIRANYA BHARALI	MR. B CHOUDHURY	MR.N BORUAH MR. R J DAS MS. S SAIKIA
5 <a href="#">WP(C)/463/2015</a>	ASSAM GANDHI SMARAK NIDHI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.K N CHOUDHURY MR.A DHAR MRK K DAS MS.M MAHANTA	GA, ASSAM S N SARMA (r-4,5) MR P S DEKA, SC, REVENUE DEPTT. MR. N ALAM(R-4,5) MR. R BORPUJARI MR. M HUSSAIN (r-4,5) MR. K KALITA (r-4,5) SC, REVENUE AND DISASTER MANAGEMENT DEPT

	<b>WITH</b> <a href="#">I.A.(Civil)/615/2017</a> in WP(C)/463/2015	GOPINATH NAGAR MASZID COMMITTEE RAHMANIA MASZID and ANR. <b>Versus</b> ASSAM GANDHI SMARAK NIDHI and 3 ORS	MR. N ALAM MR.S AHMED MR.S U AHMED MR.D DAS	MR.K N CHOUDHURY GA, ASSAM MR P S DEKA, SC, REVENUE DEPTT. MR.A DHAR MRK K DAS MS.M MAHANTA
6	<b>WITH</b> <a href="#">WP(C)/1236/2017</a>	GOPINATH NAGAR MASZID COMMITTEE RAHMANIA MASZID and ANR. <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	S N SARMA MR.A SARMA(P -1&2) MR. N ALAM MR.K KALITA(P- 1&2) MR.S U AHMED MR.D DAS MR. M HUSSAIN MR. K KALITA MS.P KHOOND(P- 1&2) MR.S CHOWDHURY(P- 1&2) MR. F AHMED	MR.K N CHOUDHURY(R-6) GA, ASSAM MR P S DEKA, SC, REVENUE DEPTT. MR. R BORPUJARI MR.M MAHANTA(R-6) MR.A DHAR(R-6) SC, REVENUE AND DISASTER MANAGEMENT DEPT
7	<a href="#">WP(C)/2026/2016</a> FIXED	HAREKESTO BARMAN and 53 ORS. <b>Versus</b> THE STATE OF ASSAM and 13 ORS.	MR. H R A CHOUDHURY MR. A F N U MOLLAH MR. F U BORBHUIYA MR. A AHMED	GA, ASSAM MR. R BORPUJARI (SC, REVENUE DEPT.)(R-2) SC, BTC SC, FINANCE SC, WATER RESOURCE
8	<a href="#">WP(C)/6678/2016</a>	SMTI. ARPANA SARKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS.M GOGOI MR.S A AHMED	GA, ASSAM MR.M SARANIAR-5 MR P S DEKA, SC, REVENUE DEPARTMENT MR.S U AHMED(R-6) MS.SUSENTETLA(R-5) MR.A I KATHAR(R-6) SC, K A A C
9	<a href="#">WP(C)/5210/2017</a>	ABUL HUSSAIN CHOUDHURY and 23 ORS. <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MS. R CHOUDHURY MS. A BEGUM MR. A H M R CHOUDHURY	GA, ASSAM MR. K A MAZUMDER (RES. 7) MR. R A CHOUDHURY,(R-7) MR. D DEKA MR. ELIAS AHMED SC, REVENUE DEPARTMENT
10	<a href="#">WP(C)/5952/2017</a> FIXED	SAMAN ALI SK. <b>Versus</b> THE UNION OF INDIA and 7 ORS.	MSN NASRIN MDI H KHAN MR. M.U. MONDAL	GA, ASSAM MR.N BARUA(R- 5,6&7) C.G.C. MR.S S ROY(R- 1&2) MRU SARMAR- 5,6and7 ASSTT.S.G.I.
11	<a href="#">WP(C)/5991/2017</a> FIXED (FOR DISMISSAL)	BONGAIGAON MUNICIPAL BOARD <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.H K SARMA MR.B K DAS MR.D SAIKIA	GA, ASSAM
12	<a href="#">WP(C)/7224/2017</a> FIXED	DIGANTA KALITA <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.M K SHARMA	MS. K KALITA SC, OIL MR. R DASGUPTA ASSTT.S.G.I.
13	<a href="#">WP(C)/9467/2019</a> FIXED	M/S J L ELECTRICAL AGENCY AND 15 ORS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. R HAZARIKA MS. S SARMA MR. J ROY MR. C CHAKRAVARTY	SC, APDCL
14	<a href="#">WP(C)/38/2022</a>	MD. MUZAMMIL HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S A AHMED MD M ALI MISS M GOGOI MR F A AHMED	GA, ASSAM MR. P N GOSWAMI SC, AEGCL
15	<a href="#">WP(C)/158/2022</a>	M/S SSK EXPORTS LIMITED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR G N SAHEWALLA MR. A CHETIA MR M SAHEWALLA MS. S. TODI	GA, ASSAM SC, REVENUE

16	<a href="#">WP(C)/5616/2022</a>	ABDUL GAFUR ALI AND 8 ORS <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR A ALI MS. M KHATUN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
17	<a href="#">WP(C)/5619/2022</a>	M/S SHASS ENGINEERS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MS N MAHANTA N GAUTAM	SC, PWD ROAD SC, FOREST
18	<a href="#">WP(C)/5634/2022</a>	HAJI NAZIR UDDIN LASKAR AND 21 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA MR. M H SAIKIA	GA, ASSAM SC, REVENUE
19	<a href="#">WP(C)/5663/2022</a>	JESMIN BEGUM <b>Versus</b> THE COMMISSIONER AND SECY. TO THE GOVT. OF ASSAM AND 5 ORS.	MR. M R KHANDAKAR	GA, ASSAM SC, REVENUE SC, FINANCE
20	<a href="#">WP(C)/6601/2022</a>	SASHANKA SHEKHAR ROY <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. R A CHOUDHURY MR J M SULAIMAN	SC, WATER RESOURCE SC, FINANCE
21	<a href="#">WP(C)/7078/2022</a>	DAIKHANGSRI BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR A HUSSAIN MR G U AHMED	SC, APDCL
22	<a href="#">WP(C)/7084/2022</a>	SIRAJUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR B SINHA MR. M HUSSAIN	GA, ASSAM SC, REVENUE
23	<a href="#">WP(C)/7102/2022</a>	FORASH UDDIN LASKAR AND 7 ORS. <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR F U BARBHUIYA MS S DAS	GA, ASSAM DY.S.G.I. SC, PWD SC, REVENUE
24	<a href="#">WP(C)/7131/2022</a>	ATOWAR RAHMAN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MS. R CHOUDHURY MR N RAHMAN	GA, ASSAM DY.S.G.I. SC, NHIDC SC, REVENUE
25	<a href="#">WP(C)/7861/2022</a> WITH WP(C)/5520/2022 (D/O)	THE NORTH EAST FRONTIER RAILWAY AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. B SARMA	GA, ASSAM
	<b>WITH</b>			
26	<a href="#">WP(C)/4610/2022</a>	NANTULAL DEBNATH AND 37 ORS <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR. P J SAIKIA	GA, ASSAM MR H GUPTA MR H GUPTA ASSTT.S.G.I. SC, REVENUE
	<b>WITH</b>			
27	<a href="#">WP(C)/4611/2022</a>	TAPAN DAS AND 5 ORS <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR. P J SAIKIA	GA, ASSAM MRS. R DEVI ASSTT.S.G.I. SC, REVENUE
	<b>WITH</b>			
28	<a href="#">WP(C)/4847/2022</a>	SANJOY BHADRA AND 3 ORS <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR. P J SAIKIA MS D DUTTA	GA, ASSAM MR. K GOGOI ASSTT.S.G.I. SC, REVENUE
	<b>WITH</b>			
29	<a href="#">WP(C)/4848/2022</a>	MINTU KANTI DAS <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR. P J SAIKIA MS D DUTTA	GA, ASSAM MR. K GOGOI ASSTT.S.G.I. SC, REVENUE
	<b>WITH</b>			
30	<a href="#">WP(C)/5433/2022</a>	MANIK KALITA AND 5 ORS <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR. P J SAIKIA MS D DUTTA	GA, ASSAM MR. S K MEDHI (r-1 to 5) ASSTT.S.G.I. SC, REVENUE
31	<a href="#">WP(C)/8232/2022</a>	GOKUL CHANDRA DAS <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. K M HALOI	MR. S S ROY (R- 2,3,4) MR. S S ROY (R- 2,3,4) MR. M SARMA (R5) DY.S.G.I.

32	<a href="#">WP(C)/8234/2022</a>	SANJIB KR SARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH K U AHMED MS F INTAZ	SC, WATER RESOURCE
33	<a href="#">WP(C)/8242/2022</a>	RANTU GOGOI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	SC, P AND R.D. GA, ASSAM MR. S SARMA (R-7) MR. J DEKA (R-7) MR. T K BHUYAN (R-7) MR. S K DEKA (R-7) MR. C TALUKDAR (R-7) MR. A GAUTAM (R-7)
34	<a href="#">WP(C)/8462/2022</a> FIXED	PURBANCHAL CEMENTS LTD AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. S P ROY MR. R J DAS MS. S KUMARI N GAUTAM JYOTISH DAS	GA, ASSAM MR. N N B CHOUDHURY (R-5) MR. N SARKAR (R-5) MR P K BASU (R-5) MR. A BANERJEE (R-5)
<b>WITH</b>				
35	<a href="#">WP(C)/2440/2023</a>	PURBANCHAL CEMENTS LTD AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S P ROY JYOTISH DAS MS P DEY	GA, ASSAM MR. N N B CHOUDHURY, (R-5) MR. N SARKAR, (R-5) MR P K BASU, (R-5) MS. K DEY, (R-5) SC, REVENUE
<b>WITH</b>				
	<a href="#">I.A.(Civil)/1278/2023</a> in WP(C)/2440/2023	PURBANCHAL CEMENTS LTD AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R J DAS	GA, ASSAM SC, REVENUE
36	<a href="#">WP(C)/578/2023</a>	SUNIT HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. D J BORAH MR. B CHETRI MRS. R RONGMEI	SR. GA, ASSAM
37	<a href="#">WP(C)/1638/2023</a>	HIMANGSHU DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. B RAHMAN	SC, CO OP GA, ASSAM MR. P BORDOLOI (R-6) MR. D N BORAH (R-6) SC, REVENUE DEPTT. MS. G. HAZARIKA
<b>WITH</b>				
	<a href="#">I.A.(Civil)/2801/2023</a> in WP(C)/1638/2023	THE M/S- KAKINI BAHUMUKHI, SS LTD. <b>Versus</b> HIMANGSHU DAS AND 5 ORS.	SC, CO OP MR. P BORDOLOI	GA, ASSAM MR. B RAHMAN SC, REVENUE DEPTT
<b>WITH</b>				
	<a href="#">I.A.(Civil)/169/2024</a> in WP(C)/1638/2023	SHYAM DAS, <b>Versus</b> HIMANGSHU DAS AND 6 ORS	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	GA, ASSAM MR. P K ROYCHOUDHURY SC, REVENUE DEPTT. MS. G. HAZARIKA
38	<a href="#">WP(C)/2839/2023</a>	AMERANDRA KUMAR SARMA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. P BOIRAGI MR. S J SARMAH MR R DAS	GA, ASSAM MR H K NATH (R-4) MR J BORAH (R-4) MR. K KAKOTI (R-4) MR N PATIRI (R-4) SC, GMC
39	<a href="#">WP(C)/4560/2023</a>	SUDIP CHANDRA MODAK AND 22 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	GA, ASSAM SC, PWD
40	<a href="#">WP(C)/4667/2023</a>	HANNAN ALI AND 16 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	GA, ASSAM SC, PWD

41	<a href="#">WP(C)/4788/2023</a> B/O	MANOJ PRASAD <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR A CHAKRABORTY	MS. B SARMA DY.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/3715/2023</a> in WP(C)/4788/2023	MANOJ PRASAD, <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR S NATH MR. M S SHARMA	SC, NF RLY
42	<a href="#">WP(C)/4790/2023</a>	DEO NATH MISHRA <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR A CHAKRABORTY	MS. B SARMA DY.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/3749/2023</a> in WP(C)/4790/2023	DEO NATH MISHRA, <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR S NATH MR. M S SHARMA	DY.S.G.I.
43	<a href="#">WP(C)/4793/2023</a>	RAM NIWAS MISHRA <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR A CHAKRABORTY	MS. B SARMA DY.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/3748/2023</a> in WP(C)/4793/2023	RAM NIWAS MISHRA <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR S NATH MR. M S SHARMA	DY.S.G.I.
44	<a href="#">WP(C)/5009/2023</a>	JAHANGIR ALI SHAIKH AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. SURAJIT DAS MR. P P DAS	GA, ASSAM SC, BTC SC, REVENUE
45	<a href="#">WP(C)/5118/2023</a>	KRISHNA KUMARI KHANAL <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. N K MURRY OTOLI KITS MS. A Y SUMI MS P TOKBIPI MS V.SHOHE	GA, ASSAM MR. R BORPUJARI MS. B SARMA DY.S.G.I.
46	<a href="#">WP(C)/351/2024</a>	KOSMIKA SENGYUNG AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN	GA, ASSAM SC, DIMA HASAO SC, APGC
<b>BAIL HEARING</b>				
47	<a href="#">AB/982/2024</a> WITH SCANNED COPY OF CASE RECORD. FIXED	ANOWAR HUSSAIN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR S ISLAM	PP, ASSAM
<b>ORDERS</b>				
48	<a href="#">WP(C)/1717/2016</a> FIXED	ABDUL REZZAK <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M U MONDAL MS N NASRIN MR. M HUSSAIN MD. H R AHMED MR. A RAHMAN MD I H KHAN	GA, ASSAM
49	<a href="#">WP(C)/407/2019</a> FIXED	DEEPAK BHAIJANKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M K SHARMA MR S DASGUPTA MS H KONWAR	SC, CO OP
50	<a href="#">WP(C)/439/2021</a> FIXED	ANJIT BORA AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MR. R B GOHAIN	MR. J ROY (SC, ASTC) SC, TRANSPORT
51	<a href="#">WP(C)/6107/2022</a> FIXED	THE STATE OF ASSAM AND 2 ORS. <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. D SAIKIA MR P NAYAK MS RUKMINI BARUA MS PADMINI BARUA MR DEBANUJ DUTTA	MR. K N CHOUDHURY (R-8) MR D J DAS (R-8) MR H GUPTA MS. N MAHANTA (R-8) MR. N GAUTAM (R-8) ASSTT.S.G.I.
52	<a href="#">I.A.(Civil)/1402/2024</a> in WP(C)/669/2021	JYOTI SUBBA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A K BHUYAN MS B BORA	GA, ASSAM MR J DAS
	<b>WITH</b> <a href="#">WP(C)/669/2021</a>	JYOTI SUBBA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR J DAS	GA, ASSAM

**HEARING**

53	<a href="#">WP(C)/5344/2013</a> CAVT. NO. 756/2013 FIXED	BARPETA ZILA ANUSUSIT JATI PARISHAD <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.M SARANIA MR.S U AHMED MR.B DEORI MS.M GOSWAMI	GA, ASSAM MR.J AHMED MS.B HAZARIKA(R-1 to 6) MR.A M KHAN MR.P A AHMED MR. C. SARMA, SC, SOCIAL JUSTICE AND EMPOWERMENT FOR CAVEATOR
54	<a href="#">WP(C)/2833/2017</a> FIXED	LARSEN and TOUBRO LTD. <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	DR.B P TODI MR.J U AHMED MR.A NATH MR.A TODI MR.N J MEDHI	MR.B CHOUDHURY SC, TAXES
	<b>WITH</b>			
55	<a href="#">WP(C)/1430/2017</a>	M/S LARSEN and TOUBRO LTD. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	DR.B P TODI MR.J U AHMED MR.A NATH MR.A TODI MR.N J MEDHI	SC, FINANCE and TAXATION
	<b>WITH</b>			
56	<a href="#">WP(C)/1435/2017</a>	M/S LARSEN and TOUBRO LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR.B P TODI MR.J U AHMED MR.A NATH MR.A TODI MR.N J MEDHI	SC, FINANCE & TAXATION
	<b>WITH</b>			
57	<a href="#">WP(C)/2844/2017</a>	LARSEN and TOUBRO LTD. <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	DR.B P TODI MR.J U AHMED MR.A NATH MR.N J MEDHI MR.ANKIT TODI	MS.B CHOUDHURY SC, TAXES

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LEAVE NOTE OF ADVOCATES FOR 20/05/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. S K SINHA	25-04-2024	To	22-05-2024
3)	MR. M RAHMAN	30-04-2024	To	24-05-2024
4)	MR B PATHAK	03-05-2024	To	25-05-2024
5)	MR S DASGUPTA	06-05-2024	To	30-08-2024
6)	MR D K DAS	20-05-2024	To	10-06-2024
7)	MS S DAS	08-05-2024	To	20-05-2024
8)	MR. B BARMAN	13-05-2024	To	22-05-2024
9)	MS. B M CHETRI	13-05-2024	To	20-05-2024
10)	MR B K SINGH	17-05-2024	To	21-05-2024
11)	MR. P A AHMED	13-05-2024	To	25-05-2024
12)	MR. R SHARMA	14-05-2024	To	27-05-2024
13)	MR I HASSAN	16-05-2024	To	22-05-2024
14)	MR. DITUL DAS	17-05-2024	To	20-05-2024
15)	MR S KHOUND	22-05-2024	To	28-05-2024
16)	MR D K MISHRA	20-05-2024	To	20-05-2024
17)	MR B PRASAD	20-05-2024	To	20-05-2024
18)	MR. T ISLAM	20-05-2024	To	30-05-2024
19)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024





# ***The Gauhati High Court, At Guwahati***

**[ High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh ]**

**[DAILY CAUSE LIST]**

**[ FOR MONDAY, THE 20<sup>TH</sup> DAY OF MAY, 2024 ]**

**BEFORE**

**HON'BLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**[COURT NO: 14]**

**(AT 02:00 P.M.)**

**[ COURT PROCEEDING OF THE FOLLOWING CASE  
PERTAINING TO THE ITANAGAR BENCH WILL BE  
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING ]**

## **MOTION**

1. AB 89/2024

TABA YAJO

**VERSUS**

THE STATE OF ARUNACHAL  
PRADESH

K.M.

MAHANTA

D. DEY

K. SINGHA

PP, ARUNACHAL

PRADESH